### [Dr. Ram Subhag•Singh]

problem is one of international cooperation in meeting an emergency and assisting economic and scientific development, it deserves to be supported.

### 12.20 hrs.

### STATEMENT RE: GOLD CONTROL SCHEME

Shri Morarji Desai: Sir, the statement is six pages long.

Mr. Speaker: He may lay it on the Table.

Shri Morarji Desai: I lay it on the Table. [Placed in the Library, See No. LT-734/63].

Shri Daji (Indore): As the statement is a very important one, I request that it may be circulated to Members.

Mr. Speaker: All right. We will see. Now, we shall take up the next business.

### 12.21 hrs.

MOTION RE: COLOMBO CONFER-ENCE PROPOSALS-contd.

Shri Priya Gupta (Katihar): Sir, on a point of order.... (Interruptions).

Mr. Speaker: Because so many Members rise at the same time?

Shri Priya Gupta: The point is whether this motion can go on since there is this news item. Has the attention of the Government been drawn to the statement dated the 24th that China has rejected the Colombo proposals as a whole? In view of this, can the motion moved by Shri Jawaharlal Nehru, the Prime Minister of India, be placed here for discussion? श्री राम सेवक यादव (बाराबंकी) प्रध्यक्ष महोदय, मेरा व्यवस्था का प्रश्त यह है कि कोलम्बो प्रस्ताव सदन के सामने हैं प्रीर उन पर जो स्पष्टीकरण दिये गये हैं वे उनका हिस्सा है । उन क्लैरीफिकेशंम के भाग (१) में यह कहा गया है :---

"The withdrawal of Chinese forces proposed by the Colombo Conference will be 20 kilometres as proposed by Prime Minister Chou En-Lai to Prime Minister Nehru in the statement of the Chinese Government dated 21st November and in Prime Minister Chou En-lai's letter of 28th November, 1962, i.e., from the line of actual control between the two sides as of November 7, 1959, as defined in maps III and V circulated by the Government of China."

तो यह मैप्स कोन हे ग्रीर उनकी क्या स्थिति है ग्रीर यदि यह उनके हिस्से हैं…

**प्रध्यक्ष महोदय**ः ग्रब य्राप बैठ जाइये । य्राप उस समय सदन में हाजिर नहीं थे । सदन में यह प्वाएंट पहले उठ चुका है और जवाव भी य्रा चुका है । य्रब टुबारा इसको उठाने की जरूरत नहीं है ।

श्री राम सेवक यादव : अध्यक्ष महोदय, यह बहुत महत्वपूर्ण...

**प्रध्यक्ष महोदय**ः अब अगर यह प्वाएंट पहले एक मेम्बर साहब उठा चुके हैं प्रोर उसका जवाव आ चुका है तो क्या मैं फिर तये सिरे से उन्हें उठाने दूं। कल को कोई दुसरा मेम्बर जो आज हाजिर नहीं है वह इसी को उठा सकता है, तो क्या यह रोज इसी तरह चला करेगा ? इस तरह सदन की कार्यवाही कैसे चल सकेगी ?

Mr. Speaker: Shri Nath Pai.

Shri Hari Vishnu Kamath: May I request you to extend the time for this? It is an important matter. The Prime Minister may reply tomorrow. That is all I am suggesting.

Mr. Speaker: I will try and see.

Shri Frank Anthony (Nominated-Anglo-Indians): Mr. Speaker, may I with your permission raise a matter which I feel is not unimportant with reference to this debate? We seek information-I would like a denial of it-it seems the Minister of Parliamentary Affairs met the representatives of the Press and made a specific request, almost a direction, that they should play down, if not black out, all critical speeches from this side of the House. That, I feel, if there is any truth in it, is a serious matter and the Minister of Parliamentary Affairs should tell us if there is any truth in it.

Mr. Speaker: I cannot take any action on such oral observations. If the hon. Member has got something, he may write to me and I will see it.

Shri Surendranath Dwivedy (Kendrapara): I also feel that since this matter has been raised in this House, you should take up this matter. It has been raised by a responsible Member (Interruptions).

Mr. Speaker: If he wants, he may write to me. I will also inform the hon. Member.

Shri Hem Barua: That is my information also from a very authentic source. The Minister of Parliamentary Affairs wanted speeches of the Opposition Members to be played down.

Mr. Speaker: Shri Nath Pai.

Shri Nath Pai rose-

Shri Hem Barua: In view of his health and all that, may I suggest that he may be allowed to speak sitting?

Mr. Speaker: I have 'no objection.

Shri Nath Pai: In deference to the House and the Speaker of this august House, I will speak, standing. If I feel at any time any difficulty, I shall sit.

Mr. Speaker: He can sit even now; I will allow thim even now, if he wants.

Shri Nath Pai (Rajapur): Mr. Speaker in this innocuous Resolution like principles which are linked up with the destiny of this country.

At the very outset, I would like to state that what has been introduced here as the Colombo proposals are basically Peking proposals which, instead of taking the direct route from Paking to New Delhi, chose to take a circuitous route of Cambodia, Rangoon, Colombo Delhi. But, if we tear and New away the label, meaning Colombo, we see the original product, the genuine Chinese!

Mr. Speaker, what we submit is. there is the danger that we will be charged with wanting to endanger what is called Afro-Asian solidarity. This is a very delicate and very dangerous matter. Even to mention it, one runs the risk of being misunderstood. It is a very strange thing-this Afro-Asian solidarity. China can commit aggression and still continue to be a pillar of Afro-Asian solidarity, but for Indians to say that we shall not bow down under that agression is to invite a charge of endangering!

At the outset, therefore, I would like to say that if India begins to disintegrate and if we are asked to succumb to this kind of proposals, that will begin or mark the disintegration of this country. And if India disintegrates, there may not be much left of Afro-Asia. Let us also remember that in China's conception there is no such thing as Asia. It is "larger" China.

Yesterday, the three main arguments advanced on behalf of those who supported the proposals were these: first.

# [Shri Nath Pai]

that these proposals are somehow more advantageous to India than our own demand. Secondly, that this is only a basis for further negotiations, this is not the final settlement; and thirdly-it is very important-that we have not given up any principle which we have adumbrated earlier. In all humility, I should like to deal with all these points and say how fallacious they are. Let me take point No. 1. Shri Dhebar made much plea as to how actually we have gained. Listening to him, one felt almost that the best thing in the world today is to be a victim of aggression because there are so many other advantages, according to him, of being a victim to aggression. Your position improves by being a victim to aggression rather than by resisting it! He was saying how in the common corridor, barring some 30 or 35 miles, we have gained.

In the first place, the Chinese are not so foolish or inept as to accept something that runs counter to their basic interests. The truth of the matter is that the line we draw for the Chinese forces coincides with their 1956 claim line. It is true, of course, that if we go down to Spanggur and Rezangla, it coincides with the international border. But if we travel north from Samzungling, then we find that the aggressor has benefited. But it is not a question of a mile here or there. We thought, when the Prime Minister said that the position or the status quo of the 7th September line must be restored, the whole idea was that the aggressor withdraws to the line and we also march to those posts which we sheld, we go to the line.

What is the position today, when these advantages are being drummed into the ears of this country? The Chinese will remain where they were by the proposals of the 7th September; the Indians, the masters of the soil and the victims of this aggression, will" be 20 kilometres from the 7th Septemher line, and as charity, we are of course being asked, "you can maintean civil posts on your own soil." What a tremendous advantage indeed it is? I think the language of the bard of Stratford-on-Avon, in ' the crucible of Delhi, is undergoing some basic transformation. It is called advantage. The basic thing is we are losing land. It is not a question of how many inches of land we lose.

I would like to draw the Prime Minister's attention to some guiding principles which he adumbrated or enunciated in this House. He said:

"It is not a question of an inch here or an inch there; it hardly mutters. Certainly not an inch of our territory or anything, if somebody forces or compels, because we must never submit to compulsion or to force in a matter of this kind."

It is not a question of how many kilometres or square miles are involved, as Shri Dhebar said. It is the surrender of principle and not merely a piece of territory that hurts us, that makes us resist this. It is this that is making us to take up this stand.

What was that principle? That principle was that the aggressor shall not be allowed the benefit or the fruits of his aggression. But that is precisely what he will be doing. He will be remaining after the so-called withdrawal, on the land where he was before he started the aggression. We will be 20 kilometres behind in our own soil. But, of course, a concession is made to us that we will be allowed to maintain civil posts. Generosity indeed incarnate! ₩e will be allowed to put up civil posts on what is absolutely Indian territory and this, the House and this country is called upon to treat as a benefit and advantage!

I shall now take the basic issues involved here. One wonders if the Government has made up its mind with regard to the Chinese conflict once and for all. It seems to me that the Government's mind seems to be vacillating like a pendulum from one end to the other. In the Rajya Sabha, the Prime Minister describes the conflict as a border dispute. By the time he has travelled to Shantiniketan, it is a major conflict and not a border issue. I would like that once and for all we make up our mind as to what is its true nature.

I would here like to draw attention to the long-term aims of China. The Chinese have a long memory and they look ahead, far into the future. The ground for their present attack on India was laid in 1950 when the first salvo was fired towards India and the Prime Minister and the Government of this country were described in such choice terms as running dogs of British and American imperialism. They had their aims, but they did not state them, because in the words of Mr. Chou En-lai, the time was not yet ripe. What is the long-term strategy of China? It is not just a piece of territory here or there. It is the ideological and political domination of what is called the whole of Asia. We shall not understand their peace motive, we shall fail to grasp the true significance of their withdrawals and their advances, uniess we take into consideration their long-term objective, the adequate strategy that has been evolved and the tactics which they employ from day to day. Only then these strangelooking pieces will be fitted in like in a mosaic with a grand pattern. It is this that the Government is refusing to do and therefore, we evolve a policy from hand to mouth.

The Indian challenge came to the Chinese, because when China began to look and cast its nets for the conquest and domination of Asia, it was India which stood as a challenge and therefore. India had to be humiliated. The defeat was only a preliminary humiliation and then would come the gradual elimination of India. These were the long-term objectives of China

We are told, of course, by Shri Dhebar, repeating what the Prime Minister has said that when we do it, we are taking a military posture. It is an extraordinary type of casuistry, sophisticated as it is, but nonetheless casuistry. Who is taking a military posture towards whom? He accuses us of following in the footsteps of China. The truth of the matter is that by accepting these proposals, we shall be introducing a most dangerous and pernicious principle in the relations between nation and nation. It will be that might is right and that force shall prevail. We will be accepting the rule of the jungle and it is this that makes us take this stand that these proposals must be completely and firmly rejected.

I should like to say a few words about this peaceful negotiation. We are reminded of what Clauswitz, the arch-priest of German military science has written: "A good conqueror always loves peace, peace on the part of his potential victims." It has suited China eminently that we have been chanting peace, peace and peace. Tt is this wrong interpretation of the word 'peace' by the Government of India and the Prime Minister that is the root cause of all the troubles into which we have been landed. Is it necessary for this country to be certified for its peaceful methods-this land of Buddha and Mahatma Gandhi? We have fallen so low, we have come to such a pass that the ex-President of the Congress wants to be certified as a peaceful gentleman belonging to a peaceful nation, by whom? By Peking. How very conscious we are of our heritage.

The truth of the matter is, this Government is paralysed by a fear, fear of the military might of China. Its will has been paralysed and its vision has been clouded by the fear of the military might of China and by an equally dangerous fear of being called bellicose and intransigent, the fear of being accused of departing from the path of peace. I think we are also heirs to the same culture [Shri Nath Pai]

from which the Prime Minister and Mr. Dhebar draw their inspiration. May I quote something, which is part and parcel of our life? I think Mr. Dhebar is a good student of the Gita. Avoid war; but you cannot always do that and a time comes when it does not help to go on chanting peace, peace, peace.

ग्रथ चेत्त्वभिमं धर्म्य संग्रामं न करिष्यसि तताः स्वधर्मं कीर्ति च हित्वा पापमवाप्स्यसि ।।

I hope he knows. There are certain battles, certain wars, which cannot be avoided. Otherwise you lose both principles and territory; you lose both swarga and prithvi. If those who are humiliated and insulted still chant peace, peace, they lose the respect of both their friends and their foes. But nonetheless the House is subjected to some sermons on peaceful methods. Listening to this, one would feel that if posterity, completely forgetting some other things, were to read the speeches of the Prime Minister and some recent speeches of Mr. Dhebar, one would get the impression that this was a nation armed to its teeth, threatening the peace of whole of Asia, with armies on the border, waiting for the signal to march into Burma, Pakistan and China. Such is the picture of India that is depicted. One wonders, if Mr. Dhebar was incidentally to meet Sita, he will not be constrained to advise her to be chaste; if he meets Rama, he will not be constrained to advise him to be honest and if he meets Karna, he will not hesitate to advise him to be generous. To advise India to be peaceful and to follow the path of peaceful methods is just like that. What have we been doing all these years, since 1950, except to talk, to negotiate, to plead, to cajole and coax the aggressor? That has been precisely what we have been doing.

Mr. Speaker, I am constrained to point out that while verbally chant-

ing peace, we have been proving to the world the superiority of the ways, of the means, of the path of China, by accepting China's bullying. Then, he goes on and says, we are not submitting-not by words, but in practice. The main contention of the Government and their supporters yesterday was this. And, the patriots in the Congress should ponder who are their most ardent supporters-the right wing of the communist party and the wanderers in their own party; these are the two prominent advocates of this policy. The main thing was that we shall not be losing anything substantially and there is nothing which should excite us; we should sit down at the table, because what we will be negotiating is not the permament settlement, but only the basis. May I ask him, does he forget the lesson of Kashmir? Has he forgotten what happened in Korea, in Vietnam and in Palestine? All these were ceasefires, temporary borders. But they have now become permanent and nobody can venture to change them. I have not the slightest doubt in my mind-the Chinese know it, the world knows it and there is every reason to suspect that the Government also knows it. They know it very well that the border which is to be the basis of a temporary settlement will be the permanent border between India and China, and it is for this reason that we must resist it and break it.

Mr. Speaker, Sir, supposing the negotiations fail-this is how I will submit it for their considerationwhat will happen! What makes them say that the negotiations will succeed? What new arguments will they be advancing which in the past have failed to persuade the adversary but which will be bringing him into the path of reason today? What new evidence, what new maps have we produced that you base your hopes that the Chinese will be giving up the territory which they have seized

by the force of their arms? I think this is a very gullible type of faith that is being placed on the success of the negotiations.

Secondly, there is something to be said, of course, about negotiations and peaceful methods. Nobody here in this House and in this country is opposed to peaceful negotiations and peaceful methods. What we are opposed to is peaceful surrender in the name of peaceful negotiations. That is what we are opposed to, and that is what precisely will be happening. That is what is destined to happen once you sit there with the Chinese with the moral sanction of the six non-aligned powers. Not one of whom was able enough, courageous enough, honest enough to condemn the aggression. Let me ask-I will be accused that we are unfair to the nonaligned powers-how did you behave when Egypt was the victim of aggression? Did we indulge in this casuistry, did we mince words, did we quibble with words? We called Great Britain, France and Israel aggressors and then asked for complete, total withdrawal before talks were resumed. We did not suggest to Israel: "You stop on the north bank of Suez Canal and the Egyptians will be on the south bank of the canal". We did not tell the Anglo-French forces: "You stop in Port Said and the Egyptians will be in Alexandria and Cairo, and you come to the table". This was the basic policy the Prime Minister, Mr. Speaker, had given to this country.

May I, with your indulgence, sav this. This is a claim which is quite impossible. It was said in this very august House on 12th September, 1959. I know the reply that comes is that things have changed since we adumbrated the principle-that is the argument and I will deal with it. Let me quote their earlier stand. I am anticipating their argument: "Yes, my dear friends, we said that but things have changed and these things, therefore, do not hold any water any longer". But this was the original principle. This is a claim which it

is quite impossible for anybody or almost any Indian ever to admit, whatever the consequences. This is quite clear. There is no question of mediation, conciliation, arbitration about that, because that is absurd. This is a very extra-ordinary claim from China. This is a thing whether India exists or does not exist and therefore cannot be agreed to be made a subject of negotiation. Therefore, the matter ends there. I wish the matter ought to have ended then and there. We ought to have completely confronted China saying: "You may have forces. We would not be minding what happens to us, but we shall not be bullied by you to come to the negotiating table." What was the stand that we took on 21st August? It was reiterated on 26th September and again reproduced verbatim. It is not normally that a Government reproduces verbatim its note unless it is an article of faith with the Government unless it is the sheet-anchor of its policy, and we had thought that the Prime Minister in the note of 22nd August told the Chinese that "unless the status quo changed bv you unilaterally by the use of force is changed there is no question of starting negotiations". We thought that was a thing to be inscribed on the portals of the Ministry of External Affairs, that was a thing to be carried like a badge on the lapels of our coats, that was to be the beacon for posterity and inspiration for all the Prime Ministers of India, But hardly had the echoes of that inspiring call died down before we began to withdraw, to abdicate, to give up this policy. Why? Because, it was said, things have changed. What has happened? The Chinese will be drawing the pernicious, sinister meaning of this, that so long as they were nibbling stealthily, secretly, fraudulently, at our frontiers we were not willing to talk to them, but the moment they came with their hammer blows, of course, we were ready with bended knees to go to the table.

In September we were telling that we would not go to the negotiating

# [Shri Nath Pai]

table. But in December here we are with all our persuasive terms ready to go and sit down at the table. But there is no table. I am prepared to go to a table and talk and argue our case. But there is no table. The Chinese are sitting on the chest of this country and asking us to negotiate. They must be pushed and dislodged and then only readiness must be shown that we will be negotiating with the enemy.

The stock argument of the Government is-not openly said, not publicly said, but surreptitiously put into the ears of the people-this. They say: "What shall we do; the Chinese are mighty; they have the biggest land army in the world and it is very difficult to defeat them". What a pity that the one man who was supposed to be roaring like a lion should be giving expression to this kind of fear psychosis. It pains us. and I particularly feel very constrained to give expression to this kind of remarks regarding the Prime Minister. But the conclusion is inevitable. We cannot escape this conclusion. What else? What has changed except the fact of Chinese aggression and except the fact that we have suffered some military reverses? But the tragedy of it is by this kind of pusillanimous attitude towards the aggressor we are converting temporary reverses into permanent disabilities and into lasting defeat. Of course, Shri Dhebar says: "Look at the tremendous advantage we have got. China has been isolated." We are asked to have consolation in the supposed Chinese isolation and to completely ignore our own humiliation in the eyes of the whole world.

Shri Hari Vishnu Kamath: National humiliation.

Shri Nath Pai: Yes, national humiliation in the eyes of the whole world.

Mr. Speaker, I will conclude by thanking you for your indulgence. In

conclusion, I will be pleading this with this House. Let us remember that when the Nazi hordes of Hitler were knocking at the doors of Moscow the brave Russians refused even to think of peace when peace was offered in return for a piece of Ukraine. Let us not forget that hardly had they recovered from the stunning impact of a cruel and sudden blow the American had received at the hands of the Japanese at Pearl Harbour before they proclaimed their resolve to repulse the aggressor. Let us not for one moment be unmindful that when Hitler after having subdued the whole of the continent of Europe turned to Britain and offered peace the British contemptuously spurned the hand of peace and chose the only path which is given to those who want to stand for their honour, their decency and their self-respect. Let it not be said, Mr. Speaker, that the heir of Mahatma Gandhi, the one Indian who to millions of his countrymen became a symbol of their selfrespect, was to be seen suing on bended kness at the feet of Peking. We must spare this humiliation and in that lies the salvation of this country.

Shrimati Renu Chakravartty (Barrackpore): Mr. Speaker, Sir, after the speech of Shri Nath Pai where, I must say, he has used polemics to great advantage and he has used all his powers of felicity of expression to drive home, sometimes in vituperative terms, rubbing into us the humiliation which we have felt at the Chinese aggression on to our territory within 100 miles of Tezpur, what I feel is that this House has been called upon to take a momentous decision not on the basis of either vituperation or polemics, because one false step which we may take today may cost not only India but Asia and the world much for what we stand for. There is no doubt about it that even when we discuss the Colombo proposals none of us can hide in our hearts that there has been a crists of confidence created by the aggression

by China upon India. We cannot forget it, and yet we have to realise that diplomacy is also part of politics. As Shri Dhebar has pointed out very clearly and correctly, though Shri Nath Pai made an attack on his speech, there was no question of giving up any claims and it was only a question of settling those claims. In this context it is very important to realise that there is a world outside and that world counts. Nobody can forget. not even the Chinese, not even the strongest in the world, that there is a world outside. We have to get friends and we have to convice them about the justness of our claims; we have also to convince them of our reasonableness. There is nothing to to be ashamed of if we put it that way and we have to show that when some efforts have been made by some well-meaning friends we respond to them.

Powers we are To the Colombo beholden. There have been speeches in this House where it has been stated in the most vituperative language that the Colombo Powers are doing nothing else but prostrating themselves before the Chinese proposals. They have said that the Colombo Proposals are acrobatics of non-alignment. It is amazing how some people revel in making a demonstration that India has few friends and that most of the friends are on the side of China. It is an amazing attitude of mind which I cannot understand. What is the aim of such parties as the Swatantra, Jan Sangh and even Praja Socialist and Socialist? They try to demoralise India. They want us to join the Western alliance. They want us to show our gratefulness to the United States and United Kingdom by joining the western alliance. Even the statesmen from United Kingdom and United States do not say, like our friends here, that we should join their military alliance. We find a letter by Rajaji in the Times of India of yesterday where he says:

"We cannot, it must be obvious to the meanest intelligence, meet a premanent menace across the border of this nature by temporary measures, be it the receiving of arms now from America or elsewhere or even by intimidating and scraping together all the gold and brass in the country and putting it in the Treasury."

So, according to him, we have to go in for permanent measures by entering into military alliances with the west.

Shri Ranga: It is obvious.

Shrimati Renu Chakravartty: May I say that when Shri Ranga was speaking yesterday he did not make his suggestion in very clear terms in the House? Rajaji has been more clear about it.

Shri Ranga: I am endorsing it now.

Shrimati Renu Chakravartty: I also recommed to him what Mr. Galbraith says in this connection because that may carry some weight with him. Mr. Galbraith also favours India-China negotiations. I suppose that may carry more weight for him.

The Colombo Powers represent a powerful group of nations. They represent a group with powerful impact even in the United Nations which neither the West nor the East can so easily brush aside. Mr. Khrushchev and the Communist countries of the world have referred to and praised the role of the non-aligned group of nations, and said that they stand for peace and, therefore, there should be the friendliest relations between the Socialist countries and the non-aligned nations. The Colombo Powers are non-aligned like us. They are not members of any military pact or bloc. They seek to be friends with all, as we have been and as we seek to be. They all have experienced the evil effects of imperialism. Some have experienced the ways of

### [Shrimati Renu Chakravartty]

imperialism, Eritish some of the Dutch, French or American. Now they stand for Afro-Asian solidarity. They may not have called China as aggressor but many of them know the tremendous harm that China has done by bringing non-alignment into disrepute and creating a situation strengthens such forces who that want to drag us into military allianc-£S.

We are deeply grateful to the Colombo Powers. It is a matter of shame that some Members have showered abuse on them, I would like out that even the press. to point about whom we have heard so much, the Anandabazar Patrika, which has the largest circulation in my country, has pointed out . . .

## Shri Ranga: In your country?

Shrimati Renu Chakravartty: I am sorry; in my State. That is the Bengali way of referring to the State. We. Bengalis, do not know English so well.

The Anandabazar Patrika talks about the talks Mrs. Bandranaike had with our Prime Minister. Look at the language they use. They say:

"We know our Prime Minister loves to talk too much. In place and out of place, in necessity and also unnecessarily he rains torrents of talk-that is his nature. This time there is added significance since the talks are going on with Mrs. Bandaranaike. However much she may be a politician, she is, after all, a woman. Therefore, she should not find overmuch talking distasteful. May be, she is also not averse to sitting and weaving a network of words. So, if only for these reasons, a flood of talk is released in the Nehru-Bandaranaike meetings then that is not something that is incomprehensible."

This is the type of language that is constantly used in the press. Also, this is the type of language which we have seen reflected in this House, What is the type of language that Shri Anthony used yesterday? He talked about prostrating before the Chinese. He talked about acrobatics of non-alignment. All these things have caused great harm to us. When Mr. Ali Sabri held a press conference, he was heckled. As has been brought to our notice by The Hindu even the one friend that we have has been heckled. I say that these things should be taken notice of. The Hindustan Times has adopted the same language. Shri Nath Pai also said the same thing. They say: "The Colombo proposals are, by and large, the Chinese proposals; only they differ in two small respects". What are those two small respects? One is that we do not have to withdraw. Is that a very small thing? The other one is that we have joint control of the area. Are these small things? The Colombo powers have differentiated between the aggressor and the aggressed by the fact that we are not asked to withdraw in our own territory-that is what we do not want to do and we have not to do it nowwhereas the Chinese have to withdraw from their present positions. Regarding joint control of Ladakh as a demilitarised zone, let us see what our Prime Minister said regarding the 8th September line. We in our resolution have referred to the restoration of the status quo prior to 8th September. The Colombo Powers call for a 20-kilometre withdrawal by the Chinese from their present position; whatever that may be, we have to see whether it comes to the 8th September line. This brings us, by and large, to the 8th September line. But what I want this House to consider is this. What was the status quo before the 8th September? The area was dotted by our checkposts around which we exercised control. The Chinese also had numerous

checkposts around which they exercised control. I remember that when we were called by the Prime Minister he explained to us the situation in the beginning of August. It was very clear that some checkposts were right in front of us and some right behind us. So, even on the 8th September there was dual control in that area. whether we like it or not. It may be a bitter pill to swallow but that was a fact. In that area the Chinese had their checkposts and they controlled certain areas. We had our checkposts and we controlled certain areas.

Now, to my mind, the Colombo proposals give us some advantages. Most of the Chinese posts outmanned us in numbers. If the parity principle is accepted, it is advantageous to us. Some people say in this House that we have not accepted the 8th September line. I have gone through the debates and I find that this House while debating the border situation on the 8th December not only heard Government enunciate to China and Colombo Powers the three point reply to Chinese questions but we heard the Prime Minister stating that we stand by the 8th September line. We have passed the Resolution:

"This House approves of the measures and policies adopted by the Government to meet it"

Shri Ranga: I had made it very clear and told the House then that we do not accept that particular date, 8th September, with all its consequences.

Shrimati Renu Chakravartty: T never said Shri Ranga approved it. I said that the House approved it.

### 13 hrs.

Therefore I would certainly suggest, as we had suggested earlier to the hon. Prime Minister, that we should have a Resolution and that Resolution should be passed by this House; other-2549 (Ai) LSD-5.

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wise, there will be hon. Members. who will pose that they reflect the opinion of this House. This time we wili find that in the Opposition there will not only be the Communists but other hon. Members also who will support the Government on this matter whatever the press may say and try to show to the country that it is only the Congressman and the Communists who support it. There is no united opposition of this issue.

Shri Ranga: There are some fellowtravellers also.

Shrimati Renu Chakravartty: Everybody is a fellow-traveller. But, in any case, the Opposition is not opposed to it.

I also want to make it clear that this 8th September line is not the line of final settlement. Our claims with all the juridical and other proofs which we have gathered remain and we are in duty bound to fight for them.

I was listening to Shri Trivedi. He said one thing which stunned me. He said that we shall fight with a sword and not with words. I wondered what world he was living in. If a world war is to come, will it be fought with the sword? Are we living in the feudal times or are we living in the modern world? Even the strongest of nations and the bitterest of enemies have begun to realise the futility of wars. Only the other day Mr. Khruschov said that not only millions will be killed in the country of battle but also in countries far away from the field of battle and that there will hardly be a big city which will live. If that is the story, can we just say that we shall fight with the swords? We must realise what the consequences are. It is in that background also that we have to make our momentous decision. Let it not be forgotten that if we follow Rajai's advice the Third World War will be fought on India's soil.

Shri Ranga: The country will be saved and there will be world peace.

Shrimati Kenu Chakravartty: I would like Shri Ranga to realise that the underestimates the consequences of war. This exactly is one of the quarrels in the Communist world with the Chinese Communist Party and it is exactly on that point that Shri Ranga agree somewhat with the Chinese.

Shri Daji (Indore): Opposites meet.

Shrimati Renu Chakravartty: We, Communists, stand for peace, but for peace with honour. It has to be peace with honour and the Colombo proposals provide a basis for it. The inherent strength of our cause is reflected in it and China's partial acceptance gives the lie to the propaganda that India is belligerent.

I do not underestimate the difficulties that will lie in our path. Only today I was a little perturbed on the seeing what has been stated in joint communique issued from China on behalf of Mr. Ofroi-Atta and Premier Chou En-lai, namely, that it is not necessary for us to meet on the basis even of clarifications. It said that we need not accept the clarification and that we might even differ on interpretation; but still we can meet. It is clear that anybody can meet at any time. That is not the main point. The main point which we would like to know is that we do not want protracted negotiations. We want the negotiations to be successful in keeping with the dignity and honour of our country. On that basis it is only right that with the Colombo proposals, the clarifications that have come to us from eminent friends must also be accepted by both sides. It is on that basis that we should go to the conference table. Such statements as I referred to just now really create difficulties in the way.

I do not underestimate the difficulty because I think that it is as difficult to win peace as it is to win in

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war. We want to make it known that while we will fight for our border claims, we are also not going to give up Kashmir. We also want to make that clear. There is no question on that point. We entirely agree that reliance only on foreign countries for our arms supply threatens our independence. We have to go on strenthening ourselves. We have to strengthen ourselves and our defence potential. We must strengthen our defence factories. There is the Ishapore Rifle Factory in mv constituency. I know, the Ordnance factories are working overtime. They are working even on holidays and are producing arms for the defence of our country. We should be grateful to them. We know that the enthusiasm of the workers will not flag. We must strengthen further our heavy industries, that is, heavy engineering, power, oil, transport etc., and the public sector must not be corroded in these important bases of our defence.

Our cause is just and our policies are strong. We shall never enter into military pacts. We have proved the strength of non-alignment. It may be difficult for us even at the negotiating table, but we shall accept the Colombo proposals and their clarifications in toto, as stated by the hon. Prime Minister, as a basis for consolidating As our country was the ceasefire. united in facing China in war, let us be united to win the battle of diplomacy by wresting the initiative from China who has not accepted these proposals. Let us, this wise policy of strength and restraint, go forward to victory.

Shri Mahtab (Angul): Mr. Speaker, Sir, you will remember that when you asked us to stand and solemnly accept the Resolution, you also decided that this House should meet now and then to be in touch with the efforts which are being made to meet the situation that has arisen as a result of the Chinese invasion. In consequence of your decision we have met this time. So, it is for the Government to place before us as a matter of course what has happened in the meanwhile with regard to that particular matter, namely, the Chinese invasion.

From the criticism which has been made of the proposals which have been put forth by the Colombo Powers it appears as if we are discussing a peace treaty with China. I think, more importance has been given to this subject than is due to it because these proposals have come as a matter of course and we are discussing the step which the Government have taken by accepting these proposals in principle.

House I would remind the the sequence of events. While China had been nibbling for some time past at our frontiers and while India was protesting against the Chinese incursion, India was also preparing to strengthen the military outposts at the frontier. That process was going on. In the meanwhile the Chinese started a massive invasion and there were some reverses. Just at that time China offered to have talks with India and India, naturally, refused to have any talks unless the bona fides of China were proved. Unless there is evidence of bona fides on the part of China, no useful purpose can be served by having talks with the Chinese. In that connection it was announced that if the Chinese went back to the 7th September line then alone there would be the test or evidence of the Chinese bona fides. They did not agree. In the meanwhile preparations were going on here to strengthen our army and our economic resources. All the steps were being taken. In the meanwhile some powers came forward and made some proposals to start talks on some basis and it is for us to consider as to how to deal with these proposals. We are not here to consider the situation as to what relationship has to be established with China later on. We are here only for the definite purpose of dealing with these proposals which been made to India by some have powers. We need not cast aspersions on those powers. We do not know their motives. Even assuming that

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they have been motived by some interest of their own to make these proposals, we are not concerned with that. Here are some powers which have nothing to do with the invasion by China or with the defence of India directly. They have come forward and made some proposals which have to be considered by us.

From what point of view are these proposals to be considered Are they to be considered from the point of view of the ultimate treaty which will be arrived at with China or from what point of view have these to be considered? According to me, the only point for consideration will be whether these proposals contain something which would test the bona fides of the Chinese. That is the main point. There is no doubt that these proposals contain the test of China's bona fides. Whether China accepts them or not will show whether their intention is clear or not. As it appears, they do not accept the clarifications which have been given by the Colombo powers. That clearly shows that China's intention is not clear. So far so good for us. If we reject straightway the proposals which contain that test, I think that we would be considered unreasonable even by our own people, in view of the propaganda and the strategy which the Chinese have First of all, they adopted so far. withdraw. That was a strategic withdrawal. Many people may interpret that withdrawal from various points of view. So far as I am concerned, I interpret it in the light of what Mao has said some time ago. His theory of war is 'three steps forward' two steps backward' He has all along gone on those lines. whatever that be, we are not in a position to know actually what Chinese intended by withdrawal. But, anyway, that step, along with the propaganda which China made of peace created an impression not only outside India but even inside India. Even a person like Acharva Vinoba Bhave suggested that India should not refuse to talk in the present circumstances, that is, in the circumstances the Chinese withdrawal

has created. That being the opinion created by the steps taken by China. we have to see whether these proposals contain something which would prove China's bona fides. If it be that these proposals do not contain that kind of test, then we would have been reasonable in saying that we do not trust China, and, therefore, we are not going to accept them. Since we know clearly that these proposals contain something which is not acceptable to China, as is proved now, but which will clearly prove the bona fides of China I think that resonably we cannot straightway reject these proposals.

We are dealing with only these proposals now. Assuming that these proposals are accepted by China, then there will be some indication that China really wants peace. Then, the discussions will start. It may be that the discussion may not succeed, or it may be that ultimately the discussion may succeed.

## 13.13 hrs.

## [MR. DEPUTY-SPEAKER in the Chair.]

The policy of not only this country. but, for the matter of that, of all countries is to protect the rights and the territories of the country by peaceful means if possible and by force if necessary. Therefore, that point is not given up, that aggression should be vacated completely. There is no indication that Government are changing their minds on that. Why should we attribute motives to Government when there is no definite indication of that? The preparations are going on. T would have been very glad if the critics had raised the question of preparation and elicited some information from Government as to how the preparations are going on.

I think that in the present context, the consideration of these proposals is a very small matter, as it appears to me. We should be prepared for the situation that the Chinese would not accept these proposals or even if the discussion starts, the Chinese will not accept India's position and they will insist upon staying on somewhere. We should be prepared for that kind of situation. That is the main and important question with which Members of Parliament should concern themselves.

Apart from that, it was the goodness of the Prime Minister, and it was the goodness of Government that they placed this matter before us. Otherwise, these discussions could have been carried on without the knowledge of the House, as a matter of course. The Prime Minister gave importance to this House, and he considered it necessary to place this matter before us. Otherwise, there was no necessity. These discussions or these talks usually go on in a routine manner.

The suggestion that these proposals should have been straightway rejected does not stand to reason. We have to prove to our own people also and to the public opinion outside that whatever we say stands to reason. We have to argue out our case.

When I was listening to the speeches of the critics, I noticed that they were going out of these proposals in order to prove their own contention. They did not confine themselves to the terms of these proposals. I am not here to compare these proposals with the stand or rather the suggestion which was made that the Chinese should withdraw to the 7th September line. I have not cared to study the maps to find out whether it exactly coinciles with this line or that line; I do not know. But I am convinced that the proposals contain something which if accepted by China will prove their bona fides. That is the main point. Here, it is not a question of miles. The area is such that I do not think anybody exactly knows the extent of it in terms of miles or kilometres.

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Leaving aside that point, since we are convinced that these proposals if accepted by China would prove their bona fides that they really want peace, we cannot straightway reject them. And there the matter ends. This is a very small thing in the context of the Chinese invasion. We have to be prepared for the ultimate victory for ourselves. India must have the necessary strength to protect its own territory and it<sub>3</sub> own interests. Time and again, reference has been made to the assistance to be asked for from other countries. This insistence has gone so far as to suggest that India should approach some countries to underwrite her defence. This is a strange proposal. I do not know how it will build up our morale or the morale of the Army or the morale of the general civil population. No independent country can ask any other country to under-write her defence. Here we are and we have to defend our own country. I do not admit that the · Chinese are more powerful than we. I have a belief in myself, based on reason, that we can defeat China and we will defeat China. There is no doubt about that. We have the necessary strength. The only difference which was there in October last was our state of unpreparedness. We did not expect invasion at that particular time and from that particular quarter. That was our trouble. That happens in the case of all democracies. Now that we have known these things, now that we have known the intentions of China, I am sure that the situation which arose in October last will never be repeated.

That being the position, it is no use always insisting upon foreign assistance. Of course, when one goes to fight, necessarily one seeks assistance from all quarters. That is inevitable. That goes without saying. That is a secondary matter. Our primary interest should be to build up our own morale, to build up our own strength, and to build

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ceiving. If we go on insisting on foreign assistance then I think that we are not preparing this country for the eventuality and we are not preparing the minds of our youth also properly. We should keep in view the posterity. What will they think of us if we always go on saying that we have to take foreign assistance in order to defend ourselves. I do not think that we shall be creating a good generation after us by that kind of propaganda. That is my humble submission to those who always insist upon foreign assistance.

With regard to the question of nonalignment, that has become a subjectmatter which has unfortunately been raised in this connection. Somehow or other, the momentum of the past controversy goes on. This controversy was acute when actually that problem was a problem for the whole world some years back. Today, that situation also is changing, in the whole world. So far as we are concerned, non-alignment at one time used to refer to non-alignment with the two main blocs, the Russian bloc and the American bloc. Today, we are uσ against China. Therefore, we are to seek friends now. Whoever is against China is our friend. This new kind of alignment has to grow and is growing. That being so, we have to try to make as many friends as possible on this basis and not on the old basis. If Russia helps us or even if Russia remains neutral, so far so good, and Russia is a friend of ours thereby. We are concerned only with China now. Therefore, we need not mix up other things

Reference was made to the intention of China. We need not mix up the ideology here. As far as my study of the Chinese history goes, I think that China's intention is political domination of as many countries as possible. I do not think that they are interested in the ideological domination here or there. As I said on some other occasion, China is making use of communism for her own interests; that is a dishonest way of dealing with

# [Shri Mahtab]

the ideology which she professes. That being so, we have to take into account the very fact that we are up against China as a country. Therefore, we have to make as many friends as possible, and we have to prove ourselves to be reasonable to those who care to be our friends or who are expected to be our friends. We have to prove ourselves to be reasonable to our own people also, to the thinking people here and abroad. From all these points of view, I think that the acceptance of the Colombo proposals with their clarifications in principle has been a wise step. Otherwise, I think that we would have thrown ourselves open to all kinds of criticism from all quarters. This is not the time to compare, and I also think that it is not , necessary to do so, and I feel that the acceptance of these proposals will and strength to our cause. It is not necessary to compare and say whether these proposals are inferior or superior to the proposals which we once made. We are satisfied, and I am satisfied, and I think that all hon. Members, if they think over this matter a little, will be convinced that the Colombo proposals contain something which if accepted by China will prove their bona fides. Therefore, acceptance of the proposals in principle has been a wise step; otherwise, it would have been bad.

In conclusion—and coming back to the preparations stage—I do not think that India can afford to remain in the old mind, that is to say, taking things easy. That has been our heritage so long. We have now to pray in the words of Rabindranath. He said:

Oh God, I prayed to Thee for peace and I have got shame. Now I pray 'Help us to wear our armour' ".

This should be our slogan all through.

Shri A. C. Guha (Barasat): Sir, the House has been asked to consider

the Colombo proposals. It is the privilege and prerogative of the Government to enter into any negotiation and to come to any agreement with any foreign power. It is not necessary for Government to have previous consultation with Parliament. Rather Government comes sometimes to Parliament for ratification after the agreement has been effected. But here in pursuance of the democratic principle followed by our Government, these proposals have been placed before this House for consideration, so that Government may take some guidance from the general trend of discussion in the House. There has not been any amondment giving a sort of directive to Government to act this way or that. That should be left to the Government's own discretion

During these few months. high passion has been roused and rightly, there has been indignation all through the country about the intention of the Chinese. So any proposal to have a sort of conciliation or negotiation with China will arouse some bitter opposition. The Government and this House should take cognisance of this fact that whatever may be the issue or settlement after the Colombo Conference, the opinion of the public has to be taken into account and the public has to be satisfied and educated in the right way. For that purpose, the Government should be very careful. It should not allow public opinion to go to either extreme.

The proposals put forward by the Colombo Conference may not wholly accord with our minimum demand, that is the Chinese retreating up to the 7th September 1962 line. To a great extent, the proposals would tally with our minimum demand and as such they can be taken as a satisfactory ground for starting any negotiations. Some Members have pointed out that China has rejected them. I think that has placed our Government and our country in a better position. If China has rejected them, that would put us in a less embarrassing position and we can go forward considering the proposals in a dispassionate way-apart from whether China will accept them or not.

Shri Nath Pai has made a very eloquent and impassioned speech. He is a very effective speaker. He quoted certain slokas from the Gita in which Shri Krishna exhorted Arjun inevitability of war in about the certain circumstances. But only he forgot to mention that before Shri Krishna gave that advice to Arjun, he himself tried to negotiate with the Kauravas not for the whole kingdom, not for half of it, but only for five small villages for the five brothers. (Shri Yashpal Singh: Seven villages). Only when that modest proposal of Shri Krishna was rejected, did he advise Arjun about the inevitability of the war. So that advice in the Gita should be taken in the context in which it was given to Arjun. In the present proposals, I do not think we have been faced with such an extreme situation. Rather, as was stated by the Prime Minister yesterday, in some points, the Colombo proposals are more favourable than our minimum demand, that is, Chinese retreat up to the 7th September 1962 line. In some points, of course, we have not got what we stipulated in our minimum demand. Two main points in our favour in the proposals are that we have not to withdraw anywhere. We shall remain where we are in our territory. The withdrawal will be only of the Chinese forces. In the vacated territory, there would be joint control.

But there is also the risk of the frontier along that line being frozen, which was very eloquently mentioned by Shri Nath Pai. But if we have got joint civil control of that territory, that risk is, to some extent, obviated. Anyhow, we should be careful about the danger of freezing the borders along the line now temporarily settled, if of course. China accepts the proposals. I think while negotiating, Government should try to fix a time-

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limit of six months. one year or something like that, after which Government would be free to act according to its own light. We stand by the pledge we took here on the 14th November to drive out the aggressor from the sacred soil of India. By accepting the Colombo proposals, we are not accepting any settlement with China. We are only accepting certain conditions for starting negotiations. That is a very important factor to be borne in mind when considering these proposals.

It may be mentioned that yet we have not reoccupied the entire territory which we claim as our own and, in a way, it is a sort of withdrawal from our main contention, a sort of retreat. In the present world context. I think such a retreat, if at all it is a retreat, is not very unusual or very undignified. The other day a very big power, the USSR, had a sort of withdrawl or retreat from Cuba. Before that, the U.K. had a sore of withdrawal from retreat or USA had a sort and the Suez retreat or withdrawal from of Korea. So even if it is considered that the acceptance of the Colombo proposals for starting negotiations with China would mean a sort of withdrawal or retreat from 011 original claim, I do not think that would much hurt the dignity and prestige of the nation. We can withdraw also from our strength, we can make a gesture also out of our own understanding of the situation.

What is the alternative to accepting the Colombo proposals? Shri Nath Pai has ridiculed the idea of political isolation. He is a student of politics, and he ought to know that it is the most dangerous thing in politics for a nation to be isolated. During the last two world wars, the greatest factor operating against Germany was her isolation in world does not politics. If today China accept the Colombo proposals, surely she will be isolated in world politics. If we do not accept the Colombo

# [Shri A. C. Guha]

proposals, we lose the sympathy and support of the non-aligned Powers. Some may say we have not yet got any support from them. Anyhow, if we reject their proposals we shall lose the sympathy and goodwill of the non-aligned Powers, who form about 50 per cent of the total membership of the UNO. We also lose the sympathy and goodwill of the communist bloc. I think we should take note of the discussion that took place very recently in East Berlin on the occasion of the East German Communist Party Conference. There, China was almost isolated, not solely on the issue of India, but surely also on the issue of India as of Cuba. In the whole communist bloc. China was isolated except for Albania, and anybody can understand that Albania counts little in word opinion. So, if we reject the Colombo proposals, we shall lose the support of the nonaligned countries as also the communist bloc and will have to depend only on the support of the Anglo-American bloc.

I know and the House a'so knows the great help that we have received all these years from the USA and also from some other democratic countries for our development work, for the implementation of our Plans. I also feel that we have not been quite outspoken in acknowledging that aid. In the present emergency, only the USA and the UK came immediatelv with forward some massive aid for our military defence. In spite of all these things. I would sav that it would be a dangerous thing for India to depend only on the support of the Anglo-American bloc. It would amount to practically aligning India with the American bloc. This House is committed to the policy of non-alignment. and this emergency has not revealed any reasons to revise that policy, We still stand by the policy of nonalignment and in view of that it would be a dangerous thing to alienate the support of all other nations, and simply depend on the support and sympathy of American and UK. That is also a reason why we should not reject the proposals.

We know that it has been very difficult for us to depend on the bona fides or the proclaimed words of China. China's designs are known not only to India, but also the other countries. China has been building up her military strength for the imp ementation of her political She wants to be the ambitions. supreme nation in Asia and Africa, and to that India is the only challenge. So, she wants to humiliate India, and she will find some consolation that she has been able to inflict some humiliation on us through this military defeat in NEFA and Ladakh, but we should not take it as such. As a peaceful nation, we were not prepared for the invasion. So, in the first onslaught we might have suffered some defeat yet for that we should not suffer from a sense of false prestige. We shou'd take a realistic view of the whole situation.

Knowing the Chinese designs, knowing the military strength of China, it is our imperative duty to build up our military strength. The acceptance of the Colombo proposals does not mean the end of hostilities with China or the end of the emergency conditions created in India. We should continue to build up our military strength from our own resources and the aid that we can get from friendly nations. In that there should not be any inhibition, democratic and I hope that the countries of the world wil also realise that by accepting the Colombo proposals for making the ground readv for some discussion with we are not making any China, surrender of our democratic rights, that we are not making any surrender of our national integrity and dignity to the agrressive designs of China. On that issue we should be clear and I hope that realising this, the democratic countries will continue to render us the necessary aid for strengthening ourselves militarily and for the implementation of our Third Plan. There should not be any inhabitions on our part in accepting such help

Shri P. K. Deo (Kalahandi): It is a tribute to Indian democracy that Parliament is being consulted at every stage of the development of this vital issue which affects the honour and integrity of this country. It would be worth while if these deliberations are going to guide the Government policy, but our impression is that we are asked to put cur seal of approval on a fait accompli, that we are simply asked to endorse what has already been accepted bv Government. If that is so, with all humility I beg to say that this debate is going to be reduced to a mockery.

The last time we discussed this subject was on 10th December, 1962, and the three words used by the Prime Minister then, namely dignity, decency and self-respect, are still ringing in my ears. He said: peace and peaceful settlement can ever be pursued only on the basis of dignity, decency and self-respect, and it would be fatal to compromise with aggression. We have already rejected the three-point proposal of the Chinese, inviting us to the conference table, and their proposal of mutual withdrawal of 20 KM from the actual line of control. Though the Government have offered to talk on the restorathe status quo of 7th of tion September there are many in this House, both in the Opposition and in the Treasury Benches, who would never reconcile themselves to that a few decision. except probably communist friends on this side of the House and some crypto-communists in the Treasury Benches.

Yashoda Reddy Shrimati (Kurnool): We object to that statement.

Shri P. K. Dee: 11: the meantime, 45 eventful days have passed. Now we meet again to scratch our heads to find a solution.

Even though the Government have utilised this period of 45 days for clapping down many a patriot for his bona fide criticism of Government complacency, as a political vendetta and in further eroding the democratic process by suspending by-elections and abrogating the appellate rights of the victims of the Defence of India Act, nothing has been done so far to carry into execution the nation's determination to recover the territory jost by Chinese aggression. We have reoccupied a few areas and that too only when and where the enemy had withdrawn and with the enemy's permission. This clearly indicates our passive acceptance of the Chinese unilateral ceasefire and unwillingness to our take the offensive to repel the aggression and to fulfil the very promise that has been given to the nation by the solemn resolution of November 14th, 1962. Sir, what we have done so far has been inconsistent with that solemn promise. It is a pity that the Government have not fu'ly utilised the spontaneous upsurge that has been seen in this country when the entire nation stood like a rock behind the Prime Minister, None of this nation has been asked at last to eat the humble pie. We would not be a party to that.

Let us discuss the merits of the six non-aligned nations. If the proposal had already been accepted, it would be like flogging a dead horse. Still, I would like to give my comments on these proposals. At the outset. I express sincere thanks for these friends who have made an endeavour to find a peaceful settlement, but they failed to call a spade a spade. But I must say with all humility that these proposals have fa'len far short of the expectations of all patriotic Indians Thev are conspicuous by the absence of any

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[Shri P. K. Deo]

condemnation or even a reference to Chinese aggression, even though we all know that naked and unprovoked aggression has been committed on India and 14,000 square miles had been occupied by show of sheer might. Probably it is the fear of China that has cast a heavy shadow on the proceedings of the Conference and that had inhibited a truly nonaligned and objective approach to this vital question. It seems to me that they were guided by two motives: not to offend China and to save the face of India. They place the aggressor and the aggressed on parity they call this a border dispute; they say it is adjustment of a few square miles of territory either this side or that side.

I beg to submit that either it is a fear complex or they were not fully briefed. My friend Shri Dwivedy yesterday quoted a passage from the UAR magazine to show how backward we are in our diplomatic approach, how we failed miserably in convincing our friends about the rightness of our stand.

According to our Prime Minister the Colombo proposals are more or less akin to the Government proposalrestoration of the status quo ante of the 8th September, 1962. But to us, it seems to be more identical to the three point proposal of China, except that we are not asked to withdraw further 20 kilo metres in our side. They did not advance uniformaly 20 kilometres in all sectors. From map No. V you will find that in the Galwan valley they had advanced much more and even if they withdraw 20 kilo-metres backward, still they will be in possession of large chunks of Indian territory and enjoy the fruits of their aggression. Three or four Indian check posts which recently fell would be in their possession. Further more, we would not be restored the 42 check posts in the Ladakh sector and two in the Eastern Sector which we had to leave due to Chinese aggression. The

acceptance of the buffer zone to me is an abdication of our sovereign right of movement of troops in our own area. We cannot be a party to it.

Now, let us see what we gain. We will be dragged to a conference table. This is not, Sir. the first time we are going to the conference table. Everytime we had gone to the conference table, China presented us with Chinese maps claiming larger chunks of Indian territory. That is our experience. What effect will it have even if there is an agreement? We have burnt our fingers very badly, by signing the agreement in 1954. Time has proved that the 1954 agreement is not worth the paper on which it was subscribed. Taking all these factors into consideration, I feel it is futile to go to the conference table for a talk again, especially when the Chinese mind is so clear.

Have we not learnt that there has been increasingly massive concentration of Chinese troops across the Indian border? Have we forgotten that for the sake of her aggressive designs China could afford to pick quarrels even with her brotherly countries in the communist camp? The intentions of China are quite Colombo clear. These proposals militably amount to a complete surrender on our part; it would be denying our galant soldiers a chance to retrieve India's lost honour. Are we to remain a defeated nation for all time to come? We are told that we may gain time as if China will not gain time in the meanwhile. Our past performance has been very poor. In this regard I do not want to repeat the unpalatable story of our unpreparedness. Since 1954, we have been a victim of aggression. What have we done? It will rather be a diplomatic blunder because it will adversely affect our relationship with our friends who have ungrudgingly supplied us with the latest equipment at our hour of need.

Mr. Deputy-Speaker: The hon. Member's time is up. He has taken 15 minutes.

Shri P. K. Deo: Others have taken 25 minutes

Mr. Deputy-Speaker: Your leader has taken 25 minutes. Please wind up.

Shri P. K. Deo: I am concluding, Sir. It will create doubts in the minds of our sincere friends in this crisis regarding our bona fides. We still stand by the statement of Rajaji and his suggestion to the Government and the country in this regard. It is high time that we shall have to revise our non-aligned policy and come to an understanding and have an alignment with the friends in our crisis so that we can keep the security and the integrity of this country in tact. Now, Sir, politically the Colombo proposals will amount to secession of Indian territory. Only day before yesterday we referred to the Joint Select Committee a Bill making it a crime to talk even the secession of territory. Today we are asking the House to secede part of this country! Are we not blowing hot and cold in the same breath? Now, psychologically, it will dampen the spontaneous enthusiasm of the people, the unprecedented determination and unity that have been manifested so far. which once gone no amount of brave words from any platform or even the M.P.s' parade on the Republic Day is going to revive.

We are told that the refusal of talks at this stage may be misunderstood. I beg to ask why it should be misunderstood if our friends would be properly told about it. We failed in our most fundamental duty to convince our friends that we stand on the right: and it is due to our inability in educating our friends that we fear that the world will misundersand us. I do not find any ground in that argument.

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Lastly, I submit with all humility, that we on this side of the House cannot be a party to lower the flag of this country by accepting the Colombo proposals which are inconsistent with our earlier stand. Even though we have moved an amendment, it does not mean that we endorse the proposals. We fully oppose the motion if this House accepts the Government's stand regarding the Colombo proposals.

श्री कमल नयन बजाज (वर्धा) : उपाध्यक्ष महोदय, जब से चाइना का ग्राक्रमण हम्रा है, तब से हम देखते हैं कि जब उसकी मर्जी में ग्राया उसने ग्राकमण किया ग्रौर जब उसकी मर्जी में ग्राया तो उसने उसको स्थगित भी किया।

श्राज हमारे सामने कोलम्बो प्रस्ताव विचाराधीन हैं । कुछ लोगों का ऐसा विचार मालम होता है कि उनको इस बात का अन्देशा है कि चाइना क्या कर रहा है ग्रौर उसका परिणाम हमारे ऊपर क्या होगा इसको सोच कर हमको कोलम्बो प्रस्ताव पर विचार करना चाहिये ।

जब तक कोलम्बो प्रस्ताव हमारे सामने हैं हमको यह सोचने का कोई कारण ही नहीं कि चाइना क्या करेगा । हमारे देश के ऊपर ग्राकमण हग्रा । इसका प्रभाव कूछ तटस्थ देशों के ऊपर हुग्रा । दुनिया के अन्दर जो देश ग्राजादी के मानने वाले हैं, जो जनता की स्वतंत्रता को मानने वाले हैं ग्रौर जो मानव कल्याण तथा विञ्व शांति में विञ्वास रखते हैं, वे सच्चे दिल से यह चाहते हैं कि किसी भी तरह से यह युद्ध बन्द हो ग्रौर शांति कायम हो । श्रोर इस प्रयत्न में अपनी सदिच्छा से, सदु-भावना से, जो कुछ प्रयास कोलम्बो के मित्र राष्ट्रों ने किया है वह सराहनीय है, उनके इरादों के लिये हमें ग्रादर तथा सम्मान है। उन्होंने जो प्रयत्न किया है उसके लिये हम ग्रनग्रहीत हैं । इसलिये इस देश के सम्मान

[श्री कमल नयन वजाज]

तथा स्वाभिमान को कायम रखते हुये हमें उनके प्रस्ताव पर इत दृष्टि से विचार करना चाहिये कि उस दिशा में कहां तक जा सकते हैं।

हमें इस बात की खुशी है कि हमारे प्रयान मंत्री ने तथा सरकार ने जो द सितम्बर की लाइन का प्रोपोजल दिया था वह कम से कम ऐसा है कि जिस हो। स्वीकार करने में दूसरे पक्ष को दिक्कत न हो ग्रोर साथ में हमारे स्वाभिमान का भी रक्षा हो सके ग्रार सम्मान के साथ हम बात्तवीत के टेबिल पर जाकर बातचीत कर सकें। हमारे प्रोपोजल में ग्रौर कोलम्बी राप्ट्रों के प्रस्ताव में यहां वहां कुछ थोड़ा बहुत अन्तर हो सकता है । तो उसमें, जब वह हमारे सामने पेश हैं, अगर कु 3 कमी की या अड़वत को बात होतो उसका स्वण्टी-करण कर लिपा जाये । कंतम्बो राष्ट्र ग्रपना जो कूद्र स्वष्टीकरण दें उसके लाथ में उनके प्रस्ताव को मंजूर करने या नामंजूर करने का ग्रविकार वास्तव में सरकार को होना चाहिये ग्रीर इन मंगुरी या नामंजुरी के लिये इनको पार्लि ग्रामेंट के सामने लाने की ग्रावश्यकता नहीं । यह ग्रविकार तो हमें सरकार को ही देना चाहिये प्रोर उसे है ही । हम यहां मुख्य सिद्धांतों की चर्चा यहां कर सकते हैं ग्रौर उसके ग्रनुसार **ग्र**पनो नोति निर्वारित करके सरकार अपना कार्यं कर सकती है ।

को तम्बो के प्रस्तात्र को मंजूर करना एक अहमियत रखाा है । हम उसको रिजेक्ट भी करेंतो उनको भी अहमियत है। पर असली बात यह है कि हम उपको मंजूर करें या उसको नामंजूर करें, जो कुछ हम करें हमें मजबूती से करना चाहिये । अगर हम उसको मंजूर करें तो मंजूर भी मजबूती में करना चाहिये ओर अगर नामंजूर करे तो वह भी मजबूती से करना चाहिये । जब तक हमारे दिलों में इत बात का दृढ़ संकल्प है कि हम किसी भी तरह चीन से दब कर ग्रपने देश की ग्राजादी या स्वाभिमान को कम्प्रोमाइज नहीं करेंगे, तब तक ग्रगर हम उस प्रस्ताव को मान कर शांति स्थापित होने की इच्छा विचार विनिमय करें तो हम कुछ खोने वाले नहीं हैं। यदि हम डर से वहां जाकर बातचीत करेंगे तो उसका बुरा परिणाम होगा। यदि डर के मारे हम इसको रिजक्ट करते हैं तो भी बुरा परिणाम होने वाला है। हम जो भी करें हिम्मत से करें तो परिणाम बुरा होने वाला नहीं है।

सही बात यह है कि हमारे देश में अभी तैयारी की कभी है और हम तैगरी की करने में लगे हैं। यह मुख्य चीज है। वह तैयारी हमको पूरी ताकत के साथ आर प्रच्छी तरह से करनी चाहिये। देश ने जो उत्पाह दिखाक्षा है उसका किस प्रकार हम सकिय का से उथ्योग कर सबने है इसके ऊरर भी हमको विचार करना चाहिये।

ग्राज हमको पश्चिमी देशों ने शस्त्रों की और दूसरी मदद बड़ों। उदारता के ताथ दी है। इनका एक प्रधान कारण है। आज चीन का जो। भारत के प्राक्त ताही यह वास्तव में भारत पर ग्राक्रमण नहीं है, वह दूनिया को ग्राजादी पर ग्राकनण है। दुनिया में जो स्वर्तत्रता को मानने वाले लोग हैं उन पर यह आक्रमण है । आज उतने भारत पर ग्राक्रनण किया है, हो सकता है कि कल पाकिस्तान पर करे, बर्मा पर करे, नेपाल पर करे, भुटान पर करे । वह श्याम, कम्बोडिया वियतनाम ग्रादि पर भी कल <mark>आक्रमण कर सकता है ।</mark> आज पश्चिमी देश जानते हैं कि जब वह भारत को चोनीं ग्राकतण के खिलाफ मदद देः है हैं तो उसका मतलब क्या है । मान लोजिय एन्ड्रान भारत को पूरी मदद देकर इतना सूसज्जित कर दिया कि चोन यह समझे कि हम भारत पर

# ग्राकमण न करें। तो हो सकता है कि कल वह ब्याम पर या ग्रन्य किसी राष्ट पर ग्राकमण करे। तो क्या हम उस अवस्था में यह कहेंगे कि उसने उम्र पर आकाण नहीं किया है, इसलिये हम उस देश की मदद क्यों करें ?

मान लीजिये कि चीन के पास तीन या साढ़े तीन हजार हवाई जहाज है, मुझे ठीक पता नहीं कि हैं या नहीं । स्रौर हमको उतने हवाई जहाजों की चीन का मुकाबला करने के लिये जरूरत है । अगर अमरीका हमको उतने हवाई जहाज दे देता है तो चीन सोच सकता ह कि अब जयको हिन्दुस्तान से नहीं लड़ना है क्योंकि भारत के पास भी हमारे जितने साथन हो गये हैं। उस ग्रवस्था में ग्रगर उसने बर्मा पर या पाकिस्तान पर या ग्रौर किसी देश पर आक्रमण किया तो क्या पश्चिमी देश हर. एक देश को इतना सामान दे सकेंगे कि वह पूरे तौर से चीन का मुकाबला कर सके । हमको इस द्ष्टि से सोचना होगा कि जहां पर भी ग्राजादी पर आक्रमण होगा हमको मदद करनी होगी ग्रीर इस बात की तैवारी करनी पडेगी कि खाली भारत की सीमाग्रों की सूरक्षा की जिम्मेदारी हमारी नहीं है, बल्कि सब का सहयोग लेकर और सब को सद्भावना ले कर हम उस राष्ट्र की मदद करेंगे जिसकी ग्राजादी पर ग्राकमण हो । हमको यह विचार रखना होगा कि हम में से जिस की भी ग्राजादी पर चीन हमला करेगा हम उसके खिताफ एक दूतरे की मदद करेंगे।

ग्रभी जब हमारे ऊपर चीन का आक्रमण हग्रा तो ग्रमरीका के जो शस्त्रास्त्र जरमनी में पडे थे उनको हमारी सहायता के लिये भेजा गया । इसी तरह से मान लोजिये कि हमको अभरोका से हवाई जहाज और दूसरे इस्त्रास्त्र मिल जाते हैं ग्रीर कल को श्याम पर या किसी अन्य राष्ट्र गर चीन का ग्राकनण होता है ग्रीर ग्रमरीका हमसे कहता है कि तुम उन हथियारों ग्रादि को वहां

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भेजो, तो हम भेजेंगे या नहीं इस बात का स्पष्टीकरण हम करें और फिर व्यवस्थित रूप से इस प्रश्न पर विचार करें। एशिया के सारे राष्ट्रों की स्वतंत्रता की रक्षा की जिम्मेवारी चीन के खिलाफ हमको ग्रपने सिर पर समझनी होगी । हमको इसके लिये तैयार रहना चाहिये कि उनकी ग्राजादी पर यदि किसी भी तरफ से ग्राकमण हो----श्रीर इत समय तो केवल चीन का ही ग्राकमण हो सकता है---तो हम उसका मकावला कर सकें। में तो समझता हं कि जो छेटे छोटे देश है वे ग्राज चीन से घवराये हुये हैं और उनको भय है कि उनकी आजादी पर ग्राकमण हो सकता ह। मैं इनमें से कुछ देशों में गया तो मैंने देखा कि उनमें से कुछ की जाजादी पर तो चीन का स्राक्रमण हो च्का है। वह वहां डरते हैं और ग्रगर इस मौके पर उनको पूरा सहयोग नहीं मिलता है तो उनका जो डर है वह कायम रहता है। इसलिये यदि सब ग्रापस में मिल कर उस का बाजाब्ते से ईतजाम किया जाय तो हम काफी कूछ कर सकते हैं।

# 14 hrs.

कोलम्ब, लष्ट्रां के प्रयोजल्स के विषय में ग्रपने प्रार्थना प्रवचन में ग्राचार्य विनोबा भावे ने १६ तारीख को कूछ अपने विचार प्रकट किये हैं। चुंकि उनका सीथा संबंध कोलम्बो प्रस्तावों से आता हैं इपलिये में उनमें से कुछ थोड़े से चुने, चुने हिस्से यहां सदन में आपकी रजामंदी से पढ़े देता हं :--

''दुनिया के कुछ तटस्थ देशों ने तय किया है कि इन दो देशों के बीच समाधान हो । इसलिये हम अपील करेंगे कि जो सूझाव पेश किया गया हो वह अले सोलह -ग्राने रुचिकर न हो तब भी हमारे देश को उसे मान लेना चाहिये । उसमें थोड़ा फर्क करना हो तो करवाना चाहिये । लेकिन सामान्य तौर पर उन का प्रस्ताव मान्य करना चाहिये ।

# [श्री कमल नयन वजाज]

इस प्रस्ताव पर पार्लियामेंट विचार करेगी, उसके बाद भारत अपना विचार जाहिर करेगा । हम बोल २ हे हैं---क्योंकि हमारे देश में कूछ लोग ऐसे हैं जो सोलह आना अपनी बात पर अड़े हुये हैं---चीन में भी ऐसे लोग होंगे। हम समझते है कि ऐसा करके वे विश्व के हित की म्रोर ध्यान नहीं रखते। विश्व के हित की दुष्टि से देखा जाये । विश्वशांति की दष्टि से दोनों देशों का भला सोचा जाय तो इस प्रस्ताव को स्वीकार कर लेना चाहिये । हम अपने देश-वासियों से म्रपील करेंगे कि म्रपनी बात सोलह ग्राना मंजूर कराने की जिद न रखें। जो जिद रखता है वह कमजोर होता है। जो बलवान होता है वह जिद नहीं करता । वह जानता है कि हम शक्तिशाली हैं। हम समझते 🔭 कि हम कमजोर नहीं हैं। इन महीने--दो महीने में हम काफी मजबूत हुये हैं। हमारी ताकत बहत बढ़ी हैं ग्रीर भी हम बढ़ाते रहेंगे।'' 👢 

यह विचार श्री बितोवा भावे ने १६-१-६३ को ग्रपनी प्रार्थना सभा में कोलम्बो प्रस्तावों के बारे में प्रकट किये हैं । इस तरह के विचार, जो किसी भी तरह के पक्ष या प्रभाव से परे हैं। ग्रौर खाली भारत के ही नहीं ग्रपितू जां समस्त मानव कल्याण की दछटि से सोचने वाले हैं उनका जब इस तरह का मत है तो हमें उन कोलम्बो प्रस्ताबों पर ग्रवश्य विचार कर लेना चाहिये। ग्रलबता देश को सूरक्षा की दुष्टि से सुदढ़ ग्रीर हर मामले में आत्पनिर्भर बनाने के हमारे प्रयासों में किसी तरह की कमी न आने पावे ग्रौर देश को हर खतरे का कामयाबी के साथ सामना करने के लिये परी तरह से तैयार करें । हम अपनी तैयारियों में किसी तरह की डील न आने दें। कांफ्रेंस की टेब्ल पर हम चहे किसी नतीजे पर ग्रा सकें या न ग्रा सकें परन्तू हम अपनी फॅक्टरियों श्रीर खेतों में निरन्तर उत्पादन बढाते रहगे। हमारी सेना की शक्ति यदि बढ़ गर्या तो वह काफी हो जायेगा ग्रौर उससे शांति से जो कुछ समझौता होना है वह उसके बल पर हो जायेगा। बस इतना कह कर मैं ग्रपना स्थान ग्रहण करता हं। धन्यवाद।

Shri Basumatari (Goalpara): Sir, I have been listening with rapt attention to the speeches of Mr. Ranga and Mr. Nath Pai. I could not follow the eloquent speech of Mr. Nath Pai and his cry of war. I could not also follow the speech of Mr. Ranga. He was a Congressman and now he has joined the other party. Because he is in the other party, that is why he is criticising the Prime Minister. Therefore, I could not follow him also.

The motion moved by the Prime Minister is a motion for acceptance in toto and for discussion. The Prime Minister has said already that it is difficult to trust the Chinese and at the same time, he has also said that we are not submitting to any military aggression. When he has already said that we are not submitting to military aggression. I do not know why the other parties—the Swatantra Party and the PSP—are criticising him like that.

There are certain Members who want war. War nowadays is not confined to two or three countries in an isolated manner. If war breaks out, are we strong enough to fight warmongers like China, who have been fighting for ages with their nighbouring countries like Japan, Mongolia and so on and so forth? Their characteristic is to fight their neighbours. We have won our independence through negotiations and discussions. Therefore, should we not follow the same method here also? The example of Gita has been quoted. Lord Krishna did not say in the Gita that we should all the time follow peace. While Dr. P. C. Ghosh was Chief Minister of Bengal, in a prayer meeting, Mahatma Gandhi was asked, "Why is there fighting and shooting the students in

a country of non-violence?" Gandhiji said, "If you have to take the life of somebody in order to protect the country, it is not violence; it is nonviolence". Therefore, the Prime Minister has also said that we have to strengthen ourselves. All the time, he has been saying that China has opened our eyes. Now the only thing we should remember is that we should always keep our eyes open and strengthen our country militarily.

Coming to the villages, we are mobilising the public opinion and one and all are standing behind the Prime Minister. If we analyse the speeches of Shri Nath Pai and Prof. Ranga, suppose war breaks out, are we strong enough to fight China, which is militarily strong? I am not saying it myself; the Prime Minister also agrees that they are very strong. If we go into the history of the People's Republic of China since 1949, we find that they have been discussing and negotiating with us, but during and after the discussions, they have been increasing their might just to fight and disturb our peace. So, we should also strengthen ourselves, so that we may not again see what we have seen in NEFA and Assam.

Whenever some friends meet me. they ask me often about the morale of the people of Assam. Their morale has been kept very high. When the Prime Minister said in this House, "My heart goes out to the people of Assam", people misunderstood him that they have been left to their own fate. But once it was explained to them that they have not been left alone in the fight, their doubts have been cleared. If you go to NEFA side, you will find the people are very strong-minded and they are all out to face any eventualities in the fight against China.

So far as our policy of non-alignment is concerned, we have won the sympathy of the whole world only through that policy. I do not find anything wrong in Shri Dhebar say-

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ing that we are following a policy of peace and non-alignment. The six non-aligned countries have taken pains to go into the question and their proposal is for acceptance in totoand for discussion. The six non-aligned countries who want peace, have taken the pains to go to China and also to come to India to explain the Colombo proposals and we must pay tribute to them. There is nothing wrong in discussing the matter. I do not understand why so much heat was brought in by Shri Ranga and Shri Anthony in their speeches. Supposing war breaks out and we get some help from some country, can we eschew such a help? No country has benefited by war. A country like Germany was divided into two. Many countries had bitter experience of war. I do not understand the meaning of this cry of the-Swatantra Party. It is a newly born party. It does not have any policy or principle. Its policy is to raise such a ciy and criticise whether a thing is right or wrong. I hope our Prime Minister and this Parliament will not pay any heed to such criticisms. They are only speaking in the air.

As regards Shri Frank Anthony, the other day also his group supported ine proposal of the Prime Minister but they were surreptitiously saying something else all the time. Everyboay knows what Shri Anthony is, how they are thinking of their own ways and how they love India, Everybody knows it and thereforee I do not want to go into the details.

Sir. I support this motion. This is the most opportune time for us to prepare ourselves for the future. With these words Sir, I wholeheart dly support the motion.

श्री बुजराज सिंह (बरेली) : माननीय उपाध्यक्ष महोदय, वर्तभान विषय पर बोलने से पहले में यह निवेदन करूंगा कि यह समझ में नहीं ग्राता है कि इस की जुरूरत क्यों उत्पन्न हई कि सदन के सामने [श्री वृत्रराज सिंउ]

इस को रखा जाये। श्रीमती भंडारनायके चीन गईं और चीन से कूछ मश्विरा कर के वह हिन्दुस्तान आईँ । हमारे प्राइम निनिस्टर ने उन्हें खता आश्रवासन दिया कि जहां प्रिंसिपल में मैं आप के प्रोपोजल्स को मानता हं, वहां उनके सम्वन्त्र में "हां" या "न" . कहने की बात पार्लियामेंट के ग्रधिकार में है। इस पर हम लोगों ने सोना कि ठीक है, शायद पालियामेंट का ग्रधिकार मिनिस्टर के ग्रथिकार से ऊंचा प्राइम होगा ग्रौर पालियामेंट की बात को प्राइम मिनिस्टर को मानना पडेगा । परन्तु जिस दिन यहां इस मामल पर डोबेट शुरू होने वाली थी, उस के एक दिन पूर्व ही उसका निर्णय मालुम हो गया । अखुबारों में ख़बर छप गई कि प्राइम मिनिस्टर ने उन बातों को, उन उसूलों को, मान लिया है। फिर पार्लियामेंट में क्या होगा ? पार्लियामेंट में कनसिडरेशन होगा । कनसिडरेशन का अर्थ क्या है, यह समझ में नहीं आया। मैं समझता हूं कि जितने भी माननीय सदस्य ग्रव तक बोले हैं, उन में से हर एक के हृदय में यही परेशानी रही है कि कनसिडरेशन का मतलब क्या है, क्या इसका कोई नतीजा निकलने वाला है, क्या इससे हमें कोई मार्ग मिलेगा, क्या हम किसी निष्कर्षपर पहुंचेंगे।

श्री कमल नयन बजाजः माननीय सदस्य कोई सुझाव दें।

श्री बृजराज सिंहः सुझाव ही या रहे हैं बरावर, सरकार उन को माने या न माने, उन को समझे या न समझे । सुझाव तो मैं दे दूंगा लेकिन उन को समझने के लिय बद्धि देना सम्भव नहीं है।

मैं यह निवेदन करना चाहता हूं कि इस कनसिडरेशन के द्वारा क्या होने वाला है, यह स्पष्ट नहीं है । मैं आप का ध्यान इस ग्रोर दिलाना चाहता हूं कि चाइना ने १९५४ में ही धीरे-धोरे भारत वर्ष के ऊपर बढ़ाा शुरू कर दिया था । इस सम्बन्ध में मैं तो उसे हमला ही कहूंगा, सरकार की ग्रोर से चाहे किसी भी शब्द का प्रयोग किया जाये । इस वर्ष के ग्रक्तूबर में पहली बार यह घोषणा की गई कि चाइना ने हमला कर दिया है । चाइना धीरे घीरे हमारी जमीन दवाता चला गया ग्रीर ग्रपनी पोस्ट्स वहां पर बनाता चला गया । उस को सरकार क्या मानती रही यह पता नहीं है । हमें तो केवल ग्रक्तूबर में बताया गया कि हमला हो गया है ।

उस हमले के बाद हम लोगों ने पिछने नवम्बर, में यहां पर हाउस में एक प्लेज लिया, एक कसम खाई । उस कसम में हम ने कहा कि चाहे कितनी भी लम्बी लड़ाई चले, चाहे कितनी भी देर लगे, चाहे कितने भी हमारे जवान मारे जायें, परन्तु प्रपने देश से ग्राक्रमणकारियों को भगाने के लिये हम ग्रन्त तक लड़ेंगे ग्रीर उस ग्रन्त का केवल एक ग्रर्य होगा—हमारी विजय । जिस प्रस्ताव को पास कर के हम ने वह कसम खाई थी, उस में एक बार भी यह सब्द नहीं ग्राया कि ग्रनर चाइना द सितम्बर की लाइन तक हट गया, तो हम नहीं लड़ेंगे या उसको ग्रपने देश से भगाने की कोशिश नहीं करेंगे ।

श्री रामसेवक यादव (वाराबंकी) : यह तो सरेंडर ह, लड़ाई कहां है ?

श्री बृजराज सिंह : उस प्रस्ताव को पास करने ग्रौर वह कसम खाने के बाद देश में क्या प्रतिकिंगा हुई, मैं समझता हूं कि उस को हर एक ग्रांख वाले ने देखा होगा। एक मजबूत कदम उठाने पर देश की जो प्रतिकिंगा हुई, उससे कोई ग्रांखें मोड़ नहीं सकता है। जहां एक बूद खून मांगा गया, वहां हमारा देश ग्रौर हमारी जनता एक मन खून देने के लिये तैयार हुई। जहां एक व्यक्ति मांगा गया, वहां सहस्रों मांग्रों के लाल निकल कर सामने ग्रा गए ग्रौर प्रधान मंत्री जी के पीछे चलने के लिये तैयार हो गए। यह तो भावना की बात है। जब सही भावना उत्पन्न की जाती है, जब सही भावना जाग्रत की जाती है, तब देश पीछे चलने के लिये तैयार हो जाता है।

उस प्रस्ताव को उलट-पटल कर ग्राज दूसरा रूप दे दिया गया है ग्रीर यह कहा जा रहा है कि कोलम्बो-प्रोपोजल्ज तो ८ सितम्बर की स्थिति से भी ग्रच्छी हैं, लिहाजा हमें उन को मान लेना चाहिये। इस का ग्रर्थं क्या होगा.? इसका ग्रर्थं यह होगा कि जिस भावना को ले कर हमारा देश एक ग्रादमी की तरह, एक नेशन की तरह, खड़ा हो गया था, उस भावना को बड़ी ठोकर लगेगी ग्रीर उस के परिणाम क्या होंगे, डिफेंस ग्राफ इंडिया रूल्ज के कारण मैं यह कहते हुए डर रहा हूं।

श्री कमल नयन बजाज : वह माननीय सदस्य पर लागू नहीं होगा । माननीय सदस्य अपने विचारों को प्रकट करने में डरते क्यों हैं ?

एक माननीय सदस्य : यहां पर उस का डर नहीं है।

श्री बुजराज सिंह : ग्राप जानते हैं कि उस का कितना भयंकर दुष्परिणाम होने जा रहा हैं । इस देश की यह शक्ति, शैंटर हो जायेगी, बिखर जायेगी । जो यूनिटी, जो एकता, हमने ग्रभी उस रेजोल्यूशन को पास करने के बाद कायम की थी, उस भावना को ठोकर लगने से बह नीचे चली जायगी । 2549 (Ai) L.S.D.-6. श्रीमती जयाबेन झाह (ग्रमरेली): क्या हमारी एकता इतनी कच्ची है?

की बुजराज सिंह: सरकार ने उस को कच्चा बनाया हुम्रा है, उस को कच्चे घागे से बांघ कर रखा है।

एक ही चीज को दो प्रकार से देखा णा सकता है। जव लड़ाई शुरू हुई, तो हमारे सुरक्षा मंत्री, श्री चह्वाण, ने हाथ में तलवार ले कर सौगंघ खाई । उस वक्त वह तलवार सुन्दर थी, बहादुरी का प्रतीक थीं। परन्तु कल जब माननीय सदस्य, श्री त्रिवेदी, ने तलवार का जिक किया ग्रीर कहा कि हम तलवार से लडेंगे, तो माननीय सदस्या, श्रीमती रेणु चक्रवर्ती, बड़ी चिन्तित ग्रौर परेशान हो गईं। उन्होंने कहा कि इस यग में क्या तलवार से लडाई की जायगी। जैसा कि म ने निवेदन किया है, एक ही चीज को देखने के दो तरीके हैं। वह तलवार उस समय सिम्बल थी बहादुरी की ग्रौर जब किसी विपरीत दल की ग्रोर से तलवार की बात की जाती है, तो वह सिम्बल हो जाती है पागलपन की । तब यह कहा जाता है, "क्या यह तलवार का युद्ध है ? हमारे त्रिवेदी जी कौन सी दूनिया में रह रहे हैं ?"

जव राष्ट्रीय सुरक्षा कोष स्थापित किया गया, तो जब कभी रेडियो से एनाउन्स किया जाता कि यमुक ग्रंधे भिखमंगे ने तीन प्राने राष्ट्रीय सुरक्षा कोष में दिये, तो हम कहते थे, "वाह, वाह" ग्रौर बड़े प्रसन्न होते थे। जब रूलिंग पार्टी की तरफ से, गवर्न मेंट की तरफ से, वह एनाउन्समेंट होती है, तो वह भिखमंग का वह दान कर्ग का दान बन जाता है। यदि वह हमारी तरफ से हो तो उसके लिय डफली बजाई जाती है ग्रौर कहा जाता है कि क्या विखमंगों के दान से लड़ा जाएगा, क्या उनसे पैसा ले कर लड़ा जाएगा, क्या भीख मांग कर लड़ा जाएगा। यह भावना की बात है। जितनी बार भी [श्री बुजराज सिंह]

में बोला हूं, मेंने इस भावना की कमी के ऊपर ही जोर दिया है।

ग्राज सवाल, कोलन्त्रो कान्फ्रेंस ने हमारे सामने जो सूझाव रखे हैं, उनको मानने या न मानने का है। ठीक है, कि हमें उनको देखना पड़ेगा । लेकिन केवल ग्राज उनके सुझाव ग्रा जाने से श्रौर उनको कुछ ग्रन्दर ही ग्रन्दर मंजूर कर लिये जाने से, क्या हम यह समझ बैठ हैं कि वे ही हमारे दोस्त रह गए हैं ? उनकी दोस्ती के ताव में ग्रौर चूंकि उन्होंने हमारे मन की बात कही है कि लड़ाई न हो, शान्ति से काम चले, क्या हम इस बात को भूल जायें कि इस संसार भर में हमारे और भी मित्र हैं? उन सभी को हम भूल जायें? क्या वें सभी हमारे लिय बेकार हो गए हैं ? जिस वक्त लड़ाई चल रही थी, वैस्टर्न पावर्ज हमारी मदद के लिये क्राईं तो हमारा नजरिया शायद कुछ दूसरा था । स्रौर ग्राज जिस वक्त कि कोलम्बो प्रोपोजल्ज हमारे सामने हैं, हमारा नजरिया बदलता हम्रा दिखाई देरहा है। जिस वक्त हमारे प्राइम मिनिस्टर साहब ने इस बात का ग्राश्वासन दिया था कि इन प्रोपोजल्ज को मंजर करना या मंजुर न कराना पार्लियामेंट का काम है, ग्रौर पालियामेंट ही कोई ग्रविकृत निर्णय ले सकती है, और मैं इनके बारे में कुछ नहीं कह सकता हूं, तो उस समय तीन चार प्रकार की प्रतिकियों के ग्रसर तीन चार जगह हमें होंगे, चीन के ऊपर भी उसकी प्रतिकिया हई होगी, कोलम्बो कान्फ्रेंस के जो पार्टिसिपेंटन थे, उनके ऊपर भी उसकी प्रतिकिया हुई होगी म्रीर पाक्चात्य देशों के ऊपर भी हुई होगी ग्रीर इन सब के साथ साथ देश के ऊपर भी उसकी प्रतिक्रिया हुई । इन सारी प्रतिक्रियाओं की चिन्ता किये बगैर हमने एक प्रकार से आजाद छोड़ दिया कि चाहे जो कोई जिधर जाए ग्रीर हमारे प्राइम मिनिस्टर साहव ने प्रपनी बात को गिरा दिया। न तो वह ऐसा मोशन लाए कि कोलम्बो कान्फ्रेंस के प्रोपोजल्ज पास किए जाएं ग्रौर न ही उन्होंने ऐसी स्थिति इस हाउस के सामने रखी कि वह उनको प्राउट-राइट रिजैक्ट कर सकता है। लाए नहीं, यह तो एक बात हुई। इसका नतीजा यह है कि रिजैक्ट यह हाउस नहीं कर सकता है क्योंकि मैजोरिटी उनके हाय में है, ह्विप चलता है। दोनों स्थितियों में क्या होगा।

श्री कमल नैयन बजाजः ह्विप नहीं चलाहै।

श्री बृजराज सिंह : उसका सवाल नहीं है । ग्रापको चाहिये था कि उस मोशन को लाते ग्रौर इसको सदस्यों पर छोड़ देते ग्रौर कोई ह्विप न चलाते ग्रौर तव देखते कि हाउस क्या कहता है । हाउस का ग्रादेश ही ग्रापको मानना चाहिये था । लेकिन वह स्थिति नहीं ग्राने दी गई । ग्रव तो कंसिड्रेशन के लिये ही इसको सिर्फ रखा गया है ग्रीर सोचा गया है कि कोई पाजेटिव मोशन न लाई जाए क्योंकि पाजेटिव मोशन ग्राएगी तो ह्विप विरोध होगा ग्रौर ह्विप इशू करके दबाना पड़गा । यह जो सारी स्थिति थी, इसको वचा दिया गया है ।

उपाध्यक्ष महोदय, एक म्राखिरी बात कह कर में समाप्त करता हूं। गीता की चर्चा यहां की गई है। नवम्बर, में जो कसम हमने खाई थी, उसमें कहा गया था कि देश के स्वाभिमान ग्रीर सम्मान को ठेस न लगे ग्रीर ग्रगर लगती है तो वैसा कुछ हम नहीं करेंगे।

एक माननीय सदस्य : हो भी तो ।

श्री बुजराज सिंह : हमारे सामने के एक मित्र ने कहा है कि नाथपाई जी ने जो गीता की बार बार वात कही है, यह उनकी समझ में नहीं आता है । उन्होंने कहा है कि गीता की ग्रहमियत समझ में म्रा सकती है, लेकिन क्या गीता हर जगह लाई जा सकती है ग्रौर हर जगह लगाई जा सकती है ? मैं उनसे पूछना चाहता हं कि क्या केवल इसलिये नहीं लगाई जा सकती है क्योंकि अपोजीशन बैंचों पर बैठने वाले किसी माननीय सदस्य ने उसका हनाला दे दिया है या उसके बारे में कह दिया है ? ग्रौर क्या ग्रहिंसा हर जगह लगाई जा सकती है । गीता के सबसे बड़े पुजारी गांधी जी थे। उनकी ग्रहिंसा जो उन्होंने गीता से ही निकाली थी क्या वह हर जगह लगाई जा सकती है, क्या वीर में भी ग्रहिंसा चल सकती है, उधर वार के लिये प्रैपरेशन की बात हो, तो क्या ग्रहिंमा की बात को हम यहां सोच सकते हैं ? ग्रीर ग्रगर नहीं सोच सकते हैं तो गीता जिस में कहा गया है कि सम्मान रहित ग्राजदी तो क्या जीवन भी व्यर्थ है ग्रौर उसके जो कोई माने हैं, उसका रेफ्रेंस जब दिया जाता है तो कहा जाता है कि गीता हर जगह फिट नहीं होती है।

मेरा इतना ही निवेदन है कि नवम्बर में जो हमने कलम खाई थी, उस कसम से एक इंच भी कहीं हम विचलित होते हों या किसी को सुवहा भी होता हो कि हम उससे विचलित हो रहे हैं, तो वसे प्रस्ताव को हमें कभी नहीं मानना चाहिये।

Shri Harish Chandra Mathur (Jalore): Mr. Deputy-Speaker, we have listened with rapt attention to the speeches made from this side of the House, particularly of those who have opposed this proposal of the Colombo Powers. It was really a treat to listen to Shri Nath Pai, whom we welcome to this House after his

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illness. His flow of unfortunate speech, his fluency, his sweet reasonableness, had their impact on this House. He appealed to the pride and passion of this House and the nation. If only we permit the effervescence of the beverage which he poured on this House to settle down and try to examine the real contents, I think we will be able to understand what course of action we should adopt.

I think he was more than unfair when he said that we are paralysed under the pressure and it was only under the fear complex that this decision to accept Colombo proposals was taken. I do not understand whether it is now that we are working under the fear and pressure or it was in the month of October when the Chinese launched their massive aggression on this country and were coming forward and threatening the integrity of this country. What was the reaction which was aroused in this House, in the minds of the ruling party, in the mind of every hon. Member in this House at that time? If we were to react to fear, if we were to be afraid of China, then we would have accepted the cease-fire proposal then and there. Therefore, let us not be carried away by these sentiments and say that anybody sitting on this side or that side now succumbed to any fear or we have felt paralysed. It is a very wrong impression which is being created inside this House and outside the country. There is no question of any fear. We took the challenge, this country took the challenge, and the entire country stood united to meet the challenge, which was posed by China. Therefore, it would be more than unfair to say that it was the ahimsa of Mahatma Gandhi which was being misinterpreted or that we are not quite alive to the preachings of the Gita. We had taken a decision and we stick to that decision. When the hon. Prime Minister moved the Resolution, which was passed unanimously by this House in the month of November, he made it perfectly clear that we stand

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by every word of that Resolution. There is no question of any fear coming in the way. We are absolutely dauntless. . We know where we stand and we have never cared for the mighty invasion of China or for its might, so far our stand on this question is concerned. If there was any weakness, that weakness would have been exhibited at that time. Today is it the retreating China which ic threatening us? Is it the retreating forces of China that are vacating their occupation which paralyse us and threaten us? Is it which is creating fear psychosis in our minds? I think this is the worst distortion of facts that one can ever make.

We have to take notice of the entire situation. I can understand quite clearly that every Member of this House has got a certain feeling which was aroused entirely by the behaviour of the present Chinese Government, the manner in which it has behaved for the last so many years, culminating in the mighty invasion; that has naturally left its impact on every Indian and it is only natural that there is a crisis of faith. It is only natural that people speak rather harshly, influenced by that behaviour and by that attack of the Chinese When we talk about negotiations, when we talk about sitting round a table with these people who have been marauders in our country, naturally we are swayed by this feeling and by this sentiment. Let us now take into account what has happened since then.

Is it the brave speeches made by the Opposition Members which has forced the Chinese to retreat? I do not know if there is any instance in the history of the entire world where a victor, who has been marching forward, who had claimed a particular territory to be his as the Chinese claim, that territory.who occupied that mighty vitcor, that mighty power-will retreat back. Has it ever happened in history? Let any Members of the Opposition first analyse and tell it to the House first. This

mighty country of China had, realised that force woud not pay, and that they cannot stay here and that they cannot digest what they had got. That dawned upon them clearly. They had miscalculated. Never did they realise that this country will rise so united. They never realised that the communist allies of theirs will never be able to stand by them. They never realised that the intrigue which they had hatched with Pakistan will permit the western powers to rush to our assistance. All that happened. These miscalculations of the Chinese forced China to retreat and go back. Let us take note of that fact. Not that China had developed any generosity to us; not that China had developed any friendliness to us; not that it was prepared to give up what it had acquired through this invasion They realised the madness in which they had indulged. When I say this, I do not wish to give the impression to the House that this madness will not be repeated. Because, China has a definite interest in humiliating this country. China has a definite interest in bringing about an influence and creating an atmosphere where every South Asian country more particularly will succumb to this influence. Therefore, it is not only the defence of this country which we have to take into consideration. We have a much larger issue at stake. Therefore, we must examine the whole thing in this context.

Our friends asked, who supported you among the non-aligned countries. It is really surprising. I think the Chinese attack was against not-alignment. China wanted to destroy nonalignment by this big invasion. China has miserably failed in destroying the policy of non-alignment which this Government has followed persistently with success. I do not think this nonalignment which China could not destroy will be destroyed by the leader of the Swatantra party by the speeches made here. This non-alignment is going to be adopted by the entire world. This should be obvious. It is written on the wall. Did the U.S.A support France and England in their trouble with Egypt? They could not do it. We have got to examine every case on merits. We speak of alignment when the U.S.S.R. is not able to support China. These are the two mighty blocs. One is the Communist bloc. Has the U.S.S.R. supported China in this big invasion of India? One of the main objectives of China could have been only to embarrass the position of the U.S.S.R. I must say. I say this not only now when things have settled down. I said in my first speech, even when we were faced with the big invasion that it would be indiscreet to say anything against the U.S.S.R. because the U.S.S.R has conducted itself in a most commendable manner and has given us support. It could not have done better than by the implied support which was given by it. We are deeply grateful to the western countries which were placed in a very difficult position by Pakistan. In spite of what Pakistan said and what Pakistan did and all the intrigues of China, the western countries realised the justness of our cause and the importance of the issues at stake and they came to our assistance as quickly as they possibly can. What has happened to those pacts? This is the greatest triumph of non-alignment. We must understand that. I hope my friends will realise it sooner than later. My friend Shri Ranga was talking of Marshal Tito in the context of non-alignment. I think Marshal Tito has proved from the other end that he is one of the staunchest supporters of non-alignment. When we talk of non-alignment, we do not mean that we should have a slant in our nonalignment. When we say this, we do not mean that we should not be as friendly with one side as with the other. We are deeply grateful and we want to give expression to this feeling of gratitude for the assistance which was offered to us by them.

It is in this context that we have to take a decision on the limited issue

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which is now before us. Personally speaking, I do not attach very great importance to any of these proposals. I would have attached very great importance to these Colombo proposals if I knew that there was a country on the other side which understood reason, which will be able to appreciate what we are going to talk. Though it is quite true that we were humiliated. definitely China has been defeated in its exercise of the mighty force. The second front on which China wanted to fight is the peace offensive. I wish to remind my friends who are sitting here, when China made these peace offers, everybody here in this House stated that this peace offensive of China is more dangerous than its invasion. I wish them to be reminded of this because, now, it is to this peace offensive of China that we are succumbing, that we want to give in. We want to give the better of it to China. China will have to be defeated on the peace offensive also. We have taken a wise decision because we have accepted in principle the Colombo proposals and this acceptance of the Colombo proposals in principle will mean the defeat of China also in their attempt in the peace offensive. They will realise it soon. China will never accept this in essence. They may say, yes, everything is acceptable to them. When it comes to brasstacks, nothing will be acceptable to them. Because, they have a set objective and that set objective will be defeated if they accept. Therefore, let us not break the unity of this country by these attempts on the other side. These are insidious attempts from the Chinese side only to break the unity of this country, only to cool down the great enthusiasm which has been aroused in this country. Let us understand the treacherous enemy that is at the other end.

I, therefore, think that this is not so important. Let us say, we accept these proposals in principle. Nothing is going to come out of these. What is much more important is the preparedness of this country. We must all be

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united. Nothing will pay us better dividend than following the absolutely sound policy which we have followed so far regarding non-alignment. I said it at that time. Let us not be disturbed and let us not be shaken off from that sound policy. It is the implementation of that policy which is very important. Much more important than that is the preparedness of this country. We must understand that we will have to do a mighty job. Here, we have to take a lesson from China, China the enemy, China about whom we have all the hard words to talk about. China could build roads in the N.E.F.A. area- within a fortnight 25 miles road. On this side, we have not been able to give any good account of ourselves. Questions are asked on the floor of the House about the Tusker, this and that. That is our weakness: nothing else. Therefore, what is much more important is this. I would certainly appeal to the hon. Prime Minister to take note that he has got to gear up his administration, that he has got to wipe out corruption in the administration, the rotteness which has crept into the administration all over. That is the most important thing in this country. You will be able to enthuse the country if you gear up the administration and if you just let the country know that relentless efforts are going to be made to strengthen the country. Let there be no slackening; let there be nothing of that kind. Let us not confuse the issues. We must stand with strength and we must never give up our moral attitude.

We had, as a matter of fact, stipulated the 8th September line. Now let us examine to what extent these Colombo proposals approximate to the 8th September line. It was not acceptable to China at that time. If we were to read the letters which have come from Premier Chou En-lai, we will find that he has very clearly asked in those letters as to how the Chinese could accept the 8th September line and that it was so disadvantageous to them, this and that. So, it is not acceptable to him and we are absolutely free to go ahead.

So far as the NEFA area is concerned, it should be obvious to everyone that there is absolutely no differbetween our stand and ence the Colombo proposals. The Chinese must go on the other side of the ridges and the watersheds. It is entirely different from the earlier proposal which China had made, Now our troops are entitled to go right up to the MacMahon Line and occupy those places. In the middle sector also there is no trouble for our troops.

So far as the most vital sector is concerned, it should be obvious, if we just cast aside our prejudices which are natural-I can understandour indignation against China-that these proposals are definitely worth a consideration. I have not the least doubt about that. The country looks up to this House which had given a proper lead to the country and to the people. I do not want to impute any motives and I do not know if there is any party or any hon. Member of any party who has tried to make a political gain out of these discussions. I do not have the least intention of saying that. But I think, we owe a very great responsibility. We, sitting in this House to whatever party we may belong should create a proper atmosphere in the country. The country has taken the lead and, as a matter of fact, has given an exceedingly good account of itself. I do hope that the politicians will not fail the country.

Shrimati Lakshmikanthamma (Khammam): Sir, Shri Nath Pai, when he quoted the *Bhagvad* Gita, forgot that the Gita came at a later stage when all negotiations failed. He was just passing remarks about

# Proposals defend itself, thus proving that India is not really a non-aligned country, in which case it will become impossible to the Indian Government to obtain any aid from Russia".

If we follow Shri Ranga's advice, we will be doing exactly what China wants us to do. The paper further said:

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"They are upset to see the economic success achieved by India which surpasses the progress of their economic policy. China's intention, consequently, is to compel India to dedicate **a** major part of its production **to** equip its Army and, thus, to slow down its economic plan".

The same paper, Al-Alam, has said about Shri Nehru's personality. Al-Alam added:

"There is also the question of personality such as that of Mr. Nehru himself, which is not ag-reeable to the Chinese. His prestige in the United States, the Soviet Union, the non-aligned countries and in India itself, is a cause of worry to the Chinese. They consider Mr. Nehru as one of the factors which contribute to the extermination of the Communist doctrine in India. The Chinese believe that, were Mr. Nehru not present, they would be able to proclaim their authority over the Asian continent and all non-aligned States".

This is what the foreign press has said.

The thinking of the Opposition seems to be outmoded and not the keeping with the times. I congratulate Mrs. Bandaranaike and her non-aligned colleagues for the creditable job that they have done. It hes not proper to doubt the intentions of these six non-aligned nations. Our friends in the Opposition seem to be doubting everything and I am not

Shri Dhebar's speech. Hon. Members of the Opposition also talk of lack of courage. While talking of this giant of the freedom struggle, of this giant builder of a new India, of this giant who is wedded to the emancipation of the millions of people of this country, of this giant who is determined to wipe out poverty from the face of this country, of whom even the rulers of China are afraid, while talking of him and saving that he is lacking in courage, hon. Members of the Opposition are not even afraid of what the people will think of them when they pass such remarks. It looks as though the military power of China has put so much of fear in the minds of the hon. Members in the Opposition that it is not in keeping with our tradition and culture of fearlessness.

It is not we who are suffering from a fear complex. It is China that is suffering from a fear complex of this great country of ours. China is afraid of our economic development, of our Prime Minister's personality, of our neutrality, of our friendship with the world and of our leadership. It is not just I who is saying these things as a Member of the Congress Benches. The foreign prcss has said it. Here is a report from the leading Arabic daily of Morocco and the mouthpiece of the ruling party, namely, Al-Alam which, in an editorial, has drawn attention to China's duplicity in professing all along that she wanted to settle the border difficulties with ndia in a peaceful manner and sudlenly launching massive aggression. lon. Members said that nobody has aid that it is aggression. Here is a breign paper which is the mouthpece of the ruling party which has sid that it is aggression. The paper alo said that by attacking India wich is a non-aligned country . . .

"China wants to prove that it bs become a military power to hich respect is due. Moreover, Gina wants to compel India to by recourse to American aid to

### [Shrimati Lakshmikanthamma]

surprised because more than the toll of human life that the Chinese aggression has taken it has taken a toll of human faith. Our hon. friends go on doubting everything including our Prime Minister. They go on doubting everything beside them and behind them and all that.

Sir, a man's character  $a_s$  to whether he does not lose his heart or whether he is firm in determination and all these things are tested only at such times of Test. So, just because one country has behaved in a treacherous manner, it is not good to doubt each and everyone of our friends.

The fact that the Chinese rejected the proposals indicates that China does not want the dispute to be settled. By accepting the proposals which are very close to our terms India would prove to the world her faith in the peaceful settlement of the dispute. This would isolate China from the rest of the world. Any further change in China's attitude is only a sequel to India's stand. The acceptance of the proposals would not commit India to any compromise on her claims on the territory illegally occupied by China.

The Chinese rejected the Colombo proposals to discredit the Afro-Asian effort. The Chinese expected that Shri Nehru would reject the proposals and that would once again prove the Chinese thesis of Shri Nehru having gone over to the West. This is the main reason why the Chinese broadly accepted the proposals but withheld their final okay.

I would not go into details about the different sectors because of the time factor. The Chinese still deny the setting-up of checkposts by India. All this apart from India's acceptance of the broad principles of the proposals is also conditioned by the need to buy time. We need breathing time to strengthen our defence. On the diplomatic front we are also watching the relations between Moscow and Peking

Shri Ranga had been saying about China's victory and all that. Actually, it is not China that has won but it is India that has won. Why are our hon. friends of the Opposition, including Shri Ranga, who have talked so much of courage, afraid even to join in the march past I do not know that. Perhaps they feel it below their dignity. But we are going to march past with or without them and march ahead until the aggressor vacates the land that is occupied by him in this country. This is a people's war, and the people of this country have amply proved that. I do not know the efforts made by the leader of the Swatantra Party and his friends and their contributions towards the war effort. It is the poor people that have been paying huge amounts, and willingly and voluntarily, they have given their everything to the war effort. As our Prime Minister has said, it is a people's war. It is not the war of a few rich people or a few people who might be presenting something lere and there, but it is the people's war. So, whether these friends co-operate or not-we do not know what they intend to do; when they criticise us, they must be knowing it in their own hearts what they intend to do-tie country will march fast.

Our Prime Minister has made it clear in so many terms that he Chinese have to go back to the 'th September, 1962 position, that some preliminary matters will be disassed, and that we shall maintain he freedom and integrity of this cantry, that we shall stand by theresolution passed by this Parlianth, and that we shall continue to strengthen our defence.

Mr. Deputy-Speaker: The hon. Member should now try to concide.

Sh•imati Lakshmikanthamma: hen, I shall read out a few points to ave time.

If we broadly go into the causes of Chinese invasion, they were that China wanted Russia to support her, that India should give up her nonalignment; further, China wanted to humiliate India, but she never succeeded in that; instead, she got humiliated and stood condemned by the world; therefore, we need not feel that we have been humiliated. If somebody abuses a person it does not mean that that person is humiliated; it is the standard of that person who abuses which stands condemned. So, we need not feel that we are hur liated so that we should bend our head down in shame or any such thing. China has failed in all the things that she wanted to gain, and we have won.

I would also like to say a word about Shri Ranga's observation on bankruptcy of non-alignment and our state of unpreparedness. India was unprepared not because of non-alignment but in spite of it. We accepted a near-gamble in the matter of depremises. on the following fence no ambition to de-Since we had vour any other country's territory, no one, we thought, would possibly invade our territory. Such danger as appeared at all possible was from Pakistan's side, for which we kept ourselves ready.

In the context of a total nuclear war, conventional armaments have no particular utility. They could only put an avoidable drain on the national finances. Since India could not think of nuclear weapons, it was more or less of no avail whether more than routine attention was paid to the ordinary armaments or not. When both the rival blocs were ready and poised to strike, any attempt on the part of any power or its satellite to attack us would at once start a reaction leading to a major ohain conflagration. This possibility in itself would serve as an effective deterrent against either of the blocs casting an evil eve on India. Being a propounder of Panchsheel and

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peaceful coexistence, India would to a large extent be satisfying both the blocs by remaining non-aligned. Both the blocs would ultimately welcome non-aligned India not only as the next best alternative but also as a positive safety-valve which would at any time be turned on for purposes of peace in the world.

We had a sub-conscious belief that socialist countries were not capable of committing aggression. This, of course, it a slippery belief, for, the modus operandi of aggression starts invariably with wild charges of aggression on the other party.

The long-drawn-out freedom struggle left us much more antiimperlialist than anti-communist. Our conviction was that as an under-developed nation, we have only socialism to emancipate us. We now realise that a non-aligned nation has to keep itself more prepared than an aligned nation. Whatever be our love for peace we are not going to be unprepared once again.

I can appreciate the feelings of som<sub>e</sub> Members of the Opposition....

Shri Maurya (Aligarh): If the hon. Member is reading out from a written statement, then she may submit that written statement to you, Sir.

An Hon. Memeber: The hon. lady Member is reading her speech.

Mr. Deputy-Speaker: Order, order, speeches should not be read.

Shrimati Lakshmikanthamma: I am concluding my speech. Colombo proposals or no proposals, India is not the same India as she was before. This war that has been thrust on us has gripped our minds with war psychosis. It will take a long time and a great effort for the Indian people to resist the on-laught of anger. There has been a barter of faith to strength, an exchange of ingenuous belief with prepetual vigil, an accent

# [Shrimati Lakshmikanthamma]

on physical preparedness instead of spiritual preoccupation. The change is good for India, though the world cannot afford to lose India for peace.

Shri Siyasankaran (Sriperumbudur): \*\*\*Mr. Speaker, we have come to a stage where proposals by the Colombo Conference for the possibilities of finding out how best India and China could come nearer and sit around the table to discuss, after the heavy bitterness and fiery exchanges, are being discussed well, we are glad about 'it.

At the outset, let me pay my glowing tribute to the Colombo Powers for their sincere endeavour to find out a way for peace between India and China and thereby in the world. It is clear that the Colombo proposals are intended not for the settlement of issue at stake, but for paving a way to reach a peaceful settlement if possible. The Colombo proposals, I am convinced, do not enter into the domain of the merits and demerits of the case. It is none of their business. It is the business of the two countries to decide.

Any proposal for peace is welcome. Any proposal for peaceful settlement of things cannot and should not be dismissed. The Colombo proposals may or may not be agreeable to us that might be so. But we cannot question the bona fides behind them. Cool and calm consideration of any proposal is necessary. Emotion should be eschewed and reason should be allowed to dominate.

Before entering into the Colombo proposals proper, I want to recall something that has happened in this House. Our Prime Minister had moved a resolution on Chinese aggression. More than 169 Members took part in that discussion. Thereby,' the nerve of Parliament has been shown to the world. The interest, anxiety, emotion, strong determination and resolute will of the entire country have been; reflected through Parliament. I am happy to note that the resolution of our Prime Minister has been fully endorsed by Parliament. Parliament thereby naturally assured the Prime Minister that the country was behind him. Time and again, our Prime Minister has talked out that there would not be any compromise with China at the cost of India's honour and self-respect.

He has described China as a crocodile in the pond of Asia to devour small nations. Thereby he has proved to the world the nature of our enemy. Our Prime Minister has been and still is very emphatic that the Government of China should not be relied upon. Double dealing and double-talk is the political profession of the Peking Government.

The Colombo proposals seek to establish the possibility of meeting between the two nations, one represented by double-talk profession, that is, China, and another represented by noble democratic traditions, that is, India Let us boldly meet the situation, because we are for justice. Initial setbacks in which justice and fairplay suffer should not be construed as an eternal triumph of political hypocrisy.

But, allow me, Sir, to register one protest against the way in which things are conducted. While the resolution on Chinese aggression. moved by the Prime Minister, was discussed, Parliament was taken into confidence. Our Prime Minister reacted as though he was rightly guided by Parliament. An impression also was there that the last word for anything was that of the all-powerful Parliament itself. Our Prime Minister himself stated that he has left the Colombo proposals for Parliament to decide. Democracy smiled. Parliamentary institutions got new strength and stamina.

\*\*\*English translation of the speech originally delivered in Tamil.

With your permission, Sir, I want to quote a paragraph from the joint communique issued at the end of the two-day talks between Shri Jawaharlal Nehru on the one side and the representatives of Ceylon, UAR and Ghana on the other. In the communique it is stated that:

"The Prime Minister of India informed the leaders of the three visiting delegations that the Government of India welcomed the initiative of the Colombo Conference countries and will be placing the Colombo Conference proposals and the clarifications given before the Indian Parliament at its next session for consideration and will indicate their Colombo final response to the Conference proposals after these have been considered by the Indian Parliament."

This is exactly what our Prime Minister has suggested. What do we see today? Parliament is presented with a proposal already accepted in principle by the Prime Minister. Without having any discussion in Parliament, our Prime Minister, contrary to his earlier stand, accepted the Colombo proposals in principle and now he wants Parliament to consider them, an unhappy and illogical position.

On behalf of the DMK I want to say, let us consider the Colombo proposals in the hope that the Government of India will not let down the honour, prestige and noble traditions of this country.

# 15 hrs.

Shrin ati Yash da Reddy (Kurnool): I want to know whether the DMK are accepting the proposals or not.

Mr. Deputy-Speaker: They are accepting.

Shri Tyagi (Dehra Dun): We have had a detailed discussion and all

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arguments have already been put before the House. My hon, friends in the Opposition have spoken out with zeal and enthusiasm. I welcome their speeches because they are helpful in raising the morale of the people as also of the army.

I for one would not mind any criticism of these Colombo proposals, for after all, we are a patriotic nation, and all criticism which comes against these proposals is biassed by patriotic considerations and even if there is an over-burst of patriotism, there is no harm. Therefore, as far as oxpression of their sentiments is concerned. I welcome all those speeches and I do not think they would in any way weaken the hands of the Prime Minister. It always strengthens his hands if the world knows under what circumstances he is negotiating. Let the people know that after all, though negotiations are there, people's sentiments are also there. There is a unilateral cease fire. We have not accepted it. Our country has been violated. We have not forgiven the enemy. China is still practically our enemy because it has committed aggression and we are not friendly with it. These negotiations do not mean any commitment.

My hon friend opposite complained and asked why a definite proposal was not moved, why an amendment in positive terms was not moved. This was in keeping with the sentiments of the Opposition as well. In fact, we could come forward with a proposal right now approving the proposal. Any such thing could be done. But we did not do it for the simple reason, which my hon. friends will appreciate, of the Opposition that this Parliament stands pledged to one thing. Let me quote from the pledge we took on the 14th November:

"With hope and faith, this House affirms the firm resolve of the Indian people to drive out the aggressor from the sacred soil of [Shri Tyagi] India, however long and hard the struggle may be".

This was the unanimous view not only of this House but of the people as a whole from end to end. India has spoken thus. I do not want that that unanimity should be disturbed by the acceptance or non-acceptance of these proposals. Our goal is there. Every government functionary, every individual, every citizen is bound by this pledge we have taken.

This being so, let these proposals not be considered as a sort of treaty or settlement. After all, there is some misunderstanding created which has to be cleared. These Colombo proposals are a means of talking to achieve our objective to which we are pledged. Even when two armies are fighting, the Generals need not consult Parliament or even the Government. They have their topography and strategy. They can start nego-tiations saying 'All right. You give up this position. We give up that position. Then we can come to a halt'. This is a temporary settlement for a temporary period. In war, it is done.

Therefore, these Colombo proposals may be taken only  $a_s$  a basis for negotiations. We are still in the midst of a war, though undeclared. We have not accepted their unilateral cease fire. We are just biding time. We cannot go on fighting like a bu'l, After all, our army is experienced. It knows the strategy of war.

Shri Surendranath Dwivedy: If you accept, cease fire will be violated.

Shri Tyagi: We do not want to get this through like that. After all, we could get it passed by Parliament as well, but we do not want to do it because even for a single minute we do not want to recognise the presence of the enemy in our land; we do not want his presence in the neutral zone to be legalised by this Parliament. If we get this through, it would mean that Parliament agrees to their existence in our soil even for a few days when the negotiations are in progress. Even that little commitment we want to avoid on the part of Parliament. That is why we have avoided any positive proposal. Otherwise, it would mean our recognising their presence, even a little stay of a month or two months or whatever time the negotiations take. This is what will happen if we approve of it. Therefore, we do not want in so many words to give the approval of this Parliament, I must congratulate the Prime Minister on the accommodation he has given. After all, as far as negotiations are concerned, on what terms negotiations are taken up, that is a prerogative of the Government. Government have been good enough to put these proposals before us for consultation and comments.

 $A_S$  far as opposition to these proposals is concerned, I do not take it on party lines.

Shri Surendranath Dwivedy: We also do no take it on a party basis.

Shri Tyagi: The Opposition are simply expressing their sentiments. This is not a matter for consideration from party point of view. There is no whip issued. We are all considering this matter independently, talking  $a_s$  representatives of the people, just to give the Prime Minister the benefit of the views and reactions of the country. That is all very well done.

I personally welcome opposition because at least it gives me a feeling that after all, even the Opposition is positively so patriotic. What does it matter? Let the world know. These proposals are only temporary proposals for the purpose of talking with the enemy as to how we can dis'odge him. If he does not withdraw, surely we shall fight it out. It does not mean that we will not fight. If there is no agreement, there must be a war. Of course, I for one, party or no party, cannot agree to any settlement whereby the enemy sits in our territory or we give away our territory. We cannot barter away our land. Our party will not do it. After all, our party has also a stake in this. Let the Opposition give us also a little credit of being biassed by some patriotic considerations. How can we barter away our territory? It is not possible.

So it is only for the purpose of negotiations for a little period that this is being done. Parliament must express its thanks to the six non-aligned powers, friends of ours, who have, not only come to our rescue, but have also become conscious of the danger. They have also come to realise the situation. I am quite convinced about it. It is not only a mere matter of territorial occupation. I do not know what the Prime Minister might think about it but I think it is a definite gain in this sense that other countries now know that the Chinese want expansion. This is a simple question of libensraum, the theory of living space, which Hitler was pursuing, and which the Chinese are now following. They are imperialist; they are expansionist. Even with Russia, this is their policy. Every day, we listen to it on the radio. They are not even communists. They are a separate thing in themselves. whatever type of revolutionaries they call themselves, peasant or proletarian or whatever it may be. They are definitely expansionist and, therefore, they cannot be relied upon. The world knows today that the Chinese, even the highest in authority among them, cannot be relied upon in their words or in their writing; we cannot rely upon their signatures or oral commitments. This is the treacherous attitude of the Chinese of which everyone in this country is now conscious.

#### 15.09 hrs.

# [SHRI SURENDRANATH DWIVEDY in the Chair]

So much for the justification for these Colombo proposals. But mv support to these proposals is also conditional. I am not a whole-hogger in support of these. The first condition which I would like to emphasise is that the acceptance of these proposals or negotiations should not in the least damp the enthusiasm of the people for war, nor should it in any way cause any demoralisation in our army. These have to be maintained. Our war preparedness, our defensive efforts, must be redoubled, increased tenfold. My grouse is that during this period also the Government as not acted to my satisfaction at least. There are many people who are not satisfied with the manner in which the preparation is going on. Whatever time the negotiations take, this time is the most valuable for us. We know it for a fact that the Chinese agree never to vacate. would In the meantime, our preparedness must go 'on at a much bigger speed than it has been up to now. It has been slack and slow. I do not know whether Parliament will tolerate this speed of defence preparedness with which the Government is going about.

#### An Hon. Member: Never, never.

Shri T, agi: Therefore, I suggest that some better efforts must be made in this direction.

As far as the External Affairs Ministry is concerned, I must say that I have got quite a lot of grouse against their propaganda machinery and their publicity, but I must congratulate 'he Prime Minister and his Ministry on the manner in which they have conducted themselves in their diplomatic relations with other countries during this period of crisis. It is in a crisis that the trial comes actually, and they have successfully come through it. For instance, a lot of pressure was brought on us to give up our policy of

## [Shri Tyagi]

non-alignment, but we have maintained it with courage and grace and without causing any annoyance to any party. I do not know what magic was practised, for even countries with alliances were prepared to help us. The communist countries like Russia were also not annoyed at our getting arms and ammunition from the USA, which we are doing openly. I must congratulate the Prime Minister on his playing his cards so well. Russia is not annoyed at our getting arms from USA, and USA is not annoyed at our getting MIGS from Russia. Such a favourable situation has been created for us in the world.

The only thing is that our information and publicity service has not been adequate. Though government cirlces in foreign countries are well aware of our stand, the people there are not very well acquaited with our case. I would therefore request the Prime Minister to give more attention to his propaganda and the publicity of our case in foreign countries.

#### 15.12 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

The Chinese withdrawal is unilateral, and it is well known that it 's not an act of grace on their part. They did it obviously for logistic reasons, because they had to bring quite a lot of petrol over a long route of about 2,000 mi'es or so, and there were some difficulties in their homeland also. There is no guarantee that they will continue to respect this unilateral cease-fire because there are quite a number of documents in which it is clearly shown that China went back on her written word, her maps etc. So, we know what this unilateral withdrawal means and we must not allow ourselves to be misled.

I agree with Shri Bajaj when he said that it has been our policy to frankly stand up and condemn aggression wherever it may take place, and we went to their help also. If it is a case of Asian countries which are small, surely as their big brother, it is our duty to go to their help. I know of the old days when some countries were in distress and Pandit Nehru was approached as the leader of Asia. He was always sympathetic. In future also, if there is aggression against a neighbour like Burma hr Ceylon and if they want our help, shall we say "No"? We cannot. because when we are in trouble, we are asking our friends to help us. Surely, all these countries of Asia are friendly to us, and we shall help them whenever they are in distress.

I want to get one thing clarified. Dhebarbhai and the Prime Minister might  $b_e$  a little annoyed with me,...

Shri Hari Vishnu Kamath: You are so close !

Shri Tyagi: ....but somehow or other, I have changed my views. I do not believe in this peace-loving policy now. My feeling is that a peaceloving policy is all right as a basis, but we must now be war-minded; if not war-minded, at least fully prepared for war. Even if the whole of our people are armed and everything is done, it is not possible to watch the border which is thousands of miles, from end to end.

When I was associated with the Ministry of Defence-it is not much of a secret now-a neighbour attacked us. My General enquired from we at about 10 O'clock in the night what to do. He talked to me direct. I asked what was the trouble, and he said that the instructions were that they could not go into the territory of the enemy and shoot them. I replied: I take the responsibility to allow you to go deep into their territory, tens of miles, I would not mind. He thanked me and said he was very proud of me. He promised to show results, and he did show results.

Therefore, let this be clarified absolutely. We are a peaceful country and we believe in peace, but when there is aggression, we cannot be defensive alone. On account of our slogan of being defensive, we have not gone in for submarines, because they are offensive weapons. We must have all possible offensive weapons with us, otherwise we cannot defend ourselves. With such a long border, our defence strategy depends on our attitude of offensive defence. It should not be defensive defence, it is no use. It should not be that we shall use our rifles only when we are attacked, because you will find from books on the subject that defence is more successful if you have the option to attack the enemy. If they are attacking us in NEFA, I must have the privilege of attacking them somewhere else. I do it there because they are doing it here. Howsoever big their army, after all, they cannot maintain a wall of their army from end to end. If they have the choice of deciding where they will attack today and where tomorrow, I must have an equally good choice to attack them where and when I want. Unless that is so, I cannot defend this border. Everybody may know that so long our military authorities have been able to keep the Pakistan border safe because the Pakistanis know that if they attack, we will also attack. That should be the policy here also. The best thing is the sanction of strength. Unless we build up our strength, we cannot defend burselves. It is not necessary that we should shoot the enemy. What is needed is that the enemy must know that we have the military strength, and that if there is any danger, we shall crush the enemy. That threat will save us, and so I want the Government to be prepared. They are slackening their efforts. My appeal to them is that they may negotiate making it clear to we are the countries from which getting arms that these negotiations do not mean any slackness in war. Generally, the question from these countries is: we are prepared to go a

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long way, but will you fight?- So, we must assure them. Let these countries know that so long as we do not regain our land, we shall fight, and that we are not peaceful to the extent made out by many people. We shall fight and take the offensive also. Let our friends not slacken their efforts in helping us. And our nonalignment must be maintained at all costs.

श्री प्रकाशवीर शास्त्री (बिजनौर) : उपाध्यक्ष महोदय, देश में परिस्थितियां अनुकूल हों या प्रतिकूल हों, हर स्थिति में लड़ना ही चाहिये, कोई मध्य का मार्ग ग्रौर नहीं हो सकता है, मैं उस नीति से सहमत नहीं हूं । परन्तू साथ ही साथ शान्ति चाहे कैसे स्रौर कितनी ही महंगी कीमत पर खरोदनो पड़े, वह लेनी ही चाहिये, उस न ति से भी मैं सहमत नहीं हं। मेरा तो अपना विश्वास है कि शक्ति और नीति जब दोनों साथ साथ मिल कर चलती हैं, तो हो विजय प्राप्त होती है। उपहार या भेंट में मिली हई शान्ति किसी भी देश में टिकाऊ या स्थायी नहीं हो सकता है । पर शक्ति और नीति के स्राधार पर जब विजय प्राप्त की जातों है, तो उससे टिकाऊपन होता है, स्थायित्व होता है ।

हमारे प्रधान मंत्रो श्री जवाहरलाल नेहरू ने कुछ समय पहले इस दात की घोषणा की थां कि जव तक चंग्ना ग्राकान्ता ग्राठ सितम्बर को लाइन से पाछे नहीं जाता तब तक उसके साथ वातचीत का कोई प्रश्न ही पैदा नहीं होता । पंडित जी की इस घोषणा के पश्चात् जो कि उन्होंने कई धार इस सदन में ग्रीर इस सदन से बाहर भां की, गवर्नमेंट के जिम्मेदार नेताग्रों ने, रेडियो ने, समाचार पत्रों ने ग्रीर पालियामेंट के मैम्बरों ने भो इसी बात को स्थान स्थान पर जा कर दोहराया । इससे देश के मस्तिष्क में यह वात बैठ गई कि = सितम्बर का प्रधान मंत्री की घोषणा ग्रंगद का पैर है, इसे ग्रब कोई नहीं हिला सकता, यह एक झंडा हमारे

## [श्री प्रकाशवीर शास्त्री]

स्वाभिमान का है जो कि हम ने गढ़ दिया है, ग्रीर इससे पांखे हटने का कोई सवाल हो ग्रब पैदा नहीं होता । लेकिन जब ५ सितम्बर के इस प्रस्ताव से हट कर प्रवान मन्त्री कोलम्बो प्रस्तावों को वार्ता का ग्राधार सिद्धान्ततः मानते हैं, तो उससे देश में यह सन्देह पैदा होने लगा है कि कहीं जो झंडा हम ने गाड़ा था या ग्रंगद के पैर को तरह जो हम ने घोषगा की था, उस में इस वार्ता के ग्राधार पर कोई कमजोरो तो नहीं ग्रा जायेंगी, यह झंडा हिलने तो नहीं लगेगा ।

परन्तु मैं तो इस से भी आगे बढ़ कर एक आरे बात प्रधान मंत्रो जं के शब्दों में कहना चाहता हूं। यह गवर्नमेंट का ही पब्लिकेशन है; "चान का चुनोनो हमें स्वाकार है"। मैं चाहता हूं कि प्र गन मंत्री के शब्दों को मैं प्राज स्वयन् पढ़ं और उन्हें सुनाऊं। उन्होंने अपने भाषण में यह कहा था:

"कोई भो स्वाभिमानी देश, जो अपनी स्वतन्त्रता धौर ग्रखण्डता से प्रेम करता है, इस चुनौता के प्रागे घुटने नहीं टेक सकता । निस्सन्देह हमारा यह प्यारा देश भारत भी ग्रपना सिर कभी नहीं झुकायेगा, चाहे कुछ भो हो । हम इस चुनौतो को इसके सारे नताजों के साथ स्वीकार करते हैं।"

प्रधान मंत्री जें। यह शब्द ग्रापके हैं ग्रीर इन शब्दों के पश्चात् जब ८ सितम्बर के। बात से हट कर कोलम्बो प्रस्तावों को ग्राधार मान कर ग्राप बातचात का एक नया पृष्ठ खोलते हैं तो हमारे मस्तिष्कों में सन्देह ..होता है कि देश में जो एकता ग्रीर बलिदान की भावना ग्राई है कहीं वह हिल न जाय या उस में कोई कमी न ग्रा जाये।

Colombo Conference

Proposals

दूसरी बात जो मैं विशेष रूप से कहना चाहता हं वह यह है कि पहले तो चान इन सारे कोलम्बो प्रस्तावों को ज्यों का त्यों स्वीकार कर लेगा या नहीं इसके सम्बन्ध में हो ग्राभो कुछ, नहीं कहा जा सकता। लेकिन इस से भो ग्रागे बढ़ कर मैं जो ग्रगली बात कहना चाहता हूं वह यह जो कुछ आपने इन प्रस्ताबों के सम्बन्ध में कहा वह चार राजनीतिज्ञों का काम नहीं हुआ। माननीय त्यागो जो अभो कह रहे थे कि हमारे प्रधान मंत्री ने अपने कार्ड्स अच्छो तरह से दूसरे देशों के सामने पेश किये हैं। लेकिन मैं बड़ी नम्नता से उन के सम्मान श्रीर उनको सुझबझ को सराहना करते हुए कहना चाहता हं कि चतुर खिलाड़ियों का यह काम भी नहीं है कि वह अपने कार्ड पहले हा खोल कर रखदें। चतुर खिलाडियों का काम तो यह होता है कि दूसरों के काई स पहले खलवायें उसके पश्चात अपने कार्ड्स खोल कर रक्खें । हमने जो घोषणायें समय-समय पर की हैं कि हम अन्तर्राष्ट्रीय न्यायालय में जाना चाडते हैं, कोलम्बो प्रस्तावौँ को वार्ता का ग्राधार मान लेंगे। यह ठीक नहीं। मझे तो यह भी डर है कि यही < सितम्बर को बात पर ही चौन जा कर टिक न जायेगा ग्रीर वहां फिर वार्ता का आधार ग्रौर ग्रन्तिम रेखा न यन जाये।

ग्राज स्थिति यह है कि ग्रभो तो चीन इन प्रस्तावों को मानने े लिये तैयार नहीं है, लेकिन ग्रगर वह उन को मान भो लेता है तो हमें उनको लाल डिक्शनरी पर भरोसा नहीं करना चाहिये पता नहीं वह कल शब्दों के दूसरे ग्रर्थ क्या लगायेगा ? लाल डिक्शनरी वालों की ही बात यह देखिये कि जब चोन ने हमारे देश के ऊपर आकमग किया तो उस ने उ जो डिक्शनरों से ब्याख्या बह को कि चोन ने हिन्दुस्तान पर प्राक्रमण नहीं किया है, बह्ति पंचशोल का उल्लंघन भारत को ग्रोर से हो किया गया, ग्रौर मारत ने ही चोन के ऊर ग्राक्रमण किया है। ग्राज ग्रगर चाइना इन प्रस्तावों पर टिक भी जायेगा तो कल वह उस का ब्याख्या क्या करेगा इस के ऊरर किस प्रकार विश्वास किया जा सकता है।

दूसरी सब से बड़ी बात यह है कि जिन छः राष्ट्रों ने इन प्रस्तावों को हमारे सामने उपस्थित किया है उन को बात को आज यदि चोन मान भी खेता है ग्रौर उसके ग्राधार पर वार्ता भो मारम्भ हो जाता है, लेकिन दूसरे दिन हो मगर वह इन प्रस्तावों से मुकर जाता है तो इन छः राष्ट्रों के पास कितनो शक्ति है जिस से कि वे उसको विवश कर सकें। हां, यदि संयुक्त राष्ट्र संघ को ग्रोर से मध्यस्थता हुई होता, रतिया का आंर से मध्यस्थता हुई होता या ग्रमरोका का ग्रोर से मध्यस्थता हई होता, जिन के पास मनवाने का शक्ति है, तो बात समझ में भो ग्रासकतांथा। लेकिन यह तो ऐसे राष्ट्रों का बात है जो कि ग्रभा तक चान को माक्रान्ता भा घोषित नही कर सके, प्रस्तावों **के** एक-एक शब्द के लिये उन्होंने च/न का मंह देखा है। वे छः राष्ट्र इस बात को मनवाने के लिये च:न को विवश कर सकेंगे. मझे इस में सन्देह दिखाई देता है। ।

एक और इससे भी बड़ी बात जो मैं कहना चाहना हूं वह यह है कि हम अगना आदर्श स्वरूग दुनियां के सामने उास्थिन तो करना चाहने हैं, नेकिन प्रधान मंगे जो मैं बड़ी नस्प्रना से कहना चाहना हूं कि दुईल आदर्शवाद कभो हानि का कारण भी हो जाता है। कहों ऐगा न हो कि इस आदर्शवाद के चक्रर में आकर हम अपने 2549 (Ai)L.S.D.-7. पुराने मित्रों से भी हाथ घो बठें । हमारे दो मित्र हमारे सम्पर्क में प्राये । एक तो वह मित्र थे जिन्होंने ग्राज हमारी विपति की बात सुनी ग्रीर कल ग्रपनी मदद लेकर हमारी घरती पर पहुंच गया, दूसरा वह मित्र है जिन्होंने हमारी विपति की बात सुनी ग्रीर पहले दिये ग्राक्ष्वासनों की परवाह किये बिना यह ही कहते रहे कि हम भी सहयोग देने ग्रा रहे हैं पर युद्ध विराम हो गया ग्रीर उन का सहयोग भारत नहीं पहुंच पाया ।

<del>ग्</del>रब जिन्होंने हमको सहयोग दि<mark>या</mark> उनके सहयोग की बात भी में कहना चाहता हूं। कल जिस समय कश्मीर का सवाल म्राया तो हम ने यह सुना, ग्रौर इसकी समाचार पत्रों में चर्चा भी थी, कि ग्रमरीका ग्रौर ब्रिटेन की ग्रोर से प्रेशर डाला जा रहा है कि हिन्दुस्तान को कश्मीर की समस्या पाकिस्तान के साथ सुलझा लेनी चाहिये, ग्रौर शायद वे इसी शर्त पर हमें शस्त्र और हथियार भी देना चाहते हैं। मैं उन व्यक्तियों में से हं जिन्होंने इस सदन के बाहर भी इस बात की घोषगा की, और ग्राज यहां भी यह कहना चाहता हं, कि अगर अमरीका और तिटेन बावें हाय से हमें हथियार दें और दायें हाथ से कश्मीर को लेकर जनरल ग्रय्यूब की जेत्र में डालना चाहें, तो हिन्दुस्तान ग्रपनी मौत मरना पसन्द करेगा, लेकिन उनके हथियार लेना पसन्द नहीं करेगा ।

लेकिन जहां में यह कहता हूं वहां साथ ही साथ दूसरी बान भी कहता हूं । रूस जिस ग्राधार पर सहयोग का ग्राश्वासन हमें दे रहा है, उसके लिय ईस्ट जमंती का मि० स्ग्रुष्वेव का कम्युनिस्ट कांकेंस का यह भाग्ग क्या हमारी श्रांख खोलने के लिये पर्याप्त नहीं है, जोकि उन्होंने लाल चोन के प्रतिनिधि को संकेत करते हुए दिना या। मि० स्ग्रुष्वेव ने कहा कि चोन ने इस समय हिन्दुस्तान पर हुग्ला करके गलती को है एसा करके उसत प्रन्तर्राष्ट्रीय कम्युनिज्म को हानि पट्टंबाई है । में पूछाा चाहता हूं

## [श्री प्रकाशवीर शास्त्री]

कि बया मि० स्ट्रान्चेव का यह ग्रामिप्राय है कि हमला तो वरना चाहिये था लेविन इस समय नहीं करना चाहिये था ? क्या मि० •ध्रद्येव का यह ग्रभिप्राय है कि इस समय हमला करके चीन ने ग्रन्तर्राष्ट्रीय कम्य-निज्म को नुकसान पहुंचाया है ? जो व म्युनिजम हिन्दुरतान के **ग्र**न्तर्र.ष्ट्रीय मन्दर पनप रहा था या फल रहा था, मि० ស इचेव को लगा कि चीन के इस आक्रमण से उस म्रन्तर ष्ट्रीय कम्यूनिज्म को फलने में नुकसान हुआ है ? प्रधान मंत्री जी जहां इस बात से सहमत है ग्रीर उसका हृदय से समर्थन करते है कि भारत को किसी सैनिक गट में नहीं फिलना चाहिये, वहां साथ ही साथ हम यह भी विक्वास वरते हैं कि हिन्द्स्तान की धरती पर, चाहं माऊ रसे त्ं। हो चाहे छा यचेव हो, या फिर हिन्द्स्तान का कोई बड़े से बड़ा नेता हों, भ्रागर वह मन्तरंध्दीय वम्यनिस्ट संगठन को पर फैल के वा में वा देगे तो भाग्त के जनता उसे नभी स्वीनार नहीं नर स्वती । रप्रध्येव का यह भाषण हमारी डांख खोलने दाला है।

इर. में बाद में यह बात महना चाहता हंकि कोलम्बी प्रस्तावों में पहली वम् जोर बात तो यह है कि जो चौकियां हमारी रही है उनमे से बुछ चंविरां हमें ग्रंब छोड़नी पड़ेगी जोवि इतर राष्ट्रं य महत्व कं दृष्टि के ग्रांर सैनिक दुग्टि के भी महत्वपूर्ण है। दुसरी बात यह कि इस तम जो हम यह बहते डाये हैं कि भागत की एक एक इंच घरती भी चीन को तही देगे, । लेकिन इरगर यह मान लिया जाय, चाई थें हे रग्र हे लिये ही सही हम कोरूभ्वों प्ररतावों को काधार मान वर बात चीत झारम्भ वर्ग्त हैं डगैर इस बात को भी मान ऐते है कि इरने रार्थ चार्थि पर इन्के पुरि सबैठेगी माँर शेष कार्धा चं वियो ५२ हमार्र एलिस बैटेगी, तो थ्या यह राष्ट्र की प्रसिण्ठ, के भनुकुल होगा ? लेकिन इससे भी बड़ी बांत जो मैं कहना चाहता हूं वह यह कि जहा पर भी युद्ध विराम श्राब तक हुआ है, क्या उस यद्ध विराम की रेखा को किसी ने पार किया है ? कोरिया में युद्ध विराम हुन्ना, हमारे देश में युद्ध विराम हुन्रा, कश्मीर में इजिप्ट ग्रौर वियतनाम में युद्ध विराम हुआ। कही पर भी ऐसानही हुआ है। हमे सन्देह है कि कोलम्बो प्रस्तावों के ग्राधार पर जो रेखा खीच ली जायेगी, वहीं वह रेखा ही ग्रन्तिम न बन जाय। ऐसा न हो कि आगे चल कर फिर लक्ष्मण रेखा को लांघा ही न जा सके । क्योंकि हमारी जो वर्तमान सरकार है वह लड़ाई मे तो विश्वास करती नही है। वह तो चाहती है कि शांति से ही समस्याओं को सुलझाया जाय । वया हम यह विश्वास वरें कि जिस चीन ने ग्रवसाई चिन जैसे सैनिक महत्व का भाग हमारा ले 'रखा है, जो नेफा में लोंग्जू ग्रौर थागला इन दो चौवियों को छोडने के लिये तैयार नहीं है, वल दह इन प्रस्तावों से हमारी बातों को स्वीवार कर लेगा ? वया वल कोई ग्रौर हमारे क्रनकल बातावरण बन जायेगा । उससे भी बड़ी बात यह है कि पूर्वी क्षेत्र के दो भागो के संबंध में अभी स्थिति अस्पष्ट है, लेविन मध्य क्षेत्र के संबंध में ही क्या हुआ।? हमारी सरवार को पता नही बया हो गया है कि गलत या सही जब किसी भी बात को मनवाना चाहती है तो उसके लिये वातावरण बनाना शरू कर देती है। श्रभी दो तीन दिन से माल इंडिया रेडियो की पालिसी भी कूछ बदल गई है। बड़ाहोती के संबंध में सरकार ने वहना शुरू कर दिया है कि वहां तो जाड़ों में हम रहते ही नही थे। झगड़ा पहले से ही चला आ रहा है। आरच्य है हम स्वयं इन बातों को वहराई वल उब कि फिर इन ही बातों को लेकर चीन ग्रंपने क्लेम रखेगा ्स समय हम उसको थया उत्तर दे सकेंगे ? भारत सरकार की नीति यह है कि वह पहले से भ्रपने भ्रनुकुल वातावरण बनाती है

रेडियो से घोषणायें करके म्रौर भाषणों में भी बार बार कहने चले जाते हैं। इस समय हमारी एक हो नोति होनी चाहिये जैत.कि कुछ समय पहले हमारे नये प्रतिरक्षा मंत्री श्री यशवन्तराव चव्हाण ने कहा था । जिस समय श्री चव्हाण प्रतिरक्षा मंत्री बनाये गये उसी दिन चीन के साथ युद्ध विराम भी हुग्रा। प्रतिरक्षा मंत्री से एक सार्वजनिक सभा में चीन के युद्ध विराम के संबंध में पूछा गया कि उनका उसके संबंध में क्या कहना है तो उन्होंने बहुत ही दूरदर्शितापूर्ण भाषा में उत्तर दिया... कि चीन के युद्ध विराम के पीछे उसका क्या भाव, या क्या रहस्य है, इसके संबंग में मैं कुछ नहीं कह सकता लेकिन इस बात को मैं जिम्मेवारी के साथ कह सकता हं कि हमारा भाव यह है कि हम श्रपनी धरती पर चीन को नहीं रहने देंगे। मैं चाहता ह कि यही हमारे हर नेता के सोचने का ढंग क्रम होन। चाहिये।

यह भी चाहता हूं कि हम,रे में प्रधानमंत्री जी ने संसद के कांग्रेस पार्टी के सदस्यों की एक मीटिंग में भाषण दिया। मैंने समाचारपत्रों में उसे पहा। प्रधान मंत्री जीने कांग्रेस पार्टी के सदस्यों को कहा कि आज हमें गम्भीरता से निर्णय लेना है, हमें जहां वर्तमान को देखना चाहिए वहां हमें भष्टिष्प को भी देखना चाहिए। पर मैं प्रधान मंत्री से कहना चाहता ; कि म्राज वर्तमान को देखना तो ठीक ही है, भविष्य को भी देखना चाहिए, लेकिन उसके साथ साथ मतीत को भी जरूर देखना चाहिए, ग्राप जिस प्रस्ताव को वार्ता का ग्राधार बनाने के लिए जा रहे है। या भ्रापने स्वयं चीन के नेताओं से पहले बातचीत नहीं की थी? चाऊ एन लाई के साथ बैठ कर सीमा विवाद पर श्रनेकों बार क्या चर्चाएं नहीं हुई ? इसी प्रकार क्या मापके मधिकारी भी बार बार उनसे करने के लिए नहीं गए? बातचीत

पांच लाख से ज्यादा शब्दों के विरोध पत्र भ्रापने चीन को भेजे, लेकिन उनका भी क्या कोई परिणाम निकला? न आपकी बातचीत का ही कोई परिणाम निकला। फिर श्राप यह कैसे विश्वास करते हैं कि कोलम्बो प्रस्तावों को स्वीकार करने के बाद जो वार्ता होगी उसका कोई श्रच्छा परिणाम निकलेगा? इसीसे मेरा निवेदन है कि म्रापको भूतकाल को भी न भुलना चाहिए।

२० ग्रवतूबर कोचीन ने हम पर हमला करके हमें ग्रपने शक्ति जाल में फ सना चाहा, युद्ध दिराम की घोषणा करके फिर उसने हमको अपने नीति जाल में फंक्षना चाहा, कोलम्बो प्रस्तावों के बाद ग्रब वह हमको ग्रपने शब्द जाल में फरंगना चाहता है। लेकिन मझे रुगता है कि इस शबित जाल, नीति जाल तथा शब्द जाल सेभी ब्ढकर चीन के पास एक जाल ग्रीर है बह है माया जाल। वह इस बातचीत के बहाने फण्वरी के भ्रन्त तक समय टालना चाहता है। उसके बाद धीर-धीरे गरमी ग्रा जाएगी। चीन यह समझता है कि हमारी बातचीत का नतीजा यह होगा कि हिन्दूस्तान की सरकारी मा जाएगी मौर तैयारियों में भी ठंडक जनता में भी उदासी ग्रा जाएगी । सरकार के बारे में तो मैं नहीं कह सकता लेकिन जनता में इस बातचीत की चर्चा से ठंडक म्रानी म्रारम्भ हो **गई है। इस** प्रकार चीन ग्रपने उददेश्य में क छ • हदतक कामयाब हो गया है।

इस श्रवसर पर मैं सरकार का ध्यान एक सिपाही के शब्दों की ग्रोर भी दिलाना चाहतः हूं। गढ़वाल का एक सिपाही ग्रपने भर्ताजे को बरेली फौज में भरती करवाने लाया था। उस सिपाही की ग्रायु सतर बहत्तर साल की होगी। मैंने उससे प्रश्न किया कि तुम इतनी दूर

## [श्री प्रकाशवीर शास्त्री]

इस लड़के को भरती करवाने क्यों लाए हो, तुम इसको लेंसडाउन में भरती करवा सकते थे। उसने कहा कि मैं इसको यहां इसलिए लाया हूं कि वहां मेरे घर वाले रोते क्योंकि इस लड़के के पिता का नेफा में देहान्त हो चुका है। मैंने उस वीर सैनिक को ऊपर सेनीचे तक देखा, उसका भाई नेफा में मारा जा चुका है, भौर उस भाई की पत्नी विधवा होकर घर में बैठी भी है ग्रौर यह उसके पूत्र को फिर फौज में दाखिल कराने लाया है। मैंने उससे प्रश्न किया कि तुम्हारा भाई मारा गत्रा, उसको पत्नी विववा हो गत्री, पर तुम्हारे चेहरे पर कोई दुःख का चिन्ह नहीं दिखायी देता। उसने कहा कि मेरा भाई मारा गता इसका मुत्रे दुःख नहीं क्योंकि वह कोई चोरी ड हेती में तो नहीं मारा गग, वह देश की रक्षा के लिए ही तो मारा गग है पर उसने मुझसे कहा कि आप प्रघान मंत्री से भी जाकर मेरी तरफ से कह देता कि मुत्रे इस बात का दुःख नहीं कि मेरा भाई मारा गता, उनको पत्नी विधवाहो गरी। ग्रौर ग्रगर मेरा यह भतीजा भी देश को रक्षा के लिए शहोद हो जाएगा तो मुत्रे दूःव नहीं होगा, लकिन मुत्रे दुःख तब होगा जब हिन्दुस्तान को सरकार शक के सामने जुरु कर कोइ समझोता करेगों । यह उस सेवानिवृत वृद्ध की भी भावना है । मैं चाहना हूं कि ग्राप इस मात्रता को रियताइत करे। हमारे जो जवान नेका में शहोद हुए हैं आज उसको. आपत्मारं स्राकाश से स्राक्ती स्रोर देव रही हैं। नेफा को पहाड़ेगां पर बढ़ोद हुर सैनिकों के खून से वहांको पहाड़ि सं अपनो गीतो हैं। जित नावतामां के अपवोत उन्होंने अपना बलि सन कि स उनको स्वान मंत्री जो को कोतम्बी प्रस्ताबों को स्वीकार करते समय अपने ध्वान में रखा। होगा ।

पहले भी विभाजन का इतिहास हमारे देश के लिए बड़ा म्रहितकर रहा है। एक समय एँस। आया कि हमने मपने देश से पंज ब ग्रीर बंग ल के मागों को छोड़ा। फिर क.श्मीर का एक तिहाई भाग मौर से निकल गया । **हमने** हमारे हाथों पाकिस्तान को खुरा करने के लिए ४४ करोड़ रुपया पहले दिया ग्रीर ८४ करोड़ रुपए देने का अब लिखित वादा किया, नदियों का पानी दिया, विजली घरों की दी । लेकिन बिजली म्राज फिर वह जनमत के नाम पर म्रडा हैग्रौर काश्मीर पर ग्रपना जन्म सिद्ध मधिकार बताता है। मुझे खतरा है कि कहीं हमारी इसी नीति के कारण वह लाइन जो कोलम्बो प्रस्तावों में है स्थायी रेखा न बन जाए ग्रौर भारत के दुर्भाग्य से वह दिन फिर न देखना पड़े। मैं यह इसलिए कहता हूं कि दूघ का जला छाछ को भी फूंक फूंक कर पीता है।

एक ग्रन्तिम बात कह कर मैं प्रपने वक्तव्य को समाप्त करना चाहता हूं । मैं चाहता हूं कि सरकार इस बात का ध्यान ग्रवश्य रखें कि जिन मित्र राष्ट्रों ने विपत्ति के समय हमको सहयोग दिया उनकी इन कोलम्बो प्रस्तावों के प्रति कराा प्रति-किया है जानी जाय। जो विपत्ति में हमारे साथी रहे हैं, यह नैतिकता का भी तकाजा है ग्रीर यह नोति का भी कि हम उनसे इस मामल में राय खें।

यहां गोता की भी कई वार चर्चा हुई। मैं जहां उन शब्दों को तो नहीं दुहराना चाहता जिनको कह कर भगवान इन्हण ने ग्रर्जुन के मोह को दूर करक उतसे गांडीव उठवाया था । मैं तो केवल एक बात को ग्रोर ग्रापका ध्यान दिलाना चाहता हूं। जिस समय ग्रर्जुन ने मोह में भाकर यह कहा कि मले ही ये लोग मझे मार द तो भी अच्छा है, में तो पाप का भागी नहीं बनुंगा, आने वाली पीढियां या संसार मुझे क्या कहेंगी, यह कह कर भ्रर्जन ने गांडीव रख दिया। उस समय भगवान कृष्ण ने अर्जुन से सबसे पहली ही बात यह कही कि

## कृतस्त्वा कश्मलमिदं विषमे समुपस्थितम्

इसमें ग्राप जरा "विष में" शब्द पर ध्यान दें। उन्होंने अर्जन से कहा कि इस गलत स्थान पर तेरे मस्तिष्क में यह कमजोरी कैसे पैदा हो गयी ? यदि तूझ यही करना या तो यद्ध से पहले बताता। जव यद्ध की चर्चाएं चल रही थीं उस समय तूझे यह बात बतानी थी। तो मैं वह ही कहना चाहता ह कि ग्राज जब हमारे हजारों जवान मारे जा चके हैं, जब नेफा की पहाड़ियां हमारे जवानों केखन से रंगी जाचुकी हैं ग्रीर गंगा यमुना उनके खुन से लाल हो कर मा रही हैं, उस समय कोई भी दुर्बलता की बात करना परिस्थितियों के प्रतिकूल होगा और उसका मच्छा प्रभाव नहीं होगा।

Shri Inder J. Malhotra (Jammu and Kashmir): Mr. Speaker, Sir, I was listening to Shri Prakash Vir Shastri's speech which just ended with great attention. There is no doubt that by narrating the story of a soldier, as he did certainly one can arouse the sentiments of every patriotic Indian. He also pleaded that today our military strategy, our foreign policy and our diplomacy should be based according to the minutest detail written in the Gita. The Gita is a great religious book. It tells us the glory of the past and in certain respects it can certainly guide the future of our country. But to say that unless and until we follow the way in which the Mahabharata war was fought, word by word, we are not true Indians, does not and cannot appeal at least to my mind.

I am not surprised at all at the criticism which has come from the

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Swatantra party and the Jansangh party. I am only surprised that they have criticised these proposals as if these proposals came from the Chinese, To my mind, the criticisms about the details of the proposals are also not as harmful as the criticisms about the nations which prepared these proposals to end the Sino-Indian border dispute. Shri Prakash Vir Shastri has asked, suppose China does not agree to the Colombo proposals, what authority, what capacity and what capability have these six nations got to make China accept these proposals. And in the world today, we have seen it practically that the mere military power is not a great power in this world. There is some moral power also; there is some political force also and there is some basic ideology to maintain human dignity. That is also there. These six nations may not have great military power, but I can certainly say that their motive. their sincere intentions with which they called the conference and prepared these proposals are а great force; it is a grate force even for China so that she may see the effect of this force.

In this morning's newspapers I read a news item which directly concerns the area from which I come. This is the real, basic ideology of the Jansangh regarding these Colombo proposals. Their political puphet, the chief of the Praja Parishad in Jammu, has outrightly rejected these proposals. He said a very interesting thing. He appeals to the country. It is reported in the papers. He said:

"Mr. Nehru's reported view has shocked self-respecting patriotic people of Jammu and Kashmir. whose forefathers had laid down their lives for Ladakh".

I also come from the same region to which Mr. Dogra belongs. I am also proud of the fact that our forefathers brought Ladakh to India. But I am one of those who would like at this moment to think, when my forefathers were alive, what were the conditions

#### [Shri Inder J. Malhotra]

of the world, what were the means of communications and what were the political forces existing at that time. After so many years, we have to fight again the same battle which our forefathers fought in Ladakh, but with difference in all other practical things-difference in means of communications, difference in arms, weapons and political forces. I have to sit down and rationally analyse all these factors in the fight in Ladakh today with the Chinese. Merely saying that because our forefathers did like this, we should also do like this is an argument which does not appeal to my mind today.

It has also been said that if we accept these proposals, a general impression will be created that India has lost her battle to the Chinese. As far as the common man of this country is concerned, he knows that India will never submit even an inch of her territory to any foreign aggressor. At the same time he knows that he has to work for his living; he wants to improve his economic condition in this country. He wants to establish a socialist pattern of society in the country. He knows it very well that unless the engagement of the armies is ended, unless the fear of war is wiped out from the future, all these things cannot happen. That is why there is a clear difference in the understanding and approach to this problem between the Swatantra Party and common patriotic Indian.

Regarding the Ladakh sector, looking to our practical position, as we stand today, my appeal to the critics who put the maps before them and study the lines which have been drawn there-they try to draw their own lines also-is this. Whatever commonsense I have tells me that everybody in this country cannot become experts in military strategy. Prof. Ranga says, if we accept these proposals, what would happen to this post or that post which is in the corner? I would appeal to him that such minor details of the establishment of

these posts from the point of view of military strategy, may be left entirely to our army command. We cannot just by studying the maps and with superficial knowledge based only on our enthusiasm guide or suggest what changes should be made in the establishment of the check-posts or in the basic policy of our military strategy.

In the end, Sir, I would like to say that this country in a way is very thankful to our six friendly countries who have taken a bold step with great courage and put forward these proposals before a friendly country like India and a country like China who absolutely believes in military opportunism.

Sir, a word was said about the role of UAR. I happened to listen to the speech of the Prime Minister of UAR, Mr. A'i Sabry when he was in India during his last visit. I remember his two or three words which he said in the end of his speech. He said that UAR is very much desirous of a settlement between India and China but based on "justice, dignity and honourable settlement".

Shri Bakar Ali Mirza (Warrangal): Mr. Speaker, Sir, I have listened with a great deal of patience to the speeches from the Opposition. Professor Ranga and Shri Frank Anthony consider these Colombo proposals as not honourable. Shri Anthony had many adjectives to apply. He considered the whole thing as "odious" and so on. He also stated that we are dealing in horse-trading. He quoted the Prime Minister as saying that no part of the Indian territory will be subjected to horse-trading, and then he said that the Ceylon proposals are nothing but horse-trading. What have we given away? What piece of land of India has gone to the Chinese by these proposals? Where is the horse and where trading? These are certain is the simple proposals made by some friendly countries. It is for you to accept them or not to accept them. It is not right to cast doubts on the motives of

those countries, to examine their foreign policies, and examine what they say and what they should say. Why should every country in the world come out and say that China is an aggressor? Many things in the diplomatic world are not said, because when a thing is said they examine whether it is worthwhile doing so. So this idea that the Colombo powers are just pawns in the hands of China is simply ridiculous. In fact. Shri Nath Pai said that it is because of the dictation from China that these Colombo powers have brought these proposals. If that is a dictation from China, why does China reject it? I must say there is this contradiction and it is quite obvious.

Professor Ranga wanted us to fight with the help of our allies. I do not know who the allies are. But Shri P. K. Deo of the Swatantra Party made it clear when he said that we should align ourselves with the United States. So the real crux of the problem is that the Swatantra Party and also our friends of the PSP will be very very happy if we join the American bloe.

Shri Surendranath Dwivedy: No, no. We have never suggested that we should join the American bloc.

Shri Hari Vishnu Kamath: It is a gross misrepresentation of facts.

Shri Surendranath Dwivedy: After hearing all the foreign affairs debates has he come to that conclusion?

Mr. Speaker: There is nothing in his remark to which such strong exception should be taken.

Shri Surendranath Dwivedy: He should correct bimself.

Shri Bakar Ali Mirza: The Swatantra Party asks us to join the American bloc. The United States itself has admitted that non-alignment is the best policy. The Swatantra Party wants us to go to war not only with China but with the entire Communist world. The United States, on whom they rely for the defence of this country, says that India did well in accepting MIGs from the USSR.

Shri Ranga: Do you not want their help?

Shri Bakar Ali Mirza: I want the help of all countries, including Soviet Russia.

Shri Ranga: We have no objection to Soviet Russia helping us.

Mr. Speaker: Order, order. There should not be a running commentary like this.

Shri Bakar Ali Mirza: I want all the help. But if I do not get help I will fight alone. Do you not want to defend your country?

Mr. Speaker: If the hon. Member addresses the Chair, perhaps there will be less difficulty.

Shri Surendranath Dwivedy: He is accusing you.

Shri Hari Vishnu Kamath: He is bringing you into the picture.

Mr. Speaker: I cannot get out of that picture.

Shri Bakar Ali Mirza: We have histened with great patience to the attacks and to the fulminations of the opposition parties. Why should they feel so perturbed or disturbed when I put forward some arguments to rebut their arguments? We appreciate the speed with which the United Kingdom and the United States came to our aid and offered it unconditionally for defending our country against China. At the same time, the USSR also promised to deliver the MIGs according to schedule. That itself shows the success of our non-alignment. Instead of that suppose we had been aligned to the United States. Then, this border dispute would have resulted in a global war. There is no doubt about that. This policy of nonalignment has brought us friends, brought us help and also guaranteed our frontiers.

An Hon. Member: Endangered our frontier.

Shri Bakar Ali Mirza: I said "guaranteed", and I will give you the reason.

Mr. Speaker: He should give the reasons to me; not to anybody else.

**Shri Baghwat Jha Azad:** But when somebody asks for it, how can it be denied?

Shri Bakar Ali Mirza: Both United States and Russia know that fire arm alone is not sufficient to be the master of this world. Man-power is also equally important. This was the lesson of the last war. Germany got defeated, not because she lacked fire power but because she lacked manpower. China today has got a popul-ation larger than that of both Russia and America put together. The fire power you can develop in a few years but, as every person who is interested in animal husbandry knows, that manpower cannot be increased at that speed. Therefore, China today is a potential danger not only to the United States but also to the Soviet Union. That is the reason why they do not tolerate any expansion of China's frontiers so that it may not become a greater danger. That is the reason why both the United States and the Soviet Union were so keen and so quick in coming to our aid. There was some reason for that.

What does Rajaji advise us? He advises us to gain one friend, who is already a friend and to make an enemy of one who is a friend. What lagic is it? What statesmanship or diplomacy is it?

The feeling expressed on the other side is that we should fight. Which Indian is there in the country who does not want to fight? That is an emotional reaction. They say that we should go and kill the Chinese or drive them out from our land. Naturally, my heart responds and says, "Yes, let us go". But before doing that, we have to pause and consider whether the step that we are taking is in the larger interests of the country and whether there are other ways which are better and wiser ways.

Shri Nath Pai has quoted the Gita. But the very first words, at least of the translation that he gave us, are "Avoid war". But for your honour and so on you must fight to the last. The first advice is to avoid war because war is an evil thing. It raises our passions and feeds on hate. It can make us unlearn within a fortnight what we have learnt during the last 50 years at the feet of Mahatma Gandhi. If we try to avoid war, it does not mean that we are afraid of war. If that is the case, we have to see whether war will actually help our country in the long run.

After the fall of the Moghul Empire there were small States which were fighting with each other. Ultimately it resulted in slavery. Do you want to repeat the same thing on a bigger scale in the case of the Asiatic peoples? If China and India keep on fighting, if there is war between India and China, both the countries will suffer, the clock will be put back 50 years and we will not be able to rise and build to be strong enough so as to be a match to the other countries in the world.

What is there disgraceful or to be ashamed of in talking to a person? That is not a final thing. You talk and if the terms are not agreeable, you leave the table and carry on. Why should this particular step be considered unwise? I do not see that.

Then, arguments were given that the 8th September line deviates here and there. Somebody has said that the whole idea behind it is to be sure of the bona fide of China. Naturally, when you offer a term for negotiation, you cannot make it an ultimatum or a challenge. So, if a little alteration here and there will satisfy the pride of China and if it is not material, what is the harm because you are not bartering away your country or you are not giving away anything? In fact, by this proposal, the Mac-Mahon Line has been accepted as final because they have only objected to Longju and Thagla. That means that they have no objection to the whole of the MacMahon Line. That itself is a great gain.

So, I submit, in all humility that the path that we have chosen is a difficult path. It is easy to make war speeches and to get excited. The war psychosis is already developed in the country. Let it not be turned into war hysteria because war is not going to be profitable either to China or to India.

With these few words, I plead for the acceptance of the proposal.

श्वी बिशन चन्द्र रेठ (एटा): ग्रादरणीय प्रध्यक्ष महोदर, मैं ग्रपना व्याख्यान शुरू करने से पहले ग्रापके सामने एक उपमा रखना चाहता हूं। गीता का तो बहुत जिकर प्राया है, लेकिन मैं रामायण की एक बात की याद दिलाना चाहता हूं।

भगवान राम जंगल में बैठें हैं श्रौर मगवती राजरानी सीता पास में बैठी हैं। इंद्र का पूत्र, अयंत, कौए के रूप में भ्राता है भ्रौर भगवती राजरानी के पैरों में ग्रपनी चोंच मारता है। ग्रगर म्राज के कानून की नजर से यह बात देखी जाए, तो इसका मुकदमा चलना चाहिए और बहत मुमकिन है कि उसको एक हफ्ते की सजा हो जाए । परन्तु भगवान राम ने जो कि हमारें देश कि परम्परा के प्रतीक हैं, जब उसका अजमेन्ट दिया, तो यह कहा कि इसने जो श्रपराध किया है, उसके लिए तो इसको मृत्य-दंड देना चाहिए, इसको मौत की सजा मिलनी चाहिए। मैं इस विषय में बहुत ज्यादा तफसील में नहीं आना चाहता, केवल इतना ही निवेदन करना चाहता हूं कि जब जयंत

की सारी खतायें माफ की गई, तब भी उसको यह सजा दी गई कि भगवान ने श्रपने तीर से उसकी एक ग्रांख निकाल दी। में इस उपमा में निवेदन करना चाहता हं कि जिस तरह की स्पीजिज कांग्रेस बैंचिज की तरफ से हुई हैं, दुर्भाग्य से मुझे कहना पडता है, कि ऐसा प्रतीत होता है कि बहुत से सज्जनों ने ग्रपनी ग्रात्मा की बात को ग्रन्दर ही ग्रन्दर दबा लिया है, उस पर पर्दा डाल कर कुछ ग्रौर ही बोलने की चेष्टा की है। मैं निवेदन करना चाहता हूं कि चीन जिस समय हटा तो हमारे देश ग्रौर सारे संसार ने ग्रन्भव किया कि ग्राकमण करने के बाद वह हटा इसके ग्रन्दर कुछ भारी राज है। ग्राज चीन से समझौते के बारे में भी जो चीज सामने ग्राती है, उसे देखकर ग्राइचर्य होता है। ऐसा क्यों है? ग्रभी श्री वाकर ग्रली मिर्जा साहब कह रहे थे कि मैकमोहन लाइन के बिल्कुल पैरेलल वह चला आएगा। नेफा में यह ठीक हो सकता है। लेकिन लद्दाख को शायद वह भूल गए । वहां पर सोलह हजार वर्ग मील हमारी भूमि आज भी उसके कब्ज में है ।

सारी चर्चा जो इस समय चल रही है उस का बहुत साफ यह ग्रर्थ मालम पड़ता है कि इस सारे झमेले इस सारी वार्ता के बाद जो जमीन चीन ने दबा ली है, वह ग्राप को वापिस नहीं भाएगी श्रौर चर्चा खत्म हो जायेगी। श्री नाथपाई जीके भाषण को पढ़ कर कहा गया है कि उन्हों ने पहला फेज ही यह इस्तेमाल किया कि हम शान्ति से निगोसिएशन करना बाहते हैं मैं चाहता हूं कि कोई भी कायदे का इंसान इस दूनिया में नहीं होगा जो कि चाहता हो कि लड़ाई हो या लड़ाई की जाए । अपनी म्राजादी कायम रखने के लिये जो म्रादमी बार बार यह कहे, हर बात के पहले फेज में • ही कहे कि हमें लड़ाई नहीं लड़नी है हम शान्ति को मान्यता देंगे तो मैं बडे ग्रदब के साथ कहना चाहता हूं कि उस को कायर ही कहा

[श्री बिशन चन्द्र सेठ]

जायेगा । म्राज हमारे सामने बड़ी क्लियर पोजीशन है । दुनिया देख रही है कि म्रगर हम ने इस तरह की किसी भी परिस्थिति को मान्य किया, तो देश के ग्रन्दर, जैसा हमारे एक पूर्व वक्ता ने कहा है, उत्साह में कमी भ्रा जाएगी । सारे देश के ग्रन्दर जो लहर पैदा हुई थी सारा देश जो एक सूत्र में बंध गया था, छिन्न भिन्न हो जायेगा, वह एकता खंडित हो जायेगी । जब देश में मजब्ती नहीं होगी तो चाइना की लड़ाई नहीं लड़ी जा सकती है । बहु तो बहुत बड़ी लड़ाई है । मैं कांग्रेस वालों से निवेदन करना चाहता हूं कि इस की महत्ता को ध्यान में रखें और देश के उत्साह में कमी न ग्राने दें, देश में एकता को बनाये रक्खें ।

मैं एक ग्रौर निवेदन करना चाहता हूं । जो बेरूबाड़ी के सम्बन्ध में है वेरूवाड़ी पाकिस्तान को दे दिया गया है। ऐसा प्रतीत होता कि बद्दत से लोग, विशेषतः जो हमारे बंगाल के भाई हैं, वे इस का पूरा विरोध करेंगे । विरोध हम्रा भी इस का विरोध बंगाल लेंजिस्ले-चर में भी किया गया। परन्तू ग्रन्त में क्या हुग्रा। बेरूबाडी दे दिया गया। बेरूबाडी दे देने के बाद भी क्या हम्रा, यह मैं म्राप को बतलाना चाहता हुं। म्रभी एक दो दिन हुए एक प्रश्न मैं ने यहां पर किया उस का उत्तर मेरे पास है। यह प्रक्न INDIAN POLICE PERSONNEL KID-NAPPED BY PAKISTAN के सम्बन्ध इस का जवाब जो दिया गया है ? में उस का एक पार्ट में पढ कर सूनाना चाहता हूं । Ten police personnel and seven civilians were arrested by Pakistan when the Indian party went in pursuit of Pak Raiders

एक मानभीय सदस्य : इस काकोलव ो कांग्रेन्स के प्रस्ताव से क्या सम्बन्ध है?

श्री बिशन चन्द्र सेठः मैं सीधे उसी पर ग्रा रहा हं, इधर उधर नहीं जा रहा हं।

यह चीज बताती है कि पाकिस्तान के साथ जितनी भी मुलामियत हम कर सकते थे, की लेकिन उस का फल बताता€ कि किस तरह से हमें श्रपनी हंसाई याहयूमील्यिशन बरदाव्त करनी पड़ती है । सारी बांतें होने के बाद भी धाज पाकिस्तान किस तरह का बरताव हमारे साथ कर रहा है, हर रोज हमारो टेंदि-टरी पर, हमारे झादमियों पर हमला कर रहा है, वह ग्राप के सामने है ; काई न कोई बात रोज होती है । किसी भी दिन के झखबार को श्राप देख लोजिये, कुछ न कुछ निक त ही जायगा । झब कैसे यकीन कर लिया जाये कि जिस चोन ने इस तरह का व्यवहार हमारे साथ किया, बह झागे ऐसा व्यवहार नहीं करेगा । झादरणोय पंडित जयाहर लान जो नेहरू कैसे तसल्लो कर रहे हैं कि आगे इस के बाद कुछ नहीं होने वाला है ।

कालम्वा प्रोपोजल्ज दुशाले में चढ़ा कर लाई गई हैं। इत के बारे में जो स्गोविज हुई हैं, उन से जाहिर होता है कि उन को मानने के लिये सरकार तैयार बैठो है । कुछ सज्जनों ने कहा है कि सिर्फ डितक्शन करना है । मुझे माफ किया जाय अगर मैं यह कहं कि ग्राप भी पालियामेंट में चुन कर आये हैं श्रीर हम भी चुन कर आये है हमें पता है कि जिस चोज को आप करना चाहते हैं करते हैं । उस को देखते हुए कैसे यकोन कर लिया जाये कि सौ फोतदो आप उन को कबूल नहीं करेंगे । उस को आपने कब्रूल करने की शक्ल में पालियामेंट के सामने रखा है ।

मैं त्यागो जो से एक बात कहना चाहता हूं। उन्हों ने बड़ो हिम्मत के साथ ग्रौर ईमानदारी के साथ प्राइम मिनिस्टर साहब से एक बात कही है....

एक माननीय सदस्य : महाबीरी के साथ कही है ।

श्री बिशन चन्द्र सेठ: जी हां। मैं ने ग्रादरणीय प्रधान मंत्री जी के सामने एक बात कही थी। वहां पर हमारे जनरल्स भी बैठे हुए थे। वहां मेरी बात को उन्हों ने लगने नहीं दिया। मैं ग्रपनी ग्रांखों से देख कर श्राया हूं कि सीमा पर जो हमारी पुलिस है बहु मुंतजिर है हुक्म की । उन्हें बताना पड़ता है कि क्यों उन्हों ने बन्दूक चलाई । त्यागी जी ने ठीक बात कही कि जब एक जनरल ने उन को टेसीफोन किया ग्रीर पूछा कि गवनंमेंट ग्राफ इंडिया की क्या पालिसी है, तो जो जवाब उन का था मिनिस्टर की हैसियत से ग्रीर इंडिविजुग्रल की हैसियत से भी, वह इस बात का सबूत है ...

श्वी क्याम लाल सर्राफ (जम्मू तथा काक्मीर) : मिनिस्टर का जवाब था ।

श्री बिझन चन्द्र सेठः मिनिस्टर तो थे ही, मगर इंडिविजुग्रल कैपेसिटी में भी था।

एक श्रीर बात मैं सदन के सामने रखना चाहता हूं। इस को कहते हुए मुझे बड़ी शर्म म्राती है । बार बार यह कहा गया है कि हमारा मुल्क तैयार नहीं था । मैं पूछना चाहता ह कि हकुमत करने की जिम्मेदारी ग्रगर ग्रापने लीं है तो यह जिम्मेदारी कौन लेगा कि मुल्क सैयार था या नहीं, क्या यह जिम्मेदारी बिशनचन्द्र सेठ लेगा ? मुल्क पर शासन करने की जिम्मेदारी म्राप ने ली तो इस चीज को <mark>देखना भी ग्राप का ही फर्ज</mark> था कि मुल्क तैयार है या नहीं । अगर यह कहा जाये कि पता नहीं लगा, तो यह भी गलत है। मैं ने सैंकड़ों स्पीचिज हिन्दुस्तान में घूम घूम कर दी हैं म्रौर उन में मैं ने कहा है कि ग्रांखे खोल कर बैठो, यह मौका इस तरह का नहीं है कि चैन से बैठा जायें । हमारे देश के सामने खतरा है जो ज्वालामखों के समान है । ग्राप का आंखों के सामने क्या चांज थां ? इतनी स्पाचिज के बाद भो क्या यह बात ग्राप को समझ में नहीं ग्राई । सो० ग्राई० डा० वाले रक्षा करने के लिये मेरे साथ चलते हैं ....

प्राप्यक्ष महोदय : रोठ जो बड़ी अच्छी तरह से समझते हैं फि उन को स्पांच मेरो समझ में तो ग्रा गई है, मगर गवर्नमेंट की समझ में नहीं ग्राई । वह मुझे मुखातिब कर के वात कहें ।

श्री बिद्यान चन्द्र सेठ: गवर्नमेंट के लिये यह कहना कि तैयारा नहीं था, मुनासिब नहीं है। अगर तैयारं/ नहीं थ/ तो इस कं/ सारी जिम्मेदारी सरकार पर है । मैं बड़े ,ग्रदब के साथ आप के द्वारा कहना चाहता हं कि अगर किसं: दूसरे देश में जिस कं। नकल हम करते हैं, इस तरह के बाते हो गई होत, इस तरह की गलती वहां की गवर्नमेट से हो गई होती तो शायद वहां की गवर्नमेंट ग्रपने ग्राप, खुद हा से टें छोड़ देता । परन्तु यहां का स्थिति इस के बिल्कुल विपरीत है । हमारा देश शक्ति पूजक रहा है । ऐसः परिस्थिति उत्पन्न हो जाने के बाद भी ग्राज किस; के दिमाग में नहीं म्राता कि जिन्हों ने इतना बड़ा गलता का है उन को हटा कर दूसरे ग्रादमियों को भा मौका देना चाहिये ।

मैं एक बात पूछना चाहता हूं । कैनेडो का नाम इस से पहले किस ने सुना था । उन का नाम किसते भा नहीं सुना था । मगर प्राज यह वहां पर गवर्नमेंट का सांट पर हैं ग्रीर उन के बारे में दुनिया कह रहा है कि हा इज ए वैरा कम्प:टेंट प्रेज:डेंट ग्राफ ग्रमराका । मैं पूछना चाहता हुं ....

भी भागवत झा ग्राजाद (भागलपुर) : ग्राज लड़ कर केवल दो ग्राये हैं, ग्राधिक नहीं ।

श्<mark>धी बिझन चन्द्र सेठ</mark>ः भीख मांग कर नहीं ग्राया हूँ, लड़ कर आया हूँ । नामिनेट हो कर भी नहीं ग्राया हूँ ।

हमारो गवर्तमेंट ग्रपने वादों में सोलह माने फेल हो चुकी है । उसे इस बात का क्या ग्रधिकार है कि देश को भावना के विपरोत जा कर वह इस तरह को प्रोपोजल्स को मान्यता दे । कहा जाता है कि चान बहुत तकड़ा है भीर उस पर चढ़ाई की तो मुमलिन है कि हम नाकामयाब हो जायें । मैं एक छोटा सा जवाब देना चाहता हूं ....

भी राभेलाल व्यास (उज्जैन) : किस ने कहा है ?

भी बिज्ञनखन्द्र सेठः मैं नहीं कहता हुं कि किसो ने कहा है। मैं ने कहा है कि कहा बाता है। ग्राप का नाम मैं ने नही लिया है।

ग्रगर ग्राप लड़ाई को बात को देखें तो हमारी फोज किसी से कम नहीं है, हम किसी से कम नहीं हैं। हमारो मिल्टिरी को शुरवीरता की बात एक माननोय सदस्य ग्रभी बता रहे थे। मैं तफसोल में नहीं जाना चाहता । मैं इतना ही बतलाना चाहता हूं कि चार हजार हिन्दुस्तान के जवान खडे थे, ग्रीर उन्हों ने ग्रनगिनत चोनियों के छक्के छडा दिये। ग्राप देश की भावना पर विश्वास तो करें, लेकिन म्राप देश के मारेल पर विश्वास करना नहीं चाहते हैं। **भा**प के दिल में एक रट ग्रा गई हैं कि हम कम-जोर हैं, ग्रौर उसी रट के कारण ग्राप सारे देश को कमजोर करना चाहते हैं।

ग्रम्यक महोवय : दुबारा ग्राप मुझे नहीं मुखातिब कर रहे ह । क्या रट मेरे दिल में ग्रा गई है ?

श्री बिज्ञनचन्द्र सेठ : ग्राय का मतलब है गवर्नमेंट। ग्राप के जरिये से मैं सारी गवर्नमेंट को मखातिब कर रहा हूं।

भ्राच्यक्ष महोदय : श्राप गवर्नमेंट का नाम लीजिये, मेरा नाम नहीं।

Shri Tyagi: 1 hope you are not seriously objecting to the word, because sometimes we are accustomed to say "you" but we mean the Government and not you.

Mr. Speaker: But when the records are read by those who come after us, by posterity, what would they understand?

श्री विज्ञनचन्द्र सेठ : कोलम्बो प्रपोजल्ज के सम्बन्ध में जिस तरह से हमारी सरकार ने प्रस्ताव को रक्खा, मैं बडे अदव से कहना चाहता हं कि मुझे ऐसा प्रतीत होता है कि अन्दर की भावनाम्रों को बड़ी सफाई से ढकने की चेष्टा की गई है। इस का कारण क्या है ? सवाल इस बात का है कि हमें लडाई लडनी ही है। हम ने १४ तारीख को खड़े हो कर यह तय किया है । मैं बड़ा म्राइचर्य करता हूं कि यहां पर किस तरह को चीजें की जाती हैं । ग्रगर किसी एक श्रादमी से गलती हो जाती है तो सारा मोहल्ला, सारा समाज उसे बरी नजर से देखता है, लेकिन यह जो सुप्रीम बार्डा है देश की, चुने हए नमाइन्दों के बीच में ग्राप ने खडे हो कर कसम दी थी कि हम ग्रपने देश की एक एक इंच भूमि से चाइना को हटायेंगे। क्या इस प्रोपोजल को मानने के बाद हमारी सरकार उम्मीद करती है कि हम ग्रपने उद्देश्य में सफल हो सकेंगे । यहां कोलम्बो प्रोपोजल की बात हो रही है, कारोडोर की बात हो रही है। पर हमारा सवाल २०, ३० या ४० हजार वर्ग मील वापस लेते का है, मैं इस की तफसील में नहीं जाना चाहता ।

श्री त्यागी : पचास हजार वर्ग मील जमीन को वापस लेने के लिये नेगोशियेशन करने के वास्ते यह प्रयोजल है।

थी बिज्ञनचन्द्र सेठ : हमने पाकिस्तान के साथ बहत से प्रपोजल किये, पाकिस्तान से हमने बहुत से समझौते किये, लेकिन जो कुछ हमको वापस मिला वह हमारी ग्रांखों के 🛔 सामने है। पिछले रेकार्ड के मातहत, जिसके श्रावार पर हमने ग्रापको जांचा है श्रौर समझा है, साफ मालूम होता है कि आपको कुछ करना थरना नहीं है । जो कुछ होने वाला है वह यह है कि यह जमीन उनके पास चली जायेगी ।

कुछ माननीय सदस्य : ग्राप ग्रध्यक्ष महोदय को न कहें।

श्री बिज्ञनचन्द्र सेठ: "ग्राप" से मेरा मतलब गदर्नमेंट से है, माननीय सदस्यों को यही समझना चाहिये ।

ग्राच्यक्ष महोवय : अब आप मुझे बहुत कोस चुके । मैं चाहता हूं कि ग्रब मैं कह दूं कि ग्रापका समय समाप्त हो गया ।

# 6339 Motion re:

श्वी बिज्ञनचन्द्र सेठ : मैं भ्रापकी सेवा में एक बात श्रीर कहना चाहता हूं। श्राज आजर ऐसा मान लिया जाये कि पंडित नेहरू जी ने यह प्रस्ताव पार्लियामेंट में पेश नहीं किया होता तो क्या होता । बड़ी साफ सी बात है कि सरकार के सामते अपोजीशन एक तिनके के बराबर है, जिस तरह से वह चाहे मजाक कर सकती है, लेकिन प्रै क्टिकल साइड तो ग्रापको देखनो पडेंगो । ग्रगर सरकार नें अपोजीशन की भावना को मान्यता नहीं दी श्रौर सरकार ने यह समझा कि उसकी संख्या साढ़ेतीन सौ है, भौर विरोधी संख्या डेंद्र सौ है, तो इसका नतीजा देश पर बगा पडेगा ? यह विचार करने की बात है भ्राज यहां पर इस चीज को न लानें का एक विशेष कारण है ग्रौर वह यह कि इस भ्रम जाल को रख कर सारे देश के सामने, सरकार चाहती है ताकि उपमा उपस्थित की जा सके कि उसनें सारी पालियामेंट की भावना के श्रन्तर्गत इस रेजोहन्तन को पास किया। साथ हो हमने १४ नवम्बर के रेजोला तन की सच्वो भावना के साथ इतको पास किया । लेकिन यह नहीं हो सकता है कि डिप्रेस्ड मेन्टेलिटी के साथ हम इस भावना को मंजर कर लें जिससे कि हमारे सारे सपने ग्रौर सारा कार्यक्रम दूषित हो जायें।

मैं यहां पर चोन के सम्बन्ध में एक बात कह कर समाप्त कर दूंगा । सीज फायर के उगरान्त ब्रिगेड होशियार सिंह के साथ साथ हमारे अनेकों सैनिक मारे गये। मैं यहां उनकी तफ गोल में नहों जाना चाहता, लेकिन प्रश्न यह पैदा होता है कि हमारो फौज भो गई थी लड़ने के लिये और चाइना की फौज भी माई थी। तो क्या हमारी फौज अहिंसा का सिद्धान्त लेकर भेजी गई थी कि एक भी चाइनोज प्रिजनर । नहीं बनाया गया। यही बहादुरी की मापने और हमारे हजारों लोग पकड़े गये। मैं जानना चाहता हूं सरकार से कि ग्राखिर इसका मतलब क्या है ? केवल यह है कि हमारी सरकार प्रान्तरिक भावना सै सड़ने के लिये तैयार नहों है। मौका निकाल

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## AKA) Colombo Conference **6**34<sup>0</sup> Proposals

कर कोई न कोई समझौता करना उसका लक्ष्य ई ग्रीर इसी लक्ष्य के कारण हमारे हजारों ग्रादमी मारे गये । मैं पूछता चाहता हैं कि जब चाइना ने सीज फायर किया तो क्या किस्मत से कोई नियामत हमको मिल गई ? सीज फायर के बाद हमारो फौजों को ग्रागे मार्च करना चाहिये था नहों ? सीज फायर का मौका मिल गया और हम खुद खितक कर पोझे ग्रागये । जान बची लाखों पाये। मैं निवेदन करना चाहता ह सरकार से कि इ.स. तरह को परिस्थिति में बगैर मोरल के लड़ाई नहों लड़ो जा सकती । श्रगर ग्राज बहादूरी के सत्थ हम श्रपने देश को इत लायक बनाये रखेंगे कि हम लडाई लड सकें तो चाइना के साथ कोई समझौता होगा ग्रन्थथा कोई समझौता होने वाला नहों ।

Shri C. K. Bhattacharyya (Raiganj): I shall make only certain references.

Mr. Speaker: It would be better if the hon. Members from the Government side refer  $on^{1}y$  to points so that a larger number might be accommodated.

Shri C. K. Bhattacharyya: The reactions to the Colombo proposals that we find today are in a certain way the result of a crisis of confidence to which the hon. Prime Minister himself referred in his letter to the Chinese Prime Minister. Otherwise, the proposals would have been looked at from a very different angle and vision and with a different attitude even by the Opposition themselves. It is our experience repeatedly that the diplomacy pursued by the Chinese authorities does not follow the paths of honesty and truthfulness. That creates in the minds of the people a doubt whether in dealing with the Colombo proposa's we are moving on very sure ground. That is what has come out from the speeches, whether on this side or on that side. It is on this point that we have got to be very careful.

#### [Shri C. K. Bhattacharyya]

When dealing with China the Prime Minister has referred a number of times to the attitude: the attitude to the people should be different from the attitude to the ruling authorities of China. He said so here; he also repeated it at Visvabharati. But on this point I would request the Government to remember how the Chinese Government has regimented the minds of the people in their own way and whether at the present moment there is any difference between the minds of the Chinese Government and the minds of the people themselves. I may here refer to a speech of Shri Maitra, our ambassador in Phillippines to the Congress Party Member here-where he quoted how the educational system of the Chinese in South-east Asia was training the young students. Anyone who refers to his speech will find that there is a song which the young students in the schols are made every day; to repeat it savs. we are Chinese and we are the masters of the south seas? That is one of the lines in that song which I saw when I went through his speech. This is how the younger minds are being trained by the Chinese authorities and regimented.

There was also another thing that came to my notice. It was circulated by the All India Radio-a summary of a book known as the Hundred Florners. The book was summarised. It shows how the Chinese mind was being trained up so that a young Chinese student even in a foreign land, in Russia, conducted himself in this way. I believe the hon. Members may have received and might have gone through that article. That is my fear. The entire mind of the that people is regimented in a way the Chinese are the masters of the entire south and south-east Asia. If that is the way the Chinese mind is being trained and regimented ' am not sure how we will fare with them when we deal with them, whether on the Colombo proposals or any other

# proposals. That is where I want that we should take care about.

Colombo Conference

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There is another thing. Before this, we had certain negotiations with China from time to time and it is a very tragic coincidence that everyone of those negotiations has been followed by attempts to extend the Chinese occupation of our land. Even when the Chou En-lai-Nehru negotiations were continuing in 1954, and also later. the letters from our side showed us that the Chinese had already begun the occupation of Indian territory while the pact of Panch sheel was being signed. That is the way they moved and that is my app chension about these Colombo negotiations and proceedings.

Then, for the time being, China is isolated completely. We should consider whether our agreeing to have negotiations with China will rescue her from this isolation. I believe from the the comments that have been published on the Colombo proposals and the Chinese Government's communique which came out after the meeting of Mrs. Bandaranaike with the Chinese Premier there, the Chinese are more eager than ourselves to come to the table of negotiation. It is they who are in greater eargerness to get India to the table of negotiation to talk with them. That, I believe is due to the fact that unless India agrees to ta'k with China, the isolation in which China finds herself now will not cease. That isolate n will break only if we rejoin the table with them and come to an agreement.

We find that we have secured certain interpretations of the Colombo proposals from our side. From the Chinese side it has come out in the papers that they will have their own interpretation and these interpretations do not tally. The whole thing may break over the difference in interpretations before we proceed to the actual Colombo proposals themselves. The thing may break over interpretations. That is the position now, and I believe the speech the Prime Minister made in the House yesterday hinted at some such possibility.

One of the interpretations that we secured from the Colombo power representatives who came to meet the Prime Minister in India is that in NEFA we are allowed to proceed up to the MacMahon l'ne. But it is to be noted that the proposals themselves do not mention the MacMahon line. The proposals themselves, in referring to the eastern sector, do not say that we are allowed to proceed to the MacMahon line. They say we are allowed to proceed to the line of actual control. If we follow the communications that our Prime Minister had with the Prime Minister of China, we shall find that our Prime Minister has repeatedly accused the Prime Minister of China that this line of actual control which they speak of begins to be projected to suit their interests. A٩ they advance, the line of actual control advances. In more than one letter from our Prime Minister, this has been mentioned: what is the actual interpretation of the line of actual control according to China? On that depends whether they are going to allow us to proceed to the MacMahon line or not.

So far as our side is concerned, we have learnt from Mrs. Bandaranaike that we are allowed to proceed to the MacMahon line, but is China committed to it-that we are allowed to proceed there-and do they recognise the MacMahon line as the line of actual control between India and China? That is the question that will have to be answered There have been questions about moving in this matter diplomat<sup>i</sup>cally Diplomacy is accepted only when it is backed by power. Diplomacy, without power, is absolutely ineffective and may be a matter of of even ridicule by States which have the real might to impose their will on others. So, unless our d.plomacy is backed by power, our diplomacy may not succeed. So, I believe the emphasis in the present discussion ought to be more on our preparation than on

#### .) Colombo Conference 6344, Proposals

the Colombo proposals. I would have been happy if the motion had been brought in to take into consideration our preparation to meet the present contingency and the Colombo proposals coming along with that, rather than the Colombo proposals coming in for discussion and other things coming as incidental to the Colombo proposals. The emphasis sught to be on our preparation rather than on the Colombo proposals, because it is our preparati ns that will make the acceptance of the Colombo proposals effective. If we are not prepared, the Colombo pr posals, even after our acceptance, may be ineffective.

There have been many references to C ta and Mahabhirata. These are not only religious books, but also political books. Political lessons have been given and I shall quote only one. That advise was given when the possibility of war was being considered. The advice was from Vidura, the wisest of men of the age:

## एकः क्षमावताम् दोगः दितीयो नोपपदाते

For the person who goes on tolerating, there is only one defect and no second. The defect is:

## यद्रेत क्षमया युक्तम् द्र्वलं मन्यतं जनाः

The person who goes on tolerating is regarded as weak by the others.

Shri P. C. Borocah (Sibsagar): Sir, at the outset, I offer my tribute to the six Colombo powers, who have met and made an earnest attempt to bring India and China together and settle their dispute, round a conference table. Having said that, I would like to give a little bit of background to make out the point I want to impress in this debate.

The Prime Minister issued orders to the Army on the eve of his departure for Col mbo. The people were emboldened and thought that the aggressors will be pushed back beyond the borders. Then came the massive attack of the Chinese on 20th of October. People took up the challenge and rose as one man to save the

#### [Shri P. C. Borooah]

honour and prestige of the motherland. Then there was a little bit of set-back when it was learnt over the BBC that we had to go begging to the world for even small arms on the sixth day of the attack. This set-back was, however, overcome when Parliament passed the solemn resolution to the effect that we would not rest content until the aggression was vacat-Since then, the situation began ed. to deteriorate and it came to a climax by the middle of November when one after another of our posts began to fall to the Chinese, thousands of lives were lost, thousands were injurcd, maimed and crippled for life and thousands were taken captive by the Chinese against none by our side.

We, coming from Assam, spent sleepless nights, thinking violently as to what should be done and what advice we should give to our people. On the 19th November the Prime Minister broadcast a speech. The situation was so tense that the Prime Minister's speech was misunderstood and was taken to be a farewell speech to the people of Assam. It was in such circumstances that the Prime Minister called a meeting of the Congress Members on the 20th November. In that meeting I put forward two suggestions. The first suggestion I made was that we should make some of our friendly countries influence the Chinese to accept a cease-fire proposal and negotiate for a settlement, I did so because that would give us some respite during which we could get ourselves prepared to fight the Chinese, if necessary. This was in perfect accord with the basic principles of Panchsheel which we are wedded to. Failing that, my second proposal, was that we should take full scale help in all forms, including men, material and money from the country or countries which want to come to our rescue and fight the Chinese. Of course, that will mean ultimately a global war and that global war will mean letting the last battle of the world fought on this land of Budha and Gandhi.

#### Although I was shouted down in that meeting, I was gladdened to find next morning cease-fire oroposals coming from the Chinese themselves. This, in a way, was the realisation of my first proposal.

I might be misunderstood as one going back on our pledge that we took on 14th November. But I would like to recall those days when the Chinese troops were advancing towards Assam, practically without encountering any resistance, in two prongs, that is, Bomdila from the north and Walong from the east, and it was considered to be a matter of days only for the Chinese to over-run the whole State of Assam. The suggestion was made in full realisation of the situation and to my judgment, had the cease-fire not come about, we the Members from Assam, NEFA and Nagaland, including Manipur and Tripura, would not have been here today.

I hold the same view even today, and being a sponsor of the idea of a cease-fire, I heartily welcome the Colombo proposals, which have provided us the opportunity to discuss and decide, failing which we have to exploit the last avenue available, namely to come out with full force to fight out the aggressor, the Chinese. It is heartening to note that both India and China have accepted the Colombo proposals, in principle, though in details they are still far off. But the good atmosphere created by these proposals should not be allowed to deteriorate

Having said so, I want to stress that there should be no complacency allowed to creep in and slacken our defence preparations, for strength is the only thing that will save our independence and help us uphold the prestige and honour of the motherland.

It is paining to note when we find Government agencies going slow in their defence efforts. It is gathered that some 3000 and odd Northern Railway experienced employees belonging

to the territorial army were withdrawn from their work to be posted in the Railways in Assam. It is about three months that these personnel have not been sent to their assigned jobs so far and are sitting idle for reasons not known

So far as recruitment to the army is concerned, I feel it is not going on at the pace the situation demands. There should be more recruitment centres opened throughout the country so that the aspirants can get themselves recruited easily. It would be in the fitness of things if more centres are opened and spread evenly over country.

So far as production of defence material is concerned, all the engineering industries in the country which can be gainfully engaged in production of defence articles should be commissioned for that purpose.

It is shocking to find that defective roads are built in the border regions. A lot has been said about Tusker organization. I need not elaborate it. I feel that such lapses should be strictly dealt with and the persons responsible held for treason.

Then, there is no co-ordination between the administration of NEFA and the administration of Assam. They are going in different ways. The NEFA administration was separated from Assam with the object that the area should in some fily developed and gradually integrated with the State of Assam. Now a Chinese wall has been built and the two administrations are kept separately. I wonder when that wall will be demolished, because NEFA has to be strengthened as it is vulnerable to Chinese attacks.

Last but not the least, I will refer to the floods in Assam. Flood is an annual feature, so far as Assam is concerned. No defence preparation on a permanent basis will be possible to be set up if the flood is not controlled in this border State. So, I 2549(Ai) LS-8.

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would request the hon. Prime Minister to give this matter top priority so that we can go on with our defence preparations alright. I feel that the flood control measures should be tackled right from the Centre because it is a gigantic task much beyond the capacity of the State Government.

With these few words, I commend the proposals of the Colombo Powers for the acceptance of the House,

श्री मौर्य (म्रलीगढ) : राध्यक्ष महोदय, सदन में ग्राज जा कोलम्बी त्रीगोजल्स के बारे में चर्चा

Mr. Speaker: We will have to sit today at least till 6.30P.M. The Prime Minister will reply to the debate tomorrow.

Shri Joachim Alva: There should be some system by which we can be told whether we may get a chance at some time or the other instead of sitting here from 11 to 5 which it is physically impossible to do. The whip of the party and the Chair must devise some way of calling Members. This is not the first time this has happened. We demand some kind of human sympathy and human treat-ment. I may be forgiven for saying so

Shri Yashpal Singh: Why not we sit till midnight?

Shri Joachim Alva: We miss our lunch, we miss our tea, and we go on sitting here. We demand some kind of fairness on your part.

Mr. Speaker: I am sorry, I have no remedy against that. If it is physically impossible for the Member to wait, it is equally physically impossi-ble for me to tell beforehand whom I shall be able to call.

Shri Joachim Alva: We are prepared to sit till midnight, provided we are told that we are going to be called at midnight.

## 6349 Motion re: JANUARY 24, 1963

Mr. Speaker: I cannot say that.

Shri Joachim Alva: You must have some consideration for us.

Mr. Speaker: Order, order. I cannot say beforehand whom I will be able to call by midnight.

श्री मौर्य : अध्यक्ष महोदय, कोलम्बो प्रपोजल्म जो सदन के सामने आये हैं उनके ऊपर वोलते हए

श्री यशपाल सिंह (कैंगना) : अध्यक्ष महोदय, मैं आपकी इजाजत से एक सैकेंड के लिए इंटरप्ट करते हुए कहना चाहता हूं कि यह क्या बात है कि जो यहां पर बोलना चाहते है उनको बोलने का कोई समय नहीं मिलता है । कम से कम १२ बजे रात तक आज हमें यहां पर बैठना चाहिए । जब सब जगह काम के घंटे बढ़ रहे हैं तो फिर यहां क्यों न बढ़ें ?

**प्राध्यक्ष महोदय** : ग्रव ग्रपोजीशन ग्रुप्स के लीडर्स वोलने वालों के जो नाम देते हैं उन को जितना समय मिल सकता है बोलने के लिए दे दिया जाता ई । ग्राप के ग्रुप से दो से ज्यादा को चांस नहीं मिल सकता । जो ग्रापके ग्रुप के लीडर ने दो नाम दिये थे वह दोनों बोल लिये । मैंने उन दोनों को बुला लिया । इस पर भी मालूम नहीं ग्रपोजीशन ग्रुप वालों को क्या शिकायन है ?

श्री यशपाल सिंह : उथर का टाइम वजीर लोग पी जाते हैं और इधर का पार्टी लीडर्स पी जाते है । बीच के मेम्बर बेचारे बेकार मुह ताकते रह जाते है ।

Mr. Speaker: Shri Maurya may continue his speech.

श्री मौर्य : श्रीमन्, २६ ग्रगस्त, १६४४ को ग्रादरणीय बाबा साहब डा० ग्रम्बदकर ने राज्य सभा में हिन्दुस्तान की विदेश-नीति पर भाषण करते हुए यह भविष्यवाणी की यी

"Is India not exposed to aggression?.....by allowing the

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Chinese to take possession of Lhasa, the Prime Minister has practically helped the Chinese to bring their border down to the Indian border. Looking at all these things, it seems to me that it would be an act of levity not to believe that India, if it is not exposed to aggression right now, is exposed to aggression and that aggression might well be committed by people who always are in the habit of committing an aggression."

इस उद्धरण को इस सदन के सामने रखने का तात्पर्य यह है कि जिस राष्ट्र के बारे में कोलम्बो-प्रोपोजल्स की चर्चा है, उसकी नीति को, उसके रोजान। के कथनों को ग्रोर ग्राज तक उसने जो कदम उठाए हैं, उनको सामने रखेंगे, तो मेरा विश्वास है कि जो ग़लतियां ग्रब तक हुई हैं, जिनके लिए एकमात्र ग्रादरणीय प्रधान मंत्री, पंडित जवाहरलाल नेहरू, जिम्मेदार हैं, वे भविष्य में नहीं हो पायेंगी ।

यह बात १९४४ में कही गई थी कि चाइना हिन्दुस्तान पर हमला करेगा और प्राज वह बात पूरी हुई । प्रधान मंत्री जी ने उस समय उसका जो जवाब दिया था और जो ग्रन्युबहुत सी बात कहीं थीं, उनकी चर्चा मैं नहीं करना चाहता । इस सदन के १४ नवम्बर, १९६२ को जो पवित्र प्रस्ताव निविरोध रूप से पास किया था, इस समय मैं उसकी भावनाओं को लेकर कुछ कहना चाहता हूं । उस प्रस्ताव के ग्रन्तिम शब्द ये थे :

"With hope and faith, this House affirms the firm resolve of the Indian people...."

It is the Indian people.

"to drive out the aggressor from the sacred soil of India, however long and hard the struggle may be."

## 6351 Motion re:

यह प्रस्ताव ग्रपनी जगह पर ग्रद्वितीय था और इतिहास में ग्रपनी जगह ग्रंकित किया जाने वाला था । म्राज जब कि हम कोलम्बो-प्रोपोज़ल्ज की चर्चा कर रहे हैं, क्या हमने इस प्रस्ताव की भावनत्त्रों को ग्रपने सामने रखा है ? उस समय इस सदन की ही नहीं, बल्कि पूरे राष्ट्र की यह भावना थी कि हम चाइनीज को अपने देश से निकाल देंग। क्या हम ऐसा कर पाये हैं? मैं केवल यही कहुंगा कि उन भावनाओं को पीछे छोड़ कर ग्राज हम किसी राष्ट्र की शक्ति ग्रीर उसकी भमकियों से, उसके खुनी हाथों से डर कर, दब कर, एक सहमी हुई म्रावाज में बोल रहे हैं । १४ नवम्बर, १९६२ को जो भावना इस सदन में थी, उसमें ग्रीर ग्राज की भावना में जमीन ग्रासमान का फ़र्क है। वह भावना भारतीय भावना थी ग्रौर यह भावना भारतीय भावना नहीं कही जा सकती ।

मादरणीय प्रधान मंत्री ने इसी सदन में कहा था कि जब तक हम दुश्मन को ग्रपनी भमि से बाहर नहीं निकाल देते, तब तक हम उस से कोई भी बात नहीं करेंगे। द सितम्बर, १९६२ की रेखा का म्रादरणीय प्रधान मंत्री की भावनाग्रों से बड़ा ताल्लुक है। क्या वे भावनायें पूरी हुई हैं। ग्राज वह उसके दूसरे मययने इस सदन के सामने रख सकते हैं, नेकिन वह भावना पूरी नहीं हुई है। ग्रगर हम = सितम्बर, १९६२ की स्थिति ग्रौर कोलम्बो-प्रोपोजल्ज को सामने रख कर उनकी तूलना करें ग्रौर उनको एनालाइज करें, तो हम पाते हैं कि प सितम्बर, १९६२ की भावनायें पूरी नहीं हुई---विरोधी दल के <mark>त्रन्</mark>सार, <mark>ग्रौर</mark> कम से कम भारतीय रिपब्लिकन दल के ग्रनुसार, व भावनायें पूरी नहीं हुई हैं। वह तो सरकार की कम से कम मांग थी, लेकिन वह भी पूरी नहीं हो पाई । वह मांग यह थी कि दूश्मन की फौजें प सितम्बर, १९६२ की लाइन पर चली जायें । उसमें इस बात का कोई जिक नहीं था---जैसा कि कोलम्बो-प्रोपोजल्ज में डीमिलिटराइज्ड

जोन सम्बन्धी सुझाव दिया गया है---कि दुश्मन की फौजें जिस क्षेत्र से पाछ हटेंगी, बहां पर दोनों देशों का निजाम रहेगा, दोनों की सिविल पोस्ट्स रहेंगी। इस सुझाव को यदि ५ सितम्बर, १९६२ की स्थिति वाले सुझाव से मिलाया जाये, तो दोनों में टकराव मिलता है।

प्रादरणीय प्रधान मंत्री जी कहते हैं व ये दोनों सुझाव एक दूसरे से बहुत नजदीव है, लेकिन मैं कहता हूं कि वे एक दूसरे से बहुत ज्यादा दूर हैं प्रोर उनका एक दूसरे से कोई लगाव नहीं है। हां, यह जरूर है कि इस संकट से बहुत से लोगों की गद्दियां छिन जाने का जो डर है, उसकी वजह से ये दोनों सुझाव एक दूसरे से बहुत ज्यादा नजदीक नजर होंगे।

## 16.45 hrs.

[MR. DEPUTY-SPEAKER in the Chair.]

मैं ग्रपनी कोई बात यहूां पर ज्यादा नहीं कहना चाहता हूं, बल्कि मैं स्वयं प्रधान मंत्री के शब्दों को ग्रापके सामने रखना चाहूंगा । उन्होंने कहा था :

"....our proposal about the restoration of the status quo prior to the 8th September was a simple and straightforward one. This was the only way of undoing at least part of the great damage done by the latest Chinese aggression."

ग्रागे ग्रपनी इन्हीं भावनाग्रों को व्यक्त करते हुए उन्होंने इस सदन में कहा था :

"We could not compromise with this further aggression nor can we permit the aggressor to retain the position he had acquired by force by the further aggression since 8th September, 1962 as this would mean not only letting him have what he wanted but exposing our country to further inroads and demands in the future." [श्री मौर्य]

तो क्या यह बात ग्राज कोलम्बो-प्रोपोजल्ज में पूरी हो रही है ? ५ सितम्बर, १९६२ वाली मांग में ऐसा कहीं नहीं ग्राया था। कम से कम इस सदन में प्रधान मंत्री जी ने एक शब्द भी इस बारे में एक शब्द भी नहीं कहा था कि चीन ने हमला करके जो क्षेत्र लिया है, वहां से वापस जाते वक्त वहां पर उनकी सिंबल पोस्ट्स रहेंगी। डीमिलिटराइज्ड जोन का जो सुझाव कोलम्बो-प्रोपोजल्ज में दिया गया है, वह ५ सितम्बर १९६२ वाले सुझाव से मेल नहीं खाता है। प्रधान मंत्री ने बहुत सी ऐसी चर्चा की थी। मैं ज्यादा जोर देकर सिर्फ यह कहना चाहता हूं कि ग्राज प्रधान मंत्री स्वयं ग्रपने शब्दों से पीछे जा रहे हैं।

उन्हों ने बड़े विश्वास के साथ कहा था :

> "इसे हम मंजूर नहीं कर सकते कि हिन्दुस्तान की आजादी पर हमला हो, हिन्दुस्तान की जमीन पर हमला हो श्रौर दूश्मन ग्रा कर उस पर कब्जा करे ग्रीर हम सर झुकायें उस के सामने । यह नामुमकिन बात है, चाहे जो कुछ हो । मैं समझता हूं कि इस मामले में यह कोई मेरी राय नहीं है, न किसी ग्रौर की राय है । यह लोक-सभा आरे पालियामेंट के एक एक मेम्बर की राय है, यह हिन्दूस्तान के हर मई, औरत ग्रोर बच्चे तक की जय हा"

क्या आज आदरणीय प्रधान मंत्री को लोगों की भावनाओं का पता है ? क्या उन की भावनाओं को उन्हों ने जाना है ? क्या इस सदन के हर एक माननीय सदस्य की यह भावना है कि हम कोलम्बो-प्रोपोजल्ज को मान कर खूनी झौर हत्यारे लोगों से दब कर बात-चीत करें, खूनी हाथों से शान्ति के हाथों को मिलवायें झौर उन से शान्ति-पूर्वक बातें करें ? क्या यह इस सदन की भावना है ? क्या इस देश के नौजवानों, स्त्री-पुरुषों झौर बच्चों की यह भावना है ? वास्तव में राष्ट्र की यह भावना नहीं है । झगर यह भावना होती, तो कम से कम मैं यहां पर ऐसा नहीं कहता । झाज प्रधान मंत्री देश की भावनाझों को ठेस पहुंचा रहे हैं ।

मैं चीन के बारे में ज्यादा लम्बी बातें नहीं कहना चाहता । मैं केवल यह कहना चाहता हं कि हम ने हमेशा चीन को अपना मित्र माना और हम ने हमेशा चीन की मित्रता के लिए कुर्बानियां दीं । क्या चीन की कम्यनिस्ट सरकार को भारत ने तूरन्त ही मान्यता नहीं दी ? क्या चीन के लिए भारत ने यु० एन० म्रो० में लड़ाई नहीं लडी ? क्या चीन की भावनाओं का भारत ने सदा ध्यान नहीं रखा ? क्या भारत ने चीन की मित्रता की वेदी पर तिब्बत की ग्राहति नहीं दी ? फिर भी लाल चीन ने भारत के दामन को क्यों चाक किया ? क्या इस का कोई भी उत्तर यहां पर मिल सकेगा ? मैं इन बातों को ज्यादा विस्तार-पूर्वक नहीं कहना चाहता हूं। में सिर्फ यह कहना चाहता हं कि ग्राज कोलम्बो-प्रोपोजल्ज में तो हम हर तरह से दबे हए हैं।

ग्रगर हम कोलम्बो-प्रोपोजल्ज का ऐने-लेसिज करें, एक एक प्रोपोजल को देखें, तो हम पाते हैं कि भारत के हितों की वहुत उपेक्षा की गई है । पहले ग्राप पूर्वी खंड पर ग्राइये । पूर्वी खंड में ६ सितम्बर, १६६२ की लाइन ग्रीर उस के ग्रलावा इन्टरनेशनल सीमा, उन दोनों के हिसाब से ग्रगर हम नक्श को देखें, जोकि भारत सरकार और सारे संसार के नक्शे हैं, तो उन के ग्रनुसार थागला रिज, ढोला ग्रौर लांगजू, ये भारत की सरहद में हैं । क्या कोलम्बो-प्रोपोजल्ज ने इस बात का ध्यान रखा है ? उनमें इस बात का ध्यान नहीं रखा गया है, बल्कि जिस के लिए लड़ाई बड़ी गई, जिस के ऊपर झगड़ा हुग्रा, जिस के लिए हजारों बच्चे यतीम हो गए, उस का ज्यों का त्यों रहने दिया गया है । "पंचों का कहना सिर माथे पर, लेकिन पतनाला इघर से ही बहंगा ।" यह भावना वहां पर है । मैं पश्चिमी खंड को लेता हूं । चीन की जो लाइन उन्हों ने वहां दिखाई है, उस को ग्राप देखें तो ग्राप को पता चलेगा कि ग्रक्साई चिन के ग्रन्दर जहां ग्रक्साई रोंड बनी थी वहां दिखाई है ।

सारा विश्व जानता है कि यदि कोई कम्यूनिस्ट राष्ट्र ग्रपनी सड़क सरहद पर बनाता है, तो ग्रपनी सरहद का ग्रन्त देखते हुए ही बनाता है । हमारी सरकार ने इस पर ग्रापत्ति की । श्रक्साई चिन की रेखा को छोड, वहां पर उस सडक की बात को छोड़ म्राप देखिए कि बहुत सी जगहें जहां पर चीन ने कभी ख्वाब में भी नहीं सोचा था कि वे उस की हो सकती हैं, उस को मिल रही हैं । डेरा एक ऐसी ही जगह है । इस तरह की ग्रौर भी जगहें हैं । ग्राज कोलम्बो-प्रस्तावों के कारण वे जगहें भी खटाई में पड़ रही हैं। ग्राप मिडल सैक्टर को लें जो उत्तर प्रदेश में ग्राता है। वहां पर बाराहोती की बात है। १९४४ में इस काझगड़ा शुरू हुम्राया, लिखा-पढ़ी हई थी, बड़े लम्बे लम्बे पत्र लिखे गये थे । ग्रगर मैं भूल नहीं करता हूं तो व्हाइट पेपर का सब से पहला पन्ना ही बाराहोती के ऊपर लिखा हुन्रा है । बाराहोती के बारे में झगडे का ग्रंकन किया गया है। स्राज बाराहोती को स्रौर भी ज्यादा बटाई में डाल दिया गया है। इस तरह से देश की रक्षा नहीं हो सकती है, राष्ट्र का सम्मान नहीं हो सकता है।

मैं पूछना चाहता हूं कि चीन ने सीज फ़ायर क्यों किया । जब वह जीतता चजा

जा रहा था तो क्यों उस ने ऐसा किया, म्यों अपनी फ़ौजें पीछे हटाईं । सीज फ़ायर किसी बहुत बड़े महत्वपूर्ण कारण से हुम्रा है म्रौर जो वह पीछे हट रहा है उस के पीछे भी एक बहुत ही महत्वपूर्ण कारण है । इन कारणों को ग्रगर हम समझ लें तो हमारे लिए डरने की कोई बात नहीं है। जब कभी भी प्रधान मंत्री जी से बातें हुई हैं तो उन्हों ने हमें ऐसे बताया है कि हम ग्राज लडने को तैयार नहीं हैं। लेकिन मैं कहना चाहता हूं कि ग्रगर ग्राप लड़ने को तैयार नहीं हैं तो म्राज हम गुलाम दनने को भी तैयार नहीं है, दबने को तैयार नहीं है, किसी भी कीमत पर हम गुलाम बनना बरदाश्त नहीं कर सकते हैं । मुल्क का एक ऐसा हिस्सा, मुल्क का ऐसा भाग जोकि हमारे साथ रहने को तैयार नहीं है बावजुद हमारे ग्ररवों रुपया खर्च कर चुकने के बाद भी उस के लिए तो हम खूनरेजो करने के लिए टैयार हैं लेकिन जहां के लोग भारतीय हैं, जो भारतीय सभ्यता को मानते हैं, जो लाल झंडे के नीचे रहने को तैयार नहीं है, जो भारत के गुण गान करते हैं, तलवार के नीचे बैठ कर भी भारतीय सभ्यता को छोड़ने के लिए तैयार नहीं है, उन की खातिर क्या हम दब कर बात करें, यह कैसे हो सकता है ? यह बात बडे राज की है। जहां तक प्रधान मंत्री श्री जवाहरलाल नेहरू की कंसिस्टेंसी का सम्बन्ध है, मैं उस बात को नहीं कहुंगा, उस को मैं वापिस लेता हं, यह ठीक नहीं होगा, बहत ज्यादा सखत बात <mark>हो जायगी ।</mark> लेकिन एक बात मैं अवश्य कहुंगा । एक बात पर वह टिके हुए हैं कि किसी भी तरह से उन की म्रपनी भावना को ठेस न पहुंचे, चाहे पूरा राष्ट्र संकट में पड़ जाये । यहां पर एक शायर ने जो कुछ कहा है, वह मैं कहना चाहुंगा :

रहेंगी अगर यों ही हवायें जमाने की

न खैर होगी चमन की न ग्राप्त्याने की । ग्रगर इसी तरह से हम दुक्मन के सामने दबते चसे गए, ग्रगर इसी तरह से हम . . 1.41.24

[श्री मौर्य]

तिब्वत से ल्हासा और ल्हासा के बाद अक्साई चिन और ग्रवसाई चिन के बाद तमाम राष्ट्र की बाऊंडरी को देते चले गये तो कोई हद नहीं होगी । महाराजा अशोक को आप जानते है, इस सदन के सभी माननीय सदस्य जानते हैं । उन के समय हमारे देश की सीमायें कहां थीं ग्रीर ग्राज कहां है ग्रीर ब्राज के बाद वे कहां पहुंच जायेंगी, इस पर ग्राप विचार करें । हम ग्रपनी ही लाइन पर चलते जा रहे है। हमें इन सब बातों को समझने की कोशिश करनी चाहिये। हम एक कम्युनिस्ट देशा से डर करके, उस की फौज से डर करके, उस से दब करके, राष्ट्र को ज्यादा दिनों तक जिन्दा नहीं रख सकते हैं ।

मैं अन्त में इतना ही कहना चाहता हूं कि हमारी इस तरह की भावनात्रों को ग्रगर दबाया गया, ग्रगर दब कर के बात की गई, ग्रगर देश की सीमाओं के साथ, देश की सरहद के साथ सौदागिरी को गई तो इस सदन में ग्रौर बाहर हम बगावत करेंगे । हम मजदूर है, मजलूम है, शोषित वर्ग के लोग हैं, हम कटना जानते हैं, दबना नहीं जानते ह । ग्रगर हम को दबाने की कोशिश की गई, हमें दबने के लिए मजबूर किया गया तो हम बगावत करेंगे श्रौर बगावत में कानून शिकनी करने की जरूरत होगी तो कानून शिकनी करना भी अपना फ़र्ब समझेंगे । मैं पूरी शक्ति से भारतीय रिपब्लिक पार्टी के बिहाफ पर यह बात कहता हूं। ये जो कोलम्बो-प्रोपोजल्ज हैं, ये रूस के दबाव से चीन के ढारा एक विशेष मल्क, एक विशेष राष्ट्र के जरिए श्रीमती भण्डारनायके के पर्दे में ग्राये हैं, जो एक बहत वडा राज है। इस का हम पूरी शक्ति के साथ विरोध करते हैं ।

श्रीमती सावित्री निगम (बांदा) : उपाध्यक्ष महोदय, कोलम्बो-प्रस्ताव सदन

के सम्मुख है और ग्राज भी उस पर विचार विमर्श हो रहा है। सब से पहले तो मैं श्रीमती भण्डारनायके ग्रौर ग्रन्य नान-एलाइन्ड पावर्च को उन को कुटनोतिज्ञता तथा दूरदर्शिता म्रौर स्टेट्समैनशिप के लिए बधाई देना चाहती हूं । मैं समझती इं कि श्रीमती भण्डारनायके ने आज सारे संसार के स्त्रीवर्ग का सिर ऊंवा कर दिया है ।

कुछ माननीय सदस्यों ने इन प्रस्तावों की उपयोगिता और प्रस्तावकर्ताओं की नीयत पर सन्देह प्रकट किया है । उहोंने यह भी कहा है कि चाइनीज एग्रेशन का इन लोगों ने खुल कर क्यों विरोध नहीं किया है ग्रौर क्यों उस को एग्रेसर घोषित नहीं किया है । श्रीमन, वैमे तो सन्देह ग्रौर शुबहा का कोई इलाज नहीं है । यदि शक का भूत उन की आतमा में घुस कर न बैठ गया होता, तो उन्हों ने इस प्रस्ताव के टैक्स्ट को पढ़ने के बाद इस प्रकार का शक श्रौर शुबहा न उठाया होता । श्रीमन्, इस प्रस्ताव का एक एक शब्द प्रमाणित करता है कि कोलम्बो-पावर्ज ने अपने प्रोपोजल्ज के एक एक शब्द के द्वारा, चीनी आक्रमण को एग्रेशन कहा है।

मुझे खेद है कि इस प्रस्ताव का कुछ माननीय सदस्यों ने समर्थन करने के बाद भी इस को ठीक तरह से नहीं समझा है । बड़े ग्रफसोस की बात है कि विरोधी दल के कूछ माननीय सदस्य इस नाजुक समय में भी अपने व्यक्तिगत तथा पार्टीगत लाभ को छोड़ने के लिए तैयार नहीं है। ग्राज मैंने विरोधी दलों के माननीय सदस्यों की स्पीचिज पढ़ी हैं। मैं समझती हूं कि उन में से तीन चौथाई स्पीचिज के टैक्स्ट में केवल श्राम-प्रशंसा ही देखने को मिली है ग्रौर साथ ही साथ शको ग्रौर शुबहग्रों का इजहार ही देखने को मिलता है। इस के ग्रतिरिक्त उन्हों ने वही पुरानी सरकार की निन्दा से भरी हुई घिसी पिटो दलोलें हो दो हैं जोकि वे हमेशा दिया करते हैं ।

श्रीमन्, यह डिबेट काफी दिलचस्प रही है। लेकिन मुझे ग्रफसोस के साथ कहना पडता है कि इस सारी डिंबेट का सब से बड़ा लैंडमार्क इरलेवेंस रहा है । हमारे एक कांग्रेसी भाई ने इस प्रस्ताव को अपना कंडिशनल स्पोर्ट दिया है । उन्होंने कहा है कि कम स कम वह इस कंडिशन पर स्पोर्ट दे सकते हैं कि लोगों का उत्साह कम न होने दिया जाये । मैं बड़े ही विनम्र शब्दों में कहना चाहती हं कि इस प्रस्ताव का देश के वातावरण या उत्माह को बढ़ाने के साथ कोई सम्बन्ध नहीं है। यह प्रस्ताव तो केवल ऐसा वातावरण स्रोर ऐसी स्थिति पैंदा करता है कि जो निर्णय हम ने लिया है इस सदन में प्रधान मंत्री जी की प्रेरणा से लिया था कि जब तक इस देश की एक एक इंच भूमि को हम चीनियों के चंगुल से नहीं छड़ा लेंगे, तब तक दम नहीं लेंगे, चैन नहीं लेंगे, उसको ग्रागे बढ़ायें, मजबूत बनायें, उसको पूरा करें । हमें ऐसी स्थिति पैदा करनी होगी जिस में हम अपने निश्चय को शान्तिपूर्ण ढंग से पूरा कर सकें । मैं समझती हूं कि जो इरेलेवेंट बातें कही गई हैं, जो कंडिशंज लगाई गई हैं वे बिल्कुल भी यहां पर वाजिब नहीं हैं । इस प्रस्ताव में कहीं भी चर्चा नहीं की गई है कि हम लोग युद्ध की तैयारी न करें, हम लोगों का उत्साह न बढ़ायें या ग्रपनी शक्ति को दिन-दुगुना ग्रौर रात चौगुना न बढ़ायें । हमारे प्रधान मंत्री जी ने बहुत ही जारदार सब्दों में कह दिया है कि हम लोग बराबर युद्ध की तैयारी करेंगे श्रौर जब तक एक एक इंच भूमि चीन के चंगुल से नहीं छड़ा लेंगे, उनको अपनी भूमि से नहीं खदेड़ देंगे, तब तक चैन नहीं लेंगे । मुझे खेद है कि कुछ विरोधी दलों के सदस्यों ने अपनी दलीलों में हर स्थान पर इस नाज्क स्थिति का बेजा फायदा उठाने की कोशिश की है।

कुछ माननीय सदस्यों ने नान-एलाइनमेंट

को पालिसी को भी निन्दा की है । श्रीमन्, कभी भी ग्राज तक नान-एलाइनमेंट को पालिसी ने इतने जबर्दस्त टेस्ट बरदाश्त नहीं किंध हैं, जितने इस बार किये हैं । इस टेस्ट में हमारी नान-एलाइनमेंट को पालिसी ग्रीर भी निखर ग्राई है ग्रॉर यह साबित हो गया है कि हमारी लिए हो नहीं, भारत के लिए हो नहीं बल्कि ग्राये ग्राने वाली पोढ़ियों के लिए भी ग्रीर संसार को शान्ति के लिए भी, संसार को विश्वयुद्ध के खतरे से बचाने के लिए भी ग्रार कोई नीति सब से ज्यादा सफल साबित हा सकती है तो वह नान-एलाइनमेंट को नीति ही हो सकती है, दूसरी कोई नीति नहीं ।

कूछ माननीय सदस्यों ने बावजूद उन तमाम क्लेरिफिकेशंज के जिन के वाद ही हमारे प्रधान मंत्री जी ने इस प्रस्ताव का समर्थन किया है, अब भी शक का इजहार किया है ग्रौर कहा है कि इन प्रस्तावों के पीछे कोई गलत नीयत है या कोई गलत कदम उठाने की चेष्टा की गई है। एक माननीय सदस्य ने कहा है कि हमारे प्रधान मंत्री जी चतूर खिलाड़ी नहीं है क्योंकि वह ग्रपनी बात को पहले रख देते हैं। मैं समझती हूं कि म्राज भी प्रधान मंत्री जी के शान्ति स्रौर सच्चाई की नीति ग्रपनाने के कारण उसकी प्रतिष्ठा कराने के कारण, संसार में हमारे प्रधान मंत्री जी का तया इस देश का नाम ऊंचा हुग्रा है। मैं चाहती हूं कि हमेशा वह ऐसे हो भोले-भाले खिलाड़ी बने रहें ग्रौर म्रपने पत्ते पहले ही रख दिया करें क्योंकि इस में हमारे देश का ही नहीं पूरे संसार का कल्याण है ।

मुन्ने खेद है कि श्री नाय पाई ग्राज बीसवां सदी में रहते हुए भी चौदहवीं सदी की विचार-धारा रखते हैं । उन्होंने कहा कि हिटलर ने जब ब्रिटेन ग्रौर रूस के सामने शांति प्रस्ताव रखे तो उन्होंने ठुकरा दिया । यह भी उन्होंने कहा कि कोई स्थिति बदली

# [श्रीमती सावित्री निगम]

नहीं है ग्रौर नेगोशिएशन टेवल पर बठने के माने घुटने टेकना है । मझे बड़ा ग्रफसोस है कि वह आज भी हिटलर के प्रेत के इतने नजदीक हैं लेकिन वास्तविकता से बहुत दूर हैं। उन्हें ग्राज मालून नहीं है पिछली सदी में १०० वर्षों में कंट्रीज में जितने परिवर्तन नहीं हुए उतने ग्राज एक एक दिन में हो रहे हैं। जिस तरह से क्यूबा की काइसिस टली है, जिस तरह से चाइना का ग्राइसोलेशन कम्यूनिस्ट कंट्रीज ने किया है चाइना के कम्यूनिस्ट होने के बावजुद क्या यह इस बात का सबूत नहीं है कि ग्राज स्थिति हिटलर के जमाने से बहुत बदल चुकी है ? मैं उन से यह कहना चाहती हूं कि वह ग्रपने ककुन से निकलें । स्राज स्थिति परिवर्तित हो चुकी है। जमाने की मांग यह है, ग्राज युग की पुकार यह है कि हम लोग ग्रपनी नीति को बदलें, ग्रौर उस नीति की पूकार को सून कर ग्राज प्रधान मंत्री ने कोलम्बो प्रस्ताव के सिद्धान्तों को स्वीकार किया है, और उन सिन्दान्तों को स्वीकार कर के संसार के सामने यह प्रमाणित कर दिया है कि ग्राज तमाम दबावों के बावजूद, ग्राज की भयानक स्थिति के बावजूद, हम ने अपनी शांति की नीति को नहीं छोड़ा, ग्रौर भारत ग्राज भी, बावजूद इस के कि उस को कुछ रिवर्सेंज उठानी पड़ी हैं, शांति का अग्रदूत कहलाने का अधिकारी संसार के सामने है । उन्होंने कहा कि यह शर्मनाक बात है कि हम नेगोशिएटिंग टेवल पर बैठें, दूसरी ग्रोर वह सब से शर्मनाक बात की खद सिफारिश करते हैं । वह चाहते हैं कि हम वैस्टर्न ब्लाक में चले जायें, बावजूद इसके कि वैस्टर्न पावर्स ने, जिन्होंने हमारी मदद की, साफ कहा कि हम नानभ्रलाइनमेंट की पालिसी को न छोड़ें। हम से कहा जा रहा है कि हम बैगिंग बाउल ले कर जायें ग्रौर वैस्टर्न पावर्स से कहें कि हम तुम्हारे ब्लाक में शामिल होना चाहते हैं। मैं समझती हूं कि इस से ज्यादा शर्मनाक बात ग्रौर कोई नहीं हो सकती है कि हम कोई ब्लाक ज्वाइन करें,

इस से वड़ी घुटने टेकने की बात हमारे लिये मौर कोई नहीं हो सकती है। मैं सिर्फ इतना कहना चाहती हूं कि बड़ा अफसोस है कि त्राज भी, इंस बीसवीं सदी में सेंकोपान्जा ब्रौर डान क्विग्जोट हमारे हाउस में मौजुद हैं ग्रौर उन्होंने तलवार से चाइना का सामना करने की कोशिश की । अगर हम डान क्विग्जोट और संकोपल्जा की बात को मान भी लें तो यह तो होगा ही कि हम ग्रपने को खत्म कर देंगे, साथ में यह भी होगा कि हम सारे मंसार को तृतीथ विश्व युद्ध के भयंकर मुंह में झोंक देंगे । ग्राज यह चीज समझ ली जानी च,हिये कि संसार इस समय दोराहे पर खड़ा हुआ है । दुलियां के एक स्रोर शान्ति है और दूसरी ओर प्रख∴ है । हालांकि हम कह चुके हैं कि ग्राज हमें भले ही प्रलय के मुंह में अपने को और सारे संसार को झोंकना पड़े लेकिन हम चाइना को देश से बाहर जरूर निकालेंगे । मगर इस के लिये हम शान्ति-पूर्ण तरीका क्यों न अपनायें ?

इन घट्दों के साथ मैं यह चाहती हूं कि हम लोग उसी निश्चध के साथ, जो कि हम ने इस सदन में लिया था, कि जब तक हम लोग एक एक इंच भूमि को चाइनीज से नहीं ले लेंगे तब तक दम नहीं लेंगे, इन प्रस्तावों पर विचार करें ग्रीर जो सरकार ने नीति ग्रपनाई है कि वह इस को सिद्धान्ततः स्वीकार करती है, मैं उस का हादिक समर्थन करती हूं ग्रीर साथ ही साथ मैं इन कोलम्बो प्रस्तावों के लिये कोलम्बो-पावर्स को ग्रीर वैस्टर्न पावर्स को धन्यवाद देती हूं ।

## Mr. Deputy-Speaker: Shri Alva.

भी गु० सिं० मुसाफिर (ग्रमृतसर) : ग्राध्यक्ष महोदय, श्री ग्राल्वा की तरह मेरी भी यह प्रोटेस्ट है कि यह प्रोसीजर गलत है कि ग्रगर कोई मेम्बर एक दफा बुलाया जाय ग्रीर इत्तफाक से वह मौजूद न हो तो फिर उसका नाम ही काट दिया जाय क्योंकि

6364.

कभी कभी उठा कर जाना तो पड़ता ही है, कोई बाथ रूम चला गया या खाना खान चला गया तो उस का नाम ही फहरिस्त से निकाल दिया जाय यह ठीक नहीं है।

Shri Joachim Alva (Kanara): Out of my respect for Sardarji I am prepared to be called after him. I am prepared to give up my right. As I participate in this discussion in regard to the Colombo negotiations, I am reminded of a speech by a village lad in my vast constituency only last week. It was in the town of Ankola, made famous during the Quit India campaign in the freedom movement, a town named in the pages of Young India by Mahatma Gandhi. The speaker was a village boy. But he uttered three words; he put three questions and I was amazed that he uttered them in English also. I would mention them for the benefit of this House.

The first question was, "What can patriotism do for me if I have a hungry stomach? Where can my patriotism stand if my stomach is hungry and empty?" Then he passed on to the second question. The second question was: "What can patriotism do for me if I have not got a square yard of land as my own?" Then he passed on to the third question: "What is the use of my patriotism if my land is invaded?" In these three questions, a poor village boy who knew only three questions and put them both in Kanada and in English languages has summed up the questions posed before the Nehru Government from 1947, from the day of Independence, to this day when China has invaded us. The Government of Shri Jawaharlaj Nehru has heroically fought to solve the first two questions through the mighty plans. There have been great plans, which the Government have framed right from the day of the great Netaji Subhas Chandra Bose, assisted by that great patriot, my friend Shri Kamath in the Planning Commission.

Shri Joachim Alva: Two great ICS men; they flung away their careers unlike some other ICS men who ask for jobs after retirement,-I want to pay my tribute to them. Now, the first two questions which were posed by the village boy have been heroically answered by the Nehru Government. The third question has been answered by you and me, by the masses of India, by the poor women of India who have thrown away their jewellery and have given away everything. Even ordinary school-boys have sacrificed their pocket money. But yet, today we have got some paper tigers. in this Parliament. There are some paper tigers who wanted adventurist policies, who do not know the strength of the army, who do not know the strength with which we can fight the enemy. Is Britain ready to serve unto the last ditch towards the defence of India against China? Is the United States of America, which has been demanding peace with the USSR ready to serve upto the last in India's fight against China? These are stark facts. But yet, I am glad a woman Member referred to one thing. I must also pay my tribute to that great woman, Mrs. Sirimavo Bandaranaike, an ordinary woman who came out from the home, when her distinguished husband was assassinated and fell a victim. The late Mr. Bandaranaike came here and spoke to the Parliament of India. He tremendously impressed us. I was in China in 1959 and I got a shudder when I learnt that he was assassinated. I went and told the Ceylonese Ambassador there, who is now the Governor-General of Ceylon how deeply distressed we were on the assassination of Mr. Bandaranaike. This woman, and her late husband, are the products of Hindu and Buddhist culture-the culture of Hindustan. South India has links with Ceylon, and Mrs. Bandaranaike has taken the lead. Let us not blow down this moral, political bridge at the Colombo conference. If we blow down that bridge, all the: connections will be wiped off,

## [Shri Joachim Alva]

Mr. Chester Bowles, gave a testimony before the Congress of the United States last year. He is an authority on the subject of China. He was here-one of the most popular US Ambassadors. He presided over the Democratic Convention by which Jack Kennedy became the President of the U.S.A. Bowles was put to a gruelling test when he became Assistant Secretary of the United States Government, and he was asked about China before the Senatorial Committee of the Congress. There was one golden observation that he made Т wrote to him; "What is the meaning of two Chinas?" He sent me the text of the evidence he rendered before the United States Congress,-of over 24 printed pages. I had to rifle out my papers but I could not get them testimony today. But there is one golden sentence in it which I remember: "The United States of America and China will have to come to an eventual agreement in the long run" That is the testimony of a man who has dabbled with the question of two That is the testimony of a Chinas. great adviser of President Kennedythat the United States and China will have to seek agreement with India. amongst themselves in the future.

Now, we are puzzled. We have got our mighty plans. Are we going to throw them away? We are not cowards. We are not paralysed with fear. We were not paralysed with fear when China came down to Assam. We will and we have to stick on to the terrain even if the mountains fall. Who says we are cowed down with fear? The paper tigers are cowed down with fear.

My hon. friend Shri Frank Anthony referred to a great fighter for freedom—Shri Indulal Yagnik, But I am sorry Shri Frank Anthony has not surveyed and participated in the *r*reat battles of freedom in which my hon. friend Shri Indulal Yagnik participated. Shri Indulal Yagnik was associated with Mahatma Gandhi and Sadrar Vallabhbhai Patel; he went to jeil and he had also taken part in the great agitation of Maha Gujarat. These are words of men who have really taken part in battle. We shall not laugh at people who have not suffered any wound. We shall not jest at people who have not had any injury.

Coming down to brass-tacks, India shall enter the negotiating table on two conditions. The first condition is this. I will describe China as the foe of Asian nationalism. China wants to devour the whole of South-East Asia. This year I travelled from Australia right up to Calcutta and all the countries from Calcutta to Canberra, may I say in all humility—they are all seized with fear. They dare not speak, What is the strength of this population? It is abot 82 million: Laos 1 Thailand 25 million, North million. Viet Nam 13 million, South Viet Nam 12 million, Burma 20 million, Cambodia 4 million, Malaya 6 million, Singapore 1 million-the total comes to about 85 million plus about 100 million people of Indonesia.

So, we must speak from a position of strength. It is true that our army has to be completely reorganised. We have to reorganise our defence forces. We shall talk from a position of strength today, tomorrow and the day after. Peace plus strength should be our policy. We cannot afford our armed forces to be let loose, to be taken by surprise any more, so that the enemy may kick us. Chinese communism is in an expanding mood. It wants to destroy our culture. What the British left untouched, China may destroy and that is why we have to be guarded.

I want the Government of India to enter the conference table on two conditions. Everything that China agrees to, before entering the Colombo conference, shall be written in black and white. We can no more trust China for her plighted word. We have thrown all our eggs in one basket. We have cast the pearls before the swine6367 Motion re:

to use a Biblical phrase-in the matter of advocacy of China's entry into the United Nations and their contemptuous disregard for all those services. So, everything to which China agrees will have to be written on paper before we enter the conference table.

The second condition shall be the location and exact description of those posts in the western sector. We should lay down the condition only to discuss the location and noting of these posts. Then only we can perhaps start negotiations. These two are simple conditions and we can go on these lines.

My friend, Shri Gopalan, says "Why do you want to become strong?" Why not? Does he want us to remain weak and be quite, so that China may walk over our bodies next time? We must have a massive reorganisation of our armed forces.

I would like to pay my tribute of praise to my friend, the late Shri Uma Charan Pantnaik. Whenever he spoke in this House on the defence subjects he spoke with authority. I miss him very much, though he belonged to the Independent Party. I would like to read a few words which he wrote on his return from China as a member of the Indian Parliamentary Delegation.  $A_S I$  told you in the beginning, we have to note the strength of the enemy and not merely show our fist. If we show our fist, we must be ready to fight until the last ditch. That means total war, complete war and complete destruction. If you are ready for that, all of us shall be ready. But we do not want all the things that we have built up in the last sixteen years to be destroyed and sent down the gutter. It is good for us to know what Mr. U. C. Patnaik said.

"In India, following the British model, the defence forces are being kept segregated from the rest of the nation, except during floods, famines and other emergencies when their services are requisitioned.

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From the Generals down to the soldiers, every Officer and other rank has to do his share of voluntary labour. They remove their badges and uniforms and work together shoulder to shoulder.

It is a code of honour among the P.L.A. men that when they go out to do voluntary labour for the peasantary, they do not even drink a cup of tea or accept a cigarette from the persons whom they assist.

The pay of officers is also not high. "But the amenities provided are such that with their meagre salaries, they are able to live handsomely and save something from the salary.

China recognises that the country should utilise the services of its retired military personnel with their training and discipline."

They he says:

"China has no Territorial Army but has a very larye Militia which is a country-wide second line of defence."

"China's Defence Organisation is very efficient both as a fighting force as well as a production machinery."

Now, Sir, this is the enemy we are fighting. We have to build our army. As I said, we have to completely reorganise it. We have to train them in guerilla warfare. 20,000 guerillas in Malaya stood against a lakh of people. The French lost 27,000 and at another time 1,41,000 people because of guerilla warfare that was reging in Indo-China. I shall not say more. But I shall mention that there is no gratitude in politics or in personal life. Dharma is that in ordinary life you go on doing good expecting no reward, no benefit. So also in international politics we go on doing good. It was India's strong protest to the Dutch and the prevention of the Dutch planes flying over India going to the assistance of the Dutch colonialists in Indonesia that hastened

#### [Shri Joachim Alva]

Indonesia becoming free. It was Jawaharlal Nehru's voice added to Khrushchev's, Eisenhower's and the Labour Party's which compelled the Israelites, the French and the British to go out of Egypt. We did so many other things. If nobody has acknowledged it, it does not matter. But China has shown us the worst example. We rendered them service and we have been given a blow. So, as I said, there is no gratitude in international politics.

Sir, as I said, there shall be two conditions before we enter the conference table. This is a very critical situation. It is a pity that voices of dissension are raised in this House. But we have the strength of the nation behind us. We shall not be paralysed, we shall have no fear and we shall fight if things break down.

Shri M. Ismail (Manjeri): Mr. Deputy-Speaker, Sir, while considering the Colombo proposals as we are doing now, we should not forget the fact that the cease-fire proposals did not emanate from the Colombo conference powers. It is the Chinese, for their own reasons, when they were at the top of their victory who have come out with these proposals. What the Colombo powers did was to take hold of them and they wanted to stabilise the unilateral cease-fire that has been imposed upon the situation by the Chinese. Now, there are friends who say that the proposals that have resulted out of this stbilisation that was carried on by the Colombo powers are as near or almost as near as our 8th September line.

With regard to this 8th September line I do not want to go into the question as to whether Parliament agreed to it or not. The Government of India, under whose leadership the people decided to fight the Chinese aggression, have for their own reasons put forward the 8th September line proposals. Now, they say that these Colombo proposals are almost the same as the 8th Sep-

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tember line proposal of the Government of India. The Government of India, we must know, put forward this proposal not as a final settlement but as a condition for the negotiations which were meant for the final settlement of the dispute between India and China. Now, what is it that the Government of India want? They want that before they sit at the conference table with the Chinese, at least the latest phase of the Chinese aggression be vacated. That was must the minimum requirement which the Government of India wanted to enable them to have talks and discussions with the Chinese on the question of aggression. I do not know whether the Colombo Powers claim that their proposals contain what India wanted, but there are friends on our side who say that they are the same as what we wanted. Are they really the same as we wanted?

The 8th September line was put forward as a test of the token of Chinese bona fides, as a token of the evacuation or liquidation of the aggression committed by the Chinese so as to enable India to go to them for discussions. What we wanted was the restoration of our territory at least up to the 8th September line. That was our demand as a minimum conditions for discussion, for negotiations.

Now what the Chinese offer us is a different thing. The proposals which the Colombo Powers have made are not in essence much different from the Chinese proposals. Why did the Government of India want the Chinese to withdraw to the 8th September line? Because, they wanted to know that the Chinese are really earnest desirous having and are of talks with India. That is the crux of the whole problem.

I am not very much concerned about the little differences here or there. The real question is that at least that much of territory that lies between the present line of control and the 8th September line must be

to us. That territory must be restored to our position to show the goodwill, the bona fides, the earnestness and the sincerity of the Chinese in wanting to have negotiations with us on this question of aggression.

The Colombo proposals say that the portion between the present line of control and the 8th September line will be under dual control. They are not willing to say that it must be ceded to the Government of India. What we really wanted was that at least the last phase of the Chinese aggression must be liquidated before we can have any talks with the Chinese. That was the whole point. Now the Chinese refuse to agree to such a proposal, and the Colombo Powers have acquiesed in it. They speak of dual control. I do not know what dual control means. However, that territory which we wanted to enable us to have talks with the Chinese is not forthcoming. That is the main point.

It may be said that in the eastern sector they are prepared to go beyond the Macmahon line excepting in two places, Longju and Thag La and in the middle sector, except for Bara Hoti they are prepared to go to the north of the middle sector line.

It is only with refrence to the Western sector that this trouble is there. But the Western sector is the most important sector. Most of the time the Chinese have been speaking of the MacMahon Line being an illegal line. They were saying so many things so as to throw us off the real smell of the track. Now we know their real motive. They attach very great importance to the Western sector. There is their Aksai Chin Road running through our territory. Moverover, it is there that there has been the bulk of aggression by the Chinese. We are prepared to leave it in their possession until the negotiations are ended, but they are not prepared to restore to our possession even a sixth of the territory which we are prepared to leave in their possession for the duration of the negotiations. How does this show any sincerity of the other side for talks?

If we agree to the Colombo proposals of going to the talks with the Chinese, it will be taken as a defeated nation going to a victorious nation for suing for peace. What effect will it have upon our people and upon the world where some countries are coming to our help? What effect will it create upon the Chinese? How will the Chinese take this attitude of ours? Will they take it as a bold attitude on our part or as a pusillanimous attitude on our part? They wanted to relax our preparations and to dampen the enthusiasm of the people in the country who have risen to face this menace. It will also cool down the enthusiasm and efforts of our foreign allies. If we accept the Colombo proposals, it will mean that the Chinese are winning right through in their peace offensive as well.

When our minimum proposal was put forward by the Government only a few weeks ago, what was the attitude of our Government? I do not want to say that in my words. I would say that in the words of the Government or the Government agency. They say:

"National dignity and self-respect demanded that there could be no talks with the Chinese unless the positions of the two sides before 8th September had been restored. If China is really sincere about the solution of this question the least she could do is to agree to the restoration of the status quo prior to her latest aggression."

Now, what has happened since then to change the attitude of the Government of India?

Then again in another pamphlet issued by the Government's Publications Division, the hon. Prime Minister is stated to have said in his letter to the Heads of States of the world this thing namely:---

"The issue involved is not one of small territorial gains, one way [Shri M. Ismail]

er the other, but of standards of international behaviour between neighbouring countries and whether the world will allow the principle of 'Might is Right' to prevail in international relations. Bearing this in mind, India will continue to resist aggression....".

He said that only a few weeks ago, that is, on the 27th October, 1962.

He says further:

"India will continue to resist aggression, both to preserve her honour and integrity and to prevent international standards from deteriorating into the jungle law of 'Might is Right'. When aggression is continuously taking place and vast Chinese armies are moving further into our territory, how can we discuss or talk about a peaceful settlement? The first essential is that the Chinese forces along the India-China border should go back at least to where they were prior to the 8th September 1962.".

The Prime Minister of India says that India will continue to resist aggression. This was what he stated towards the close of October, 1962.

And what are the things which have marked Chinese Government's policy towards India? The pamphlet says:

"Falsehood and deception marked the Chinese Government's policy towards India till it culminated in the full-scale invasion of India's northern frontier, from Ladakh in the west to the North East Frontier Agency in the east, on October 20, 1962.

Falsehood and deception, it is now clear, are the warp and woof of the peace offensive which China launched a month later, on November 21.

On that day the Chinese Government came out with a declaration which was trumpeted as a truce offer but which was in a fact a cleverly disguised invitation to India to surrender.".

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Then, at the end of the pamphlet, the writer goes on to say:

What China has indicated so far does not offer the basis for that peace consistent with honour which India seeks....

What this amounts to is an attempt at imposing a dictated settlement. It is an offer to India of the kind of peace that is available to the vanquished who surrender.

India is not vanquished, and will never surrender.".

And what are we to do? I would once again quote from the Government pamphlet.

"The task is heavy; the trial may be severe. But let us prove that we are a people who will not flinch from or weary of the struggle. Victory may not be so far away if we try, each one of us, to do our duty. 'A nation which forgets its duty in a crisis loses its independence.' reminded the Prime Minister. No, we will not forget our duty. We will defend and preserve our independence. For freedom is life itself."

These are the words of the Government, and these are the words of the Prime Minister of India, I say that let us stand by these words. If we lose honour and freedom then everything is lost. Therefore, everyone in India should try hard to maintain the freedom and integrity of the country.

Shri Subbaraman (Madurai): I thank you for the opportunity you have given me to speak on the motion moved by the Prime Minister. We solemnly passed a unanimous resolution on the 14th November, 1962 that we would not go to talk with China unless they vacated their aggression and withdraw at least to the 8th September, 1962 position. Many things have happened since then. The Chimese have unilaterally decided to cease fire and actually withdrew to some extent. Six non-aligned nations met at Colombo, dislussed among themselves and drew up a proposal to bring both India and China together round the table so that they can talk and negotiate together and settle the dispute between them.

The text of the Colombo proposals with clarifications are now before us. We have to see how far they satisfy the terms of our resolution. We have to admit that they do so to a great extent. Such being the case, it is out right that we alcept the Colombo proposals and proceed further.

It is said that the Colombo proposals do not fully satisfy our terms. But they are almost satisfying and so it is but right that we agree to the proposals. It is also argued that as per the Colombo proposals the Chinese would not completely vacate the land occupied by them and that it is dishonourable to us to accept them. We should remind ourselves of the date we fixed in respect of the line, namely, September 8. The difference in the eastern sector and the middle sector except in one or two places is nothing. When almost the whole of those areas are vacated, the case of one or two places, and those too small places, can be taken up for discussion and talks. Even in the western sector, there have been some posts of the Chinese west of the September 8 line So there should be no reluctance now on our part in agreeing to joint control of the area to be vacated by the Chinese. By this it does not mean that we have agreed to give up our claim to those areas. We retain our claim. Only we agree to meet and talk across the table and settle the dispute among us.

One cannot have any faith or confidence in the Chinese if we look into the record of their conduct and behaviour in the past. Still we should

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not lose even a single chance or oppor. tunity to talk and negotiate, though we have been deceived several times before by them. It will be well and good if the whole matter or conflict is solved and the Chinese aggression is vacated as a result of the talks. If, on the other hand, the Chinese do not see reason and do not vacate the aggression they have committed, it is no additional loss to us. We will get more moral support from the world. We would also 'feel and get still stronger for the attempts we made.

Of course, we should always keep bright before us one thing. That is, we should never depend upon the talks with China alone. We should not slacken our efforts or defence and economic uplift. Our production in fields and factories should be steadily and continuously increased. Everyone of us, in whatever position or field or job or status he is, must work hard, sincerely, efficiently and with great devotion and patriotic spirit. In that alone lies our unfailing strength.

What is the alternative if we refuse to accept the Colombo proposals? It is total war. If we imagine its implications and consequences, we will surely think many many times before we go in for it. We will certainly try to avoid it. We should not depend upon Russia or even the western bloc including USA and UK alone for our defence. Of course, they will give us all support they can, for they will also be affected if we lose. But though they may support us now, a time may come when they may stop giving us any help.

Some friends from the other side quoted Gita in support of their views. Gita does not ask people to fight all at once. One should fight only when one has exhausted all avenues of settling the dispute. That is how Krishna . advised. Krishna himself went on an errand many times to Duryodana and tried to settle the dispute but he failed. The last demand was for only five villages. Our demand for the withdrawal of the Chinese to the Sep.6377 Motion re:

[Shri Subbaraman]

tember 8 line may be compared to that demand for five villages.

Mahatma Gandhi was also quoted. Every one of us should think within ourselves as to what Mahatma Gandhi would advise us in this position if he were with us today. I am quite sure that he will support the measure taken by our Prime Minister and Government. Mahatma Gandhi is nothing other than truth. Every one has Truth in his own heart. If he sincerely follows the dictates of Truth, he will find the path quite clear.

We are wedded to peaceful methods. If it were not so we may adopt other methods. The only way to solve problems is the peaceful one. That is what we have been preaching to the whole world, and wise men throughout the world are coming to the same conclusion. Such being the case, we have no other go in the present circumstances except to accept the Colombo proposals.

Rightly or wrongly, we passed a resolution stating that the Chinese should withdraw to the 8th September line before any talks take place. Now if we do not agree to the Colombo proposals, it may mean that we go back on our own words and resolution, for the Colombo proposals more or less stipulate the terms which we put forward. It appears that we should have raised our demand, but after long deliberations, wisely or unwisely, we fixed the 8th September line. Having fixed it, it is but proper that we accept the Colombo proposals, which come nearer to our terms.

With these words, I support the Government move to accept the proposals.

**Shri Bhann Prakash Singh** (Rajgarh): Dr. Deputy Speaker, Sir, I am thankful to you for giving me this opportunity to express my views.

Much has been said about the Colombo proposals here in the last two days, and I have nothing much to add but lot of mess and confusion has been created by these proposals. I do not know how we are going to extricate ourselves out from between Mao and Sirimavo and yet maintain our dignity, prestige and honour.

This aggression has got two aspects, national and international. The national aspect has been that we have suffered humiliation, defeat, militarily and otherwise; the international aspect is that this fight is not between China and India, but between communism and democracy.

Sir, I would like to say something about national aspect. People have risen like one man. They stood solidly behind the Government even under this humiliation and dishonour. That has been the pride of the country. I do not know whether the people have done this for negotiations or to fight. As far as I could understand the feeling of the people of my constituency and elsewhere also where I had been, I got only one impression. The contribution they give for the National Defence Fund and the way they have risen like one man standing behind the Government is to fight and to retrieve the honour of the country. So, before we reject or accept these proposals, it is vital and important to look to the will to fight and the determination of the people. It is a verv important thing in a democracy. Whether the same determination and the same will be exhibited a second time in such a crisis is a doubtful proposition. I can understand that today the practical position is that we have been defeated and dishonoured..... (Interruptions) Hon. friends may not agree. There are times in the lives of the people and in the history of the nation when temporary advantages have to be sacrificed for future advantages. Let history and posterity not say that the present generation could not stand up to the challenge.

Coming to the other point, the international impact, the whole thing

has been weighed by the mighty powers of America and Russia, on the balance of power in the world. I would like to know from the hon. Prime Minister whether we are fighting China or the Communist China: whether we are fighting the Chinese or communism also along with them. Because, in the international affairs think of when we the third world war. the point to he considered is whether it is democracy or communism and not whether Russia will not come to our aid or America will not come to our aid or Russia will not go to the aid of China. The way of thinking and the way of living on the lines of communism and democracy are involved. We have to be careful in that. There has been general disapproval of the communists in the country, in the Congress Party, in the Opposition and among the people also. They have shown no sympathy for them and have not agreed to sit with the communists at this time. I would dilate upon a point about communism. There have been instances in history when loyalty has been put to test. But this is the first time in the history of the world when treachery has also been put to test. If the Communist Party of India voted with the country, they were traitors to the international communism. If they sided with international communism they were traitors to the country. Treachery and loyalty are two diametrically opposite things, like east and west. A person who is a traitor can never be a loyalist. He cannot be a loyalist. This is a fundamental thing that we must always bear in mind. This is a simple and pure thing: because, the communists want to survive, they want to exist. There is the idea of self-existence that has allowed these people to behave in that way. At times I hear vociferous speeches and loud support to the Government from my hon. friends on this side. I wonder whether the Treasury Benches are here or there. One does not know. It is so diffi-At times I feel whether the cult. Prime Minister is the leader of the 2543 (Ai) ISD - 9.

Congress Party or the leader of the communist party: I do not know. This is such a thing.

Shri Raghunath Singh (Varanasi): He is the leader of the country.

Shri Bhanu Prakash Singh: He is the Prime Minister. Anyway, the point is, the people have a tremendous love and affection for the Prime Minister. There is no doubt there is a general feeling prevailing in the country, among the common men, that it is only because of the benign protection of the Prime Minister that the communist party is here to day. I think this is too much of a premium on the love and affection of the people. I hope our beloved Prime Minister would consider this.

The second thing that I would like to put before the House is this. What I felt from the Prime Minister's speech yesterday the impression that I could gather was that he probably wanted to throw the onus of the 8th September proposals on Parliament. As far as I remember correctly, the Parliament did not approve them in its resolution of 14th November. As far as I remember the country is under the impression that the Prime Minister has pledged himself to the nation on the radio that every inch of our territory will be evacuated from the Chinese and that the 8th September proposals are only for the Government: that the people and Parliament are not responsible, it is only the Government that is responsible, and as such, I would like him to make it very clear: Parliament may not have opposed it. There are many things which are said in Parliament.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Bhanu Prakash Singh: I would crave your indulgence for a few more minutes. Another important point that I would like to make is about the aggression. This is the first time in the annals of world history when aggression has been divided. What is

#### [Snri Bhanu Frakash Singh]

the 8th September proposal? Before that, has there been no aggression? Was it incursion or was it nibbling? What was that? Our main emphasis is on the 8th September proposal I think aggression should be taken as a whole. Aggression cannot be divided. There can never be any division of aggression. Aggression is complete. Aggression is one.

Before I conclude, I would like to have an assurance from the hon. Prime Minister, I request him to be kind enough to say that aggression is indivisible. Secondly, before the Prime Minister takes any decision in favour of the proposals or rejecting the proposals. I hope that he would definitely consider the honour and prestige of the country vis-a-vis our policy and the world opinion, because this is an important factor.

In the end, I would like to thank the Six non-aligned countries for the interest they had taken.

Before I resume my seat, I would like to quote a sher:

कुछ लोगतो ग्रपनी हिम्मत से तूफ़ांकी जद से बच निकले, कुछ लोग मगर मल्ल(होंकी हिम्मत के सहारे डूब गये।

Shri R. G. Dubey (Bijapur North): Mr. Deputy-Speaker, Sir, we are debating a most important matter in the history of our Parliament. That is why it is all the more necessary that in debating over this matter we should not be guided by emotions, however laudable they may be. But we must take what we the call objective view. This morning we heard two speeches which were full of emotions and noble patriotic instincts. They are highly appreciable instincts, because we are bound to be affected by such noble patriotic instincts. There is nothing wrong in that, because even in a communist country like Russia, the patriotic instinct plays a great part, as we see from recent history. But all the same, when we decide the fate of a nation. we should not be merely guided by emotional approach, but by hard facts. It is obvious that the Prime Minister repeatedly made the statement before this House and by and large we accepted that in case China was to restore the position which prevailed before 8th September, we would like to go to the negotiating table. The issue is not an issue of major policy, but merely a matter of tactics-whether we agree to negotiate with the Chinese at this juncture of time.

The Chinese have behaved in such a bad and strange manner towards us that it is very difficult for us sychologically to get over that complex. It is obvious that the Indian army is going to reach up to the McMahon line. The only problem is regarding Ladakh. There, of course, the Chinese are going to the position which prevailed prior to 8th September. The question is whether in the demilitarised zone, our army could go or not. That is the problem and there we have to agree to joint administration of that area. Now, in deciding issues which affect the international situation or the situation in a nation, merely because in Ladakh over a certain matter we cannot agree with the Chinese can we say we cannot go and negotiate with the Chinese? Then we will be ruled out of court, so far as public opinion is concerned. That is a matter which we cannot overlook.

I have to say one or two things about the various aspects of the problem that have cropped up, for example, peace, non-alignment, consolidation of cense-fire, etc. ! personnally believe it should be left to the Prime Minister of the country to make high policy statements. What has happened is, each one of us, however small or big, goes to the press and makes a statement, creating confusion over this matter. The Prime Minister, the other day, appealed to the country that we should not suffer from a sense of complacency and that we should be ready to fight. But what is happening is, the various statements made by important spokesmen are causing confusion in the public mind whether we really mean business against the Chinese or not.

Take, for instance, Afro-Asian solidarity. This slogan was conceived in times when most parts of Africa and Asia suffered from the imperialism of the west. Now it is a thing of the past. Today most of the countries in Africa and Asia have been freed from the imperialism of the west. Today, in the present context, a new danger is the imperialism which China is trying to practice in its relationship with Asia. Whether it is territorial imperialism or expansion of their hegemony, whatever it is, we have that new danger. Therefore, repeatedly saying that we should look to Afro-Asian solidarity. consolidation of cease-fire, etc., sometimes creates an impression as if we are more concerned about the preservation of ceasefire, preservation of solidarity, preservation of non-alignment, etc., at the cost of our freedom. That is a wrong impression to create in the public mind. We should warn some of our friends not to make such statements.

We are wedded to the United Nations Charter. If we logically try to pursue too much this conception about Afro-Asian solidarity, that will mean that we are trying to hate what we call the white races. Why should we hate them? It is England and America that came to our rescue. It is obvious. Whatever may be their motives behind it, they have given timely help to us. Two important and glaring factors which bring joy to us are firstly the timely Anglo-Ameri-can aid and secondly, Soviet Russia's consistent stand. They may not have sent us arms, but they have obviously taken an attitude which has helped us in this crisis.

I think somebody said this morning that the Government and the Prime Minister are developing cold feet.

#### 18 hrs.

My opinion is just the other way. On the contrary, I say, it does not require any courage to reject the Colombo proposals as they are. It is very easy. But to give a sympathetic consideration to the Colombo proposals and to agree to negotiate requires more courage, more statesmanship. That would be a practical approach. would remind the House what I Gandhiji said, that the nation is safe in the hands of the Prime Minister. We should not forget. He cannot place all his cards before us and say that he will do this and do that. That against India's culture. India's is genius. If there is any person in this country who represents the real strength of India, it is the Prime Minister. Maybe there are mistakes or he commits mistakes. But he has a right to commit mistakes and he is capable of correcting those mistakes. Let us not confuse the situation which is already confused.

I would only say-and today I am inclined to agree with Shri Harish Chandra Mathur-that the more important question is not whether the Government agree to negotiate with China or not, but the question is whether the Government of India are going on in the way they should regarding armed preparation of the country. That is the relevant point where I want to be satisfied. The Prime Minister said, intervening during the question hour the other day, that defence matters should not be discussed like that. I agree. The Government need not place all their cards before us on the table. But I feel that in a democratic country the Parliament should not be kept in darkness about what is happening. After what has happened in NEFA, we are anxious to know what is happening.

About the Chinese, recently a retired British General, one Mr.

#### [Shri R. G. Dube]

Oblians, said that the the Chinese possess a large army but a very small proportion of that army is well trained. well equipped and Therefore, we need not make much of the Chinese army. If you consider the Chinese problems from the point of view of Formosa, the possibility of an attack on the main land of China, their relations with Russia and Mongolia and all those things, I do not think that China can bring all their 5 million army, even if it is good, on the Indian frontier. They will bring a million at the most. I do not think India is not in a position to muster strength and fight them.

With all that, I do agree, looking to what Kennedy and Khurushchev are doing to solve the world problem in a spirit of co-operation, that if we talk of peace nobody respects us because we have received serious defeats in NEFA and our strength has gone down. We should talk of peace only when people will respect us. I do not mean to say that we should insist on fighting and take revenge even if China agrees to go beyond Ladakh. That position also would not be very reasonable. All the same, we must build up strength and then only we will have honourable peace.

With these few words, Sir, I thank you for giving me this opportunity.

## श्री राम सेवक यादव (बाराबंकी)

उपाध्यक्ष महोदय, ग्रभी हमारे जो माननीय मित्र बोले, उन्होंने कहा कि इस प्रश्न को भावनाग्रों के साथ हम तय न करें, बल्कि ठंडे दिल से उस पर विचार करें। उन से मेरा विनम्ग निवेदन है कि ग्राजादी ग्रीर राष्ट्रीयता जैसे प्रश्न भावनाग्रों के साथ ही तय किये जाते हैं ग्रीर ग्राजादी की रक्षा उसी से की जा सकती है ग्रीर इस तरह ठंडे दिल से बैठ कर लेन-देन से नहीं हो सकती है।

कल से कोनम्बो-प्रस्तावों पर बहस हो रही है । प्रधान मंत्री ने तो कल ही गरज दिया था कि हम ने उस को मान लिया और उस गरज को उन्होंने राज्य सभा में दूनी मावाज से सुना दिया । माननीय सदस्य, श्री त्यागी, और ऐसे ही हमारे माननीय , सदस्य ग्रगर यह समझते हों कि इस प्रस्ताव पर केवल बहस हो कर समाप्त हो जायगी और उस का निर्णय नहीं माना जायगा, तो प्रधान मंत्री जी ने ग्रपने बयान से इस बात को साफ़ कर दिया है। इस देश के निवासियों और इस सदन के माननीय सदस्यों को इस बारे में कोई शुबहा और धोखा नहीं रहना चाहिए और उन को अपने मन में अच्छी तरह से इम को समझ लेना चाहिए ।

Colombo Conference

Proposals

१५ अगस्त, १६४७ से पहले इसी कांग्रम के बूढ़े नेताओं ने, जिन का धीरज बढ़ौती उम्म के कारण टूट चुका था, चाहे फूटा ही ताज मिले, उस को पहनने की लालसा से, देश का बंटवारा कुबूल कर लिया था और उस बंटवार का अभिशाप ग्राज तक हम लोग भुगत रहे हैं। उम से विरामत में जो समस्यायें हम को मिली, ग्राज तक हम उन का कोई निदान नहीं कर सके । और ग्राज हम कोलम्बो-प्रस्तावों को मान कर हिन्दुस्तान की हज़ारों वर्ग मील पवित्र भूमि दे रहे हैं। यह दूसरा अभिशाप है और इस के लिए हम ग्राने वाली पीढ़ियों के लिए दोषी रहेंगें?

श्री त्यागी : दे कहां रहे हैं ?

श्वी राम सेवक यादव : दे रहे हैं । दे दिया, इस में शक नहीं है ।

श्रीमती भंडारनायके के जो कोलम्बो-प्रस्ताव हैं, उन में सब बातों का जिक है । जिस छोटे से कारीडार में बिना-पल्टनी इन्तजाम रहेगा श्रौर जहां हिन्दुस्तान श्रौर चीन की राय से चौकियां स्थापित होंगी, उस के बारे में भी श्रंभी उन की झोर से श्रन्तिम निर्णय नहीं भाया है । वह उस को ब्रा मानते हैं । लहाख के बारह, चौद हजार वर्ग-मील क्षेत्र के बारे में तो कहीं कोई जित्र ही नहीं है। प्रधान मंत्री जी कल इस बहस का जवाब देंगे। मैं उन से यह जानना चाहता हं कि यदि कहीं किसी तरह से भल में. या बहत दोस्ती में फंस कर, उस को दे दिया हो, तो बता दें मुल्क को । उस के लिए क्यों इतनी जानें मरवाई जाती हैं।

श्री त्यागी: उसी को लेने के लिए नैगोशिएशन्ज हो रही हैं ।

श्री राम सेवक यादव : काश्मीर में हम ग्राठ बरस से नेगोशिएशन्ज कर रहे हैं। <mark>ग्राजादी के पन्द्रह</mark> सालों का हमारा कारनामा क्या है ? गांधी जी के त्याग, तपस्या, सदाचार और कूर्वानी को छोड कर \* हमने भ्रष्टाचार को बढाया, कूनबापरवरी को वढाया ।

Shri Vidya Charan Shukla: Is he not going off the track? He is not speaking about the Colombo proposals?

Deputy-Speaker: Mr. He must speak on the Resolution.

Sewak Shri Pam Yaday: I am the Resolution. speaking on You must understand that.

Shri K. C. Sharma: He is not relevant but is abusive.

Shri A. N. Vidyalankar: Yesterday the speaker has given a ruling that this word should not be used. Still, that word is being used.

Shri Raghunath Singh: Sir, I raised a point of order about that yesterday and that word was expunged.

श्री राम सेवक यादव : उपाध्यक्ष महोदय, विनम्ग निवेदन करूंगा कि इस बारे में आप जो निर्णय देंगे, मैं उस को स्वीकार करूंगा, लेकिन दूनिया के इतिहास में यह

जायगा कि यह शब्द ग्रनपार्लियामेंटरी नहीं है ।

Mr. Deputy-Speaker: Order, order. Yesterday, the Speaker ruled that it was unparliamentary and it was expunged. So you please withdraw that word. Otherwise, I will have it expunged.

Shri Ram Sewak Yaday: I do not consider it unparliamentary: It is up to you to get it expunged, if you so desire.

श्री यशपाल सिंह (कराना): स्पीकर साहब ने उस को इस लिए ग्रनपार्लियामेंटरी कहा था कि वह किसी खास शरूस के लिए कहा गया था । स्राज माननीय सदस्य सारे समाज के लिए कह रहे हैं।

श्री राम सेवक यादव : ग्राज जब कि चीन का हमला द्वश्रा है, मौज-मस्ती में पड़े रहना.

Mr. Deputy-Speaker: That word expunged Whatever the is hon. Member says must be dignified.

Shri Ram Sewak Yadav: I am quite dignified in my speech. Here it is a case of the honour of the nation.

जिस मौज-मस्ती में हम पंद्रह साल रहे. <mark>ग्राज भी उस को छोडने के लिए तैयार न</mark>हीं हैं, क्योंकि अगर हम यह फ़ैसला करते हैं कि हम ग्रपनी एक एक इंच जमीन वापस लेंगे, तो हमें कुर्बानी और कठिन जिन्दगी के लिए तैयार होना पडेगा ।

कोलम्बो-प्रस्तावों का ग्राधार चीन की एक-तरफ़ा युद्ध-बन्दी योजना है । भारत सरकार ग्रौर प्रधान मंत्री यह कहते रहे है कि चीनी सेना को कम से कम द सितम्बर. १९६२ की लाइन पर वापस चले जाना चाहिए । लेकिन कोलम्बो-प्रस्तावों में अ नवम्बर, १९४९ की स्थिति का हवाला है. [श्री राम सेवक यादव]

Motion re:

जिस का जिक चीनी प्रधान मंत्री के पत्र में पाया जाता है । इस का ग्रप्रं यह है कि प्रधान मंत्री जिस बात का ग्रभी तक विरोध कर रहेथे, ग्राज वह उसी को स्वीकार करने जारहे हैं । यह स्पष्ट है कि कोलम्बो-प्रस्ताव उन की भी = सितस्बर, १९६२ की स्थिति वाली मांग का पूरा नहीं करने हैं । जहां तक हम लोगों का सवाल है, हम तो = सितम्बर, १९६२ की रेखा को ही नहीं मानते । १४ नवच्बर, १९६२ को इस सदन ने जो निश्चय लिया, ये प्रस्ताव बिल्कुल उस के प्रतिकृल हैं ।

प्रधान मंत्री जी हमेगा परस्पर-विरोधी बातें कहते रहे हैं ग्रीर अक्सर एक ही भाषण में । उन्होंने ६ सितम्बर, १६६२ का हवाला दिया ग्रीर यह कहने की जुर्रत की कि हम ने इम सदन की मन्जूरी ले ली है । लेकिन यह बात गलत है ग्रीर इसके लिए मैं एक उदाहरण देना चाहता हूं । उन्होंने ६ सितम्बर की बात कही है ग्रीर बातें भी कहीं है । उनके प्रति उनको बफादार होना चाहिए । १३ मार्च सन् १९६२ के सरकारी नोट में, जो कि ब्वेत पत्र नम्बर ६ में है, यह कहा गया है :

"Such a restoration of the status quo through the withdrawal of Chinese forces from Indian territory, into which they have intrudcd since 1957, is an essential step for the creation of a favourable climate for any negtiations between the two Governments regarding the boundary".

इन कव्दों को प्रधान मंत्री भूल रहे हैं जैसे कहाही नहीं।

अपाध्यक्ष महोदय: ग्राप भंग्रेजी में बोल सकते हैं, शंग्रेजी में बोलिए जिससे मैं भी समझ सकं। श्रीराम सेवक यादवः ध्रगर सब अपनी देशी भाषा में बोलते तो शायद ध्राज यह चीनी खतरा हमारे ऊपर न द्राता।

ग्रंग्रेजी कोई चीनियों से लड़ने <mark>वाला</mark> हथियार नहीं है ।

दूसरा उदाहरण मैं आपका सन् १९४७ की ययास्थिति का देना चाहता हूं। वह वही स्थिति थी जो कि १४ जून सन् १९४७ की थी। लद्दाख में अक्साई चिन में चीनी सन् १९४७ में सर्व प्रथम आए, सन् १९४१ या १९४० में नहीं आए यह उस नोट में स्वीकार किया गया है।

श्राखिरी उदाहरण मैं २२ धगस्त मन् १९६२ का देता चाहता हूं, जिसमें विदेश मंत्रालय ने कहा है :

"If the Government of China are genuinely desirous of resolving differences between the two Governments on the boundary by further discussions and negotiations, they must realise that these discussions cannot start unless the status quo of the boundary in this region (*i.e.*, Ladakh) which has been altered by force since 1957 is restored and the current tensions are removed". (White Paper VII, page 37).

मैं ये उदाहरण उनकी याद दहानी के लिए सदन के सामने रख रहा हूं। यह शब्द उनके ही है लेकिन म्राज उनको वे भुल रहे हैं।

जब चीन का भारी आकमण २१ नवस्वर सन् १९६२ को हुआ। तो घबराकर भ सितम्बर सन् १९६२ की बात करने लगे। इसमें हमें भय लगता है कि अगर चीन ने ग्रीर भारी आकमण किया, जैसा कि वह कर सकता है, उसका कोई भरोमा नहीं तो कहीं प्रवान मंत्री जी घबराहट में २१ नवस्वर १९६२ को भी आधार बना कर दोस्ती की

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बात कर सकते हैं। उपाध्यक्ष महोदय आज जब मैं सोचता हूं तो प्रधान मंत्री जी की इन सब बातों को अपने सामने रखता हूं। जब मैं ऐसा करता हूं तो मझे भय लगता है।

प्रधान मंत्री ने लहाख के बारे में कहा कि वह ऊमर ग्रीर बंजर है, मंसर का लगान खबं से बहुत कम है। नवम्बर १६४६ ग्रीर सितम्बर १६६२ में केवल दो ढाई हजार का अन्तर है। क्या इस मामूली ग्रन्तर के लिए बडी भारी लडाई लडना उचित होगा।

फिरकुछ राष्ट्रप्रेमी लोगों ने प्रधान मंत्री को सुझात दिए जिस पर ध्यान नहीं दिया गया ।

सन् १९४० में डा० लोहिया ने तिब्बन के चीनी कब्ज्रे के बारे में कहा कि यह शिशु हत्या के समान है तो उन से कहा गया कि बह हमारी दोस्ती में खलल डालना चाहते हैं।

उसके बाद डा० राजेन्द्र प्रसाद ने और लक्ष्मी मैनन ने कहा कि तिब्बत के मामले में भूल हुई है उसका प्रायब्चित करना पड़ेगा तो कहा गया कि यह जाहिरा बेवकूफी है, मैनीफेस्ट नानसेंस है।

हमें याद है कि सरकार के एक मंत्री ने सन् १९४९ में कहा था कि लद्दाख में सड़कें बनानी चाहिए । शिक्षा की व्यवस्था करनी चाहिए भीर वहा थोड़ा सा उद्योग धन्धे का काम शुरू करना चाहिए, यौर दस्तकारी शुरू करनी चाहिए, तो बिगड़ गए प्रधान मंत्री और कहा यह असम्भव बातें है, यह कैंसे हो सकता है भौर उनकी हंसी उड़ायी भौर कहा कि राम सुभग सिंह यह कहना क्यों भूल गए कि लद्दाख में एक समुद्री बंदरगाह बताया जाए। लेकिन चीन ने इकमाई चिन में सड़कों का जाल विछा कर दिखा दिया कि वहां सब कुछ हो सफता है । जब इन मारी ची जों को भयने सामने रखता हं तो भय होता है कि इस कोलम्बो प्रस्ताव का क्या मतलब होता है ।

मेरा विनम्त्र निवेदन है कि इस प्रस्ताव को स्वीकार न किया जाए ।

नान एलाइनमेंट की बात कही जाती है। मैं भी उसका हामी हूं ग्रगर वह सुजना-'सक हो। लेकिन इस प्रश्न पर हमारी सरकार दो भागों में बंट गयी है। एक भाग अमरीका की तरफ चला जा रहा है तो दूसरा भाग रूस ग्रीर चोन की तरफ चला जा रहा है। यह कैंसा नान एलाइनमेंट है। सरकारी स्तर पर एक दूसरे की नुक्ता चीनी होने लगी ग्रीर अफसरों को दोष दिया जाने लगा।

फिर कहा जाता है कि चीन झाइसोलेट हो गया । मैं बताना चाहता हूं कि चीन आइसोलेट नहीं हुआ बल्कि वह रंगीन दुनिया का नेता बन रहा है हमारी कमजोरी की बजह में । उसके दुनिया में तो आइसोलेट होने की बात तो अलग हम उसको अपने मुख्क में आइसोलेट नहीं कर सके, और देश में एक चाइना लाबी मौजूद है । आप अपनी पार्टी में चीन को आइसोलेट नहीं कर सके, आपकी पार्टी में चाइना लाबी मौजुद है, अपने मंत्रिमंडल में उसको आइमोलेट नहीं कर सके, उसमें भी चाइना लाबी मौजुद है । तो यह आइसोलेटन की बात है ।

ग्रन्त में मैं कहना चाहूंगा कि दुनिया की संसदीय परम्परा के इतिहास में यह अजीब बात है कि लोक सभा बैठ रही हो भीर प्रधान मंत्री ने कहा हो कि जब तक हम लोक सभा की मनुमति नहीं ले लेंगे कोई निर्णय नहीं करेंगे, लेकिन लोक सभा के बैठने क पहले भीर लोक सभा में कोई पोजिटिव प्रस्ताव लाने के पहले ही उन्होंने एक दमसे घोषित कर दिया कि हम इस प्रस्ताव को मानने को तैयार हैं। इससे न्यादा प्रविझ्वास प्रधान संत्री में भौर किसी बात से नहीं हो सकता । प्रधान संत्री को अगर जरा भी

# 6393 Motion re:

## [श्री राम सवक यादव]

पालियामेंटरी पद्धति का ज्ञान है और ग्रगर उनमें थोड़ा भी देश प्रेम है तो उनको स्वयं इस्तैफा दे देना चाहिए क्योंकि उनकी हिम्मत नहीं पड़ी कि वह ऐसा प्रस्ताव लाते ।

इन शब्दों के साथ मैं इन प्रस्ताव का विरोध करता हूँ। हिन्दुस्तान के लोक तंत्र के इतिहास में ऐसा कभी नहीं हुन्ना जैसा कि ग्राज सरकार कर रही है। हम विरोधी दल वाले इस देश के राष्ट्र में भी लोगों से ग्रीर कांग्रेस में भी जो राष्ट्र प्रैमी ग्रांर देश भक्त हैं उनसे निवेदन करते हैं कि इस तरह की चर्चाग्रों को वन्द करे और उनका सरन विरोध कर ।

Shri A. N. Vidyalankar (Hoshiarpur): The question that we are considering since yesterday is very de-licate one and really the whole thing should have been examined in a cool and calm manner. We ought to have examined this question in objective manner. But from the speeches that I have listened to from the Opposition Benches, I find that they have attempted to side-track the issue, to confuse the issues. They have taken the stand and they have tried to create an impression in the country that our country is divided in two wings; here is a wing that wants to fight the aggression of the Chinese, and here is another wing that does not want to fight. They have accused the Congress Benches as if we are paralysed by fear and we do not want to lgt. I think that this is the impression sought to be created in whole debate by the speeches that have been delivered from the side of the Opposition.

The matter is simple. What is the main issue? The main issue is this. At present, we are not considering what ought to be the final terms of settlement. If it had been said that on the basis of the Colombo proposals we should make a final settlement with the Chinese, then it would have been different, and every Mem-

ber of the Congress Party would have said that we do not want a settlement on those terms. But now the question is this. What ought to be the terms of armistice or ceasefire? We have not yet accepted the unilateral cease-fire which has been announced by the Chinese. After the armistice or cease-fire we have to go to the negotiating table and there the final settlement is to be made. These two issues have been confused, and the Opposition has tried to create an impression as if we seek to accept any final settlement in the form of the Colombo Powers' proposals. Now, the question is: What should be the terms for armistice or ceasefire?

The Prime Minister had declared and he had never concealed from the House, his intention that we were prepared to go to the negotiating table, if the Chinese accepted the position that prevailed on 7th September, 1962. We ought to have compared the terms that have been offered by the Colombo Powers with the condition that we had laid down. and judged whether the terms that have now been offered to us by Colombo Powers were the same or were substantially the same, as the condition that we had laid down namely, that the Chinese should go to the position that was prevailing on 7th September, 1962. Shri Nath Pai tried to compare the two, but he failed to convince us that the Colombo proposals did not satisfy the condition that we had laid down about the Chinese going back to the 7th September, 1962 position.

They say that unless the aggression was vacated, unless the Chinese gave up the advantages of aggression, we should not talk with them, we should not go to the negotiating table. Will the Opposition take the same stand with regard to Pakistan? In fact, in regard to Pakistan, they say we should negotiate with Pakistan and we should come to some terms with her. In the case of Pakistan also, a cease-fire was agreed to and since the last 14 years Pakistan is enjoying the advantages of her aggression. They are in the same place. Does the Opposition want that we should ask Mr. Bhutto not to come to India unless the aggression was vacated? Should we request Shri Swaran Singh not to go to Karachi because Pakistan has not vacated the aggression and given up the advantages thereof which she is still enjoying? Our position should be consistent. Nowhere in the world at the time of a cease-fire are terms framed in a manner that the whole disputed land should be vacated, that the whole aggression should be vacated. If that position is taken, there is no question of negotiations because our object is attained.

The present position is that we are not discussing the final terms. We are only discussing what are the conditions on which we should go to the negotiating table. In this matter, the Prime Minister is consistent. He never concealed from this House his position that he will go to the negotiating table when the 8th September line is restored. It has been made clear by the Prime Minister in his speech and in the other speeches made here that under the Colombo proposals that position has been substantially conceded and, therefore, I see no reason why we should reject those proposals.

It has been stated that India's honour must be restored. Evervone here is of that view. We want our land to be restored to us. But when we talk of physical possession, we should also remember that India's honour consists also in keeping our word. India is committed to the 8th September position. At present, we should consider the consequences of this rejection. The answer that House has to give today is not to the Chinese but to the Colombo Powers, our friends. Do we say to them. 'No. we are not prepared to accept the proposals'? Do we back on our word and say that we are not prepared to accept that position, but we will lay down certain other conditions? That is not our position.

It has been contended that this House never accepted that position. I can understand Shri Ram Sewak Yadav saying that. In the earlier part of this session, he moved an amendment saying that the 8th September position should not be accepted. That amendment was rejected by an overwhelming majority in this House, implying that this House has accepted the position that our Prime Minister stated. As I said, it is possible Shri Yadav or his party my say that they did not accept that position. But this House cannot say that. This House by rejecting his amendment. by implication accepted that position, and today we cannot go back on it.

Shri U. M. Trivedi: On a point of clarification. Does the hon. Member mean that if I say that one man is wise, the other is foolish?

Shri Ram Sewak Yadav: You had no courage to bring a positive motion

Shri A. N. Vidyalankar: Shri Nath Pai this morning quoted the Gita and tried to show that there was only one way to achieve the end, and that is fight. In the last session I quoted from the Maha Bharata where Dronacharya says that there are two ways of achieving our ends: One is peace and negotiation, and the other is through war. When he was confronted with a similar situation. he said:

"पुरवश्चतुरो वेदाः पुष्ठतः संशरं धनुः इदं द्रोणस्य सामथ्यं शापादपि शरादपि ।"

We can tight the Chinese by both means. If we say we are not going to accept the Colombo proposals this will mean our defeat in the diplomatic field. We should not be defeated. Let us take a consistent stand.

Somebody said we had been defeated. No, we are not defeated. The 6397 Motion re:

## [Shri A. N. Vidaylankar]

Chinese struck us and ran away. This was not fight. Had the Chinese stayed there, they would have received crushing blows. They did not stay to receive the blows. It was not a war, and I am quite sure that if the Chinese had advanced further, they would have received a mortal blow.

There is no frustration or defeatism in our mind, but some of the Opposition Members have created the impression on our minds that they are suffering from a sense of defeat, defeatism and fear complex. We should consider these proposals with a sense of power, not with a sense of fear or defeat.

We should accept the proposals. I know the Chinese are not going to accept them. If they do not, our position will be vindicated, our position would become strong before the world, and we would be able to show to the world that we are consistent in pur stand. We stand for humanity, for human values. We cannot give them up. That is why we are fighting China, and therefore, in order to preserve those values we should accept peace, but peace with honour, and we should be prepared for war when we see that our honour cannot be vindicated or protected without war.

Mr. Deputy-Speaker: Does the House want to sit further?

Shri U. M. Trivedi: No. We are all tired. There are only 48 Members. There is no quorum also.

Mr. Deputy-Speaker: The Prime Minister will reply tomorrow. The House now stands adjourned till 11 A.M. tomorrow.

#### 18.30 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday the 25th January, 1963 Magha 5, 1884 (Saka).